

[Shri Jawaharlal Nehru]

say a man is dead when he is alive. It is something beyond the sphere of exaggeration. The main issue in this attempted motion for adjournment was this, that a positive statement is made that seven or eight persons died or were killed. I do submit that this is beyond any pale of exaggeration. It is something far more serious, as you yourself have been pleased to observe.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, I beg to announce that the States Reorganisation Bill will be introduced in this House some time this week. The Bill will be introduced as circulated to the States for opinion. Members of the House are also in possession of the Bill as circulated. It is proposed to make the motion for reference of the Bill to a Joint Committee immediately after the passing of the Finance Bill. If the disposal of business till then conforms to the time allocation fixed for it, it is my anticipation that the motion for reference of the Bill to a Joint Committee will be moved in the afternoon of Saturday, the 21st April.

After the adoption of this motion, Government will bring forward for reference to a Joint Committee a Bill to amend the Constitution of India consequent on the proposals contained in the States Reorganisation Bill. This Bill will also be introduced some time this week.

The precise time-schedule for the two Bills will be known to the House after the allocation of time in respect of them has been approved by it.

I would also like to mention that the House will take up the Hindu Succession Bill immediately after the disposal of these two Bills mentioned by me already.

Dr. Lanka Sundaram (Visakhapatnam): May I make a submission? When the Business Advisory Committee takes up this question, will it be in a position to lay down firm dates for the debates on the Bill as coming out of the Select Committee so that we can make arrangements for our outside engagements? Because, the whole thing goes on till the middle of June, we do not know when exactly the Select Committee will report and when the debate will commence. That will help us.

* Moved with the recommendation of the President.

Mr. Speaker: I will invite the hon. Member also to the Business Advisory Committee.

PRESIDENT'S ASSENT TO BILL

Secretary: Sir, I have to inform the House that the Indian Registration (Amendment) Bill, 1956, which was passed by the Houses of Parliament during the current session was assented to by the President on the 6th April 1956.

LIFE INSURANCE CORPORATION BILL

EXTENSION OF TIME FOR PRESENTATION OF REPORT OF SELECT COMMITTEE

Shri B. G. Mehta (Gohilwad): I beg to move :

"That the time appointed for the presentation of the Report of the Select Committee on the Bill to provide for the nationalisation of life insurance business in India by transferring all such business to a Corporation established for the purpose and to provide for the regulation and control of the business of the Corporation and for matters connected therewith or incidental thereto, be extended up to the 30th April, 1956."

Mr. Speaker: The question is:

"That the time appointed for the presentation of the Report of the Select Committee on the Bill to provide for the nationalisation of life insurance business in India by transferring all such business to a Corporation established for the purpose and to provide for the regulation and control of the business of the Corporation and for matters connected therewith or incidental thereto, be extended up to the 30th April, 1956."

The motion was adopted.

*DEMANDS FOR GRANTS

Mr. Speaker: The House will now take up the Demands in respect of the Ministry of Commerce and Industry. I shall call upon the Minister of Commerce and Industry to reply.

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari): I have participated in

four budget discussions in regard to this Ministry's Demands and this is my fifth and the last before this House.

Dr. Lanka Sundaram (Visakhapatnam) : No, no.

Shri T. T. Krishnamachari: Last before this House. We have given an account of what has been done and what has been achieved during these four years in our reports that were placed before the House. I must say that I was gratified with the reception that these Demands had at the hands of the House and while perhaps many new points had not emerged in the discussion, the level of the debate was very high and extremely helpful.

The index of industrial production with 1946 as the base year stood at 105 before the First Plan began, and rose to 117 in 1951, and thereafter progressively to 161 in 1955. But recently, with a view to include a larger number of commodities, the base year has been changed to 1951. It is certainly a more realistic base. On this base, the revised figures for the different years are 103.6 for 1952, and 122.3 for 1955, showing an increase of roughly about 22 per cent in five years.

In regard to the new items which we have manufactured in this country, the list that we have placed before this House is not altogether unimpressive. Some of these items are acetate rayons, staple fibre, newsprint, sheet glass, some important heavy chemicals like calcium carbide, hydrogen peroxide, ammonium chloride, antibiotics like penicillin and chloramphenicol, important insecticides like DDT and benzene hexachloride, a number of dyes, sugar mills and tea processing machinery, a number of items of textile machinery like automatic looms and carding engines, vehicular diesel engines, typewriters and various automobile components.

During the First Plan period, the annual turnover of diverse types of industrial machinery in India rose from about Rs. 3 crores per year in 1950, to over Rs. 23 crores in 1955, while the import of such machinery from abroad ranged between Rs. 72 to Rs. 80 crores per year on an average.

The Second Plan envisages an investment in the public sector of about Rs. 710 crores on major industrial and mineral development, and about Rs. 200 crores on village and small-scale industries, together with an investment in the private sector now assessed to be

Rs. 620 crores. Considering that in the First Plan period only about Rs. 60 crores was envisaged in the public sector, and about Rs. 340 crores in the private sector, the targets for the Second Plan certainly do look impressive.

In the context of our physical needs, the appropriations that we have made for the Second Plan might appear woefully deficient, both as a means of raising the standard of living of the people, and as a major factor in providing employment opportunities. But those are primarily the kinds of criticism made by people in this country. Such criticism is sometimes misguided, and sometimes misleading. But the reaction of people outside is somewhat different. In fact, it is totally the opposite. Such reactions can be summed up in a few sentences. I find an echo of these reactions in a book written by Professor Arthur Lewis, entitled *The Theory of Economic Growth*. I am quoting from that book :

"The rate of economic growth can be too high for the health of society."

And the author goes on to say:

"Societies are not necessarily wise to choose to speed up the rate of growth above its current level. If they do, they will enjoy substantial benefits, but they may also incur substantial costs, in social and/or in spiritual terms, and whether the potential gains exceed the potential losses must be assessed separately in each situation, as best as we may. It is because economic growth has both its gains and its losses, that we are all, almost without exception, ambivalent in our attitude towards economic growth."

Speaking for myself, with the little knowledge that I possess about planning in other countries, I would not commit this country, if I have any say about it, to a type of planning which, while it may seem to meet our immediate needs and aspirations, would in actual fact be impossible of achievement. It does no good to flatter ourselves that we can do something more than what is actually possible. It would, in my view, be equally undesirable to undertake an expansion for which we may have to pay a price that is too high in terms of social, and may I also say, spiritual costs.

[Shri T. T. Krishnamachari]

It is important to assess our physical needs correctly. We must naturally aspire to satisfy them, but if planning has any meaning, we must measure our aspirations against two yard-sticks, firstly our financial resources both present and those likely to come into being in the Plan period, and secondly, our physical resources especially in terms of personnel.

From that point of view, what we call planning is the result of a compromise after applying all these tests. While the finding of personnel and finances for fulfilling the demand for the manufacture of consumer goods would not present the same problems as it would in the case of the producer goods industries, the future development of the economy depends primarily on the improvement in the producer goods industries. A dichotomy is therefore permissible between consumer goods industries and producer goods industries, and a different type of approach is possible in regard to planning for each type. While a relative flexibility can be maintained in regard to the targets for consumer goods, which should be treated as the minimum levels of production to be attained rather than the ceilings, some rigidity in regard to targets for producer goods industries is vital in order to achieve our objectives.

The main risk that is inherent in any planning for rapid industrialisation is primarily that of inflation. This risk is somewhat accentuated in our Plan because of a large amount of deficit financing, that must necessarily be resorted to in order to make the Plan a success.

The significant achievement during the second half of the First Plan was the reduction in index of wholesale prices for industrial raw materials and semi-manufactured goods, as well as the general index, as compared to the levels in the first half of the Plan period. This is supplemented to a very large extent by the avoidance of any diminution in our foreign exchange resources, which, it was originally assumed, would result in an adverse balance of payments during the Plan period of about Rs. 200 crores. In actual fact, our balances have recorded a steady, though a moderate, rise during the last four years. It is in fact somewhat flattering for us to look into the chart that has been given in the Reserve Bank of India's Bulletin of March 1956. I would draw the attention of hon. Members to a coloured chart there which gives the

course or the graph of foreign exchange reserves during the Plan period, and I think it is certainly something which is heartening.

But this result may not be obtained during the Second Plan period. Indications are not wanting, notwithstanding, the oft-repeated statements on the floor of the House, by several hon. Members to the contrary, that purchasing power is rising, and there is a demand in regard to consumption goods, which is also rising. In fact, the cumulative effect of the general rise in the level of purchasing power that occurred over the First Plan period is to be seen just now. I am therefore grateful to two hon. Members who spoke on this, Shri Bansal and Shri G. D. Somani, who had pin-pointed particular aspects of shortages that might occur, and the particular aspects of inflation that might show their heads, by a rise in prices and shortages in the supply of consumer goods.

It would therefore be wrong to assume the figures of industrial production in different fields included in the Draft Outline of the Second Five Year Plan as ceilings. They are targets that have to be achieved anyhow. It is my own belief that the targets in regard to consumer goods are well below what would be our needs, as the Plan progresses. That is why I emphasised the need for regarding the targets in the Draft Outline of the Second Five Year Plan of the levels of production to be obtained to be the minimum rather than the ceiling.

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Closely allied with this problem is another risk in rapid industrialisation, namely, lack of adequate foreign exchange resources. Even as it is, we have envisaged a big gap of nearly Rs. 1,000 crores in our foreign exchange commitments during the Second Plan period. In arriving at this figure of Rs. 1,000 crores, we have not made any large allowance for import of consumer goods which we normally assume, would be manufactured in the country. The assessment of this figure also is dependent on the management of imports and exports which is the main responsibility of this Ministry. While no credit has been taken for any appreciable increase in exports, we do in fact expect some physical increase in our exports. It would, therefore, be a sad state of affairs if, in order to counter inflation, we had to draw heavily on our foreign exchange resources by way of import of consumer goods.

Economists who speak about the desirability of curtailing conspicuous consumption do not always realise that there is public reaction to any shortages in what might be called essential and quasi-essential goods. Hon. Members here have asked several questions about shortages in cement and shortages in steel. I would like the economists who advise about conspicuous consumption to reconcile this insistent demand for provision of supplies of steel and cement as against any efforts that we might undertake in regard to curtailing conspicuous consumption. Oftentimes conspicuous consumption also results in the building of big houses and big offices too.

I would, therefore, urge that it should be borne in mind that we cannot afford to get caught badly with supplies being short, as we have been in the case of steel and cement and a few other articles of consumption.

I would like to say in this connection, that in regard to cement shortages we are trying to import cement. We are also trying to see that the prices that we pay for such imported cement are the lowest that is possible. But even so, the cost of imported cement will be considerably higher than the cost of cement manufactured in the country. The target for cement production has got to be considerably stepped up. The main bottleneck in this connection is the inability of the railway transport to handle any increase in the production of cement, as it affects the transport capacity of raw materials needed and the manufactured articles.

In the case of steel, we are planning somewhat boldly in regard to our future consumption. Our estimates are that during the Plan period, we would have to import a minimum of 7 million tons of steel. The tempo of import might drop after the beginning of 1959 when the Tatas' expansion gets under way. Our imports during 1954 have been 387,000 tons. In 1955, the imports were 899,000 tons and for 1956, we have already placed orders for imports on government account to the extent of 900,000 tons. We expect to add another 300,000 to 500,000 tons for shipment before December 1956. We also expect about 500,000 tons to arrive on private account during 1956—which will not be subsidised. So that expected arrivals, as at present estimated, are in the region of 1.8 to 1.9 million tons during 1956, along with an internal production which would probably

be of the order of 1.3 million tons. This I am afraid, will barely meet our minimum demands of steel.

It will probably interest the House to know that at a meeting recently held in Bombay, it was estimated that within a couple of months, arrival of steel at that port alone would be about 2,000 tons a day while the transport facilities available in that port are in the region of 800 tons a day. I do not want to dwell on what really is the responsibility of the Railway Ministry, a responsibility which is ably handled by my hon. colleague, Shri L. B. Shastri.

Shri A. M. Thomas (Ernakulam): But he does not get the allotment.

Shri T. T. Krishnamachari : That is where I am really entrenching on his field. But I cannot help feeling that there is an impression generally prevalent that we would not have a very rapid industrialisation and also a rise in the general standard of living without an adequate expansion of transport. Indications of what obtains in the Bombay port should reveal the gap that exists between the transport capacity and the demand, and I think we can say fairly safely that our present capacity will only meet half the demand. It is futile to think of industrial production rising without a compensatory increase in our haulage capacity.

A point was made when the Iron and Steel Ministry's Demands for Grants were discussed as to whether there were arrangements to carry the excess load that would be thrown upon the ports and railways by the expansion of the steel plants. I am happy to say that thanks to the co-operation that I have got from the Ministry of Railways and Transport we have provided for this contingency. But the totality of our plan for industrialisation and our plans to keep inflation down by supplying consumer goods to the extent that it is necessary, would throw a terrific responsibility on the Ministry of Railways and Transport. We cannot afford to shut our eyes to these problems which are grim realities. With the expansion of industry, we have, whether we want it or not, to undertake a simultaneous expansion of the transport system in order to meet the demands of industry.

Shri A. M. Thomas, when speaking on these Demands, referred to the need for a master plan for industries. He also stressed the desirability of extending the period of the plan for industries.

[Shri T. T. Krishnamachari]

I am more or less taking him at his word and I am trying to meet the call that he has made.

On the question of what are called heavy industries, I would like to revert to what I have said at the time when we discussed the Demands for Grants of the Ministry of Iron and Steel, namely, that it would be necessary for us to have some kind of perspective planning. If we are to manufacture a large part of the machinery that we need for progressive industrialisation, it can only be done over a period of years. Five years is too short for that purpose. Particularly, in the case of the machine building industry, the technique can be learnt only by practical experience, and before Indian technicians can develop the ability to be able to design most of the machines that we need, they will have to gain that experience through erecting machinery, through getting them working, through designing machinery for minor expansions and so on over a period which could not be anything less than ten years. I am saying this advisedly because it is my view that we can plan for the heavy machinery industry only over a period of ten years and any plan that we have for a lesser period would just take us almost to the time when the problem would emerge in all its various aspects, without our being in a position to deal with them. We have to fix our targets for steel production over a ten-year period dovetailing every expansion to the completion of the previous projects. We have to do the same thing with regard to the heavy machine building industry. It is my hope that this thesis would be acceptable to the Planning Commission, and that we would be able to draw up a plan for heavy machine buildings over a ten-year period.

The House had some idea of what we are doing in regard to some of the schemes that we are undertaking not only for an absolute increase in production in this field but also for filling up the gaps in the existing industrial structure. A large part of the work of the National Industrial Development Corporation would be directed towards filling up these gaps. The House will be interested to know that we have about 12 Committees now functioning on problems connected with big industries. The Machine Tool Committee, the Earth-Moving Equipment Committee and the Aluminium Committee are some of the more important. We have

also got several teams from abroad working on specific schemes. Some of them have completed their investigation and are about to submit their reports. Others are still working on these projects. There are 8 of them dealing with various articles of importance like dyes, dyes intermediates, paper pulp, general engineering, pharmaceuticals, etc. There may be many more of them coming into being before long. These Committees are not of the kind whose work comes to an end with a report which is sometimes loud, sometimes feeble. They consist of practical men and experts engaged in preparing concrete blue-prints, and translating plans into programmes and aspirations into realities.

It is, in this connection, that I welcome the remarks of my hon. friend Shri Bansal in regard to the position of the Development Wing and that of the Industrial Advisers, and, particularly his remarks about the work of the Chief Industrial Adviser. I know he is overworked. But, unfortunately, there can only be one Chief Industrial Adviser. If we have more than one Chief, then, nobody would be Chief. But, the number of Industrial Advisers could be increased and we are taking steps to get financial sanction for this purpose, which, of course, is not ordinarily easy. However, it is easier to get financial sanction than to get the personnel with the requisite qualifications. We have been aware of the fact that, in all these big plans for industrialisation, the Development Wing of the Government of India has to shoulder practically all the technical responsibility for their implementation. Efforts to expand the Development Wing are going on but it is difficult to obtain personnel at the salaries which we offer. I certainly feel that it is false economy and it is, indeed, false socialism to try to expand the public sector and reduce the attractiveness of public service.

Hon. Members spoke about the public and private sectors. Some cautioned me against the risks of altogether neglecting the private sector. Others emphasised the need for a rapid development of the public sector. In this context, the discussion that has taken place in this House on Saturday last on a resolution moved by my hon. friend, Shri Somani, is, perhaps, relevant. I cannot but, however, admit that the discussions have not, in any sense, cleared the atmosphere. It was an example of the use of long-range artillery from two opposite directions and its effects, if any,

could only be similar to the effects of long-range artillery, namely, destruction at random. It was not a battle in regard to the determination of the ends in which, broadly speaking and happily, there is, in this country, a certain amount of identity of views. Such controversies as there are, are mere exhibitions of a randomness about the determination of the means to achieve those ends. Thus, Shri Somani warned us against State trading because on one occasion State trading has resulted in a loss. Would he carry his views to the logical conclusion and advise us against private trading because sometimes private trading results in loss? If the State embarks on industrial and commercial ventures, it would be wrong to expect, it would be futile to anticipate that it will always make a profit and never make a loss. It is by our mistakes that we often profit. It should be appreciated not only by the critics of State enterprise but even more by its friends.

I would, in this connection, congratulate my young friend, Shrimati Tarkeshwari Sinha, on the cogent and sensible speech that she made. What impressed me most in her speech was the certain desire to protest against witch-hunting. It is an indication of a healthy mind. The young are always prone to sponsor lost causes. I remember the days when I had done so myself. (*Interruption.*) I admit that all witch-hunting is irrational. Conscious maximisation of any objective takes out of it its rational as well as its ethical content. I have no desire to enter into the relative merits and demerits of the public and the private sectors nor would I maintain that the private sector is by itself very efficient. Private sector where it has been successful has achieved that success because of the individual entrepreneurial effort behind it and not because of the organizational ability of the private sector. Private enterprise cannot claim to have built up an efficient managerial cadre so that organizationally it can claim to be showy. The public sector has yet to make a beginning. What remains in the public sector, as it is today, is not very impressive, if one takes away the Railways and the Posts and Telegraphs. In the public sector we are seeking to replace entrepreneurial effort by organizational structure. It may be that we have not succeeded in this to any extent yet, but we hope to be able to build up a managerial cadre in course of time, which, once it is built up, would, perhaps, prove relatively organizationally

more efficient than what obtains in the private sector notwithstanding the individual ability of some of the entrepreneurs in this sector. All this takes time. At the moment, neither sector has anything to boast of in regard to its achievements on the basis of organizational strength. That takes me to my main objective in referring to these discussions, namely, the increasing need to build up a managerial cadre with incentives that are adequate for the purpose of building up of an efficient cadre. If the public sector is to develop the unconscious resentment that many of us have against the official class will have to go, because the class that will manage the public sector will be a managerial class. We can make it efficient and we can also make it fit into a pattern of society that we want to build up, namely, that which would provide ample opportunities for any person to play his part in contributing to the building up of the economy of the country, no matter from whatever strata of society he comes. But, a mere resolution for an Industrial Service or a promise from a Government spokesman that such a service will be constituted before long, all these, are not going to achieve the desired end. The Government and its masters, this House, and the public must understand that certain psychological factors have to be provided for in the building up of the managerial cadre without which the development of the public sector would be impossible.

I cannot help referring in this connection to the remarks that fell from my hon. friend, Shri Asoka Mehta, in regard to the danger of building up monolithic State organisations. Government have accepted as a goal the bringing into being of a socialist economy. The term itself has various connotations. An economy in which the State owns practically all the major means of production would be a socialist economy, in the strict sense of the term. But, will it also be a democratic socialist economy is the question. It is quite possible to build up a socialist economy which is efficient but it is not quite so easily possible to build up an economy which is also democratic at the same time. How much of democracy does this House want in the functioning of the country's economic system and what are the checks and balances that it is willing to provide against the creation of a non-democratic socialist economy in which all economic needs are transpersonal? The answer is yet to come. It will take

[Shri T. T. Krishnamachari] a long time for us to find an adequate answer. It is also significant that many who favour the creation of a strong State sector are against the imposition of controls over distribution of consumer goods. Even more significant is the attack on the growth of scale and its attributes which go with economic growth. How could a democratic socialist economy with a powerful public sector come into being without economic growth. Assuming that this difficulty is got over, if we keep in mind the fact that our socialism is of the democratic socialist variety, we should then be constantly striving against allowing the economy to be side-tracked into a type of socialism which could be grimly efficient but devoid of those values which go with the democratic concept.

The fascination which experiments in the direction of helping the small-scale industries to grow, exercise, on a person's mind is because of the social values that go with these experiments. The small industrialist in his own manager; sometimes also he is an exploiter. But, the more is he his own manager the less he is an exploiter. Hon. Members have spoken about small-scale industries, the problems of the small-scale industries, about going to meet the small-scale industrialist rather than waiting for him to come to the Government and so on. I have a great deal of sympathy with what has been said by them. But, if the House will forgive my saying so, I am afraid that people speak about small-scale industries knowing very little about them. We, ourselves, did not know much about them until we got into the field. It would be easy to make a beginning with the development of small-scale industries if there is a tradition—an industrial tradition—behind the people whom we want to build up such industries. What we now see in the Punjab in this connection has both a portent and a lesson. I was to have gone to Punjab to visit the industrial area, three weeks back, but I could not go. The Secretary of my Ministry went and he brought to me an account of what is happening, the kind of individual effort of people working almost from scratch, without, so to say, any capital. A man coming from Rawalpindi—or rather two—with only about Rs. 20 with them have now been able, over a period of years, to build up an industry which has now an equipment worth Rs. 25,000 in machinery alone. They employ about 14 people and their annual production exceeds Rs. 75,000. Such instances can be multiplied and

there are many in Punjab. The background behind it all is that the people concerned have a flair for making machinery and for operating such machinery. The bulk of the machinery they use are made near about in Batala. While technical knowledge is lacking in a number of cases, there is skill and even more than that, there is enthusiasm. In this connection, the work that is being done by the infant organisation the Small-Scale Industries Organisation attached to this Ministry, is something which is a pointer for the future as well as something about which we can have some satisfaction that we are proceeding on the right lines. The number of industrial units visited by officers of the Small-Scale Industries Section in the month of March was 1,033; the number of parties to whom assistance was given by way of technical advice was 526; and the number of parties advised about the starting of new industries was 23. This indicates the way in which we ought to proceed. My colleague, Shri Kanungo, spoke at length on this subject, but I would like to say that we propose to persevere in these methods and to extend the area of the service of the Technical Service Institutes and of the hire-purchase facilities of the National Small-Industries Corporation. Propaganda is being done for the use of better equipment by the mobile vans, but I must warn the House that it will take three years before you can see any visible results.

It is the same way in the case of handlooms as it is in the case of small-scale industries. We have to depend for the furtherance of our objectives on the State organisations. The Central organisation in regard to the handloom is only 150 strong. I have no desire to spend more of the money available to me for developing handloom industry on the Central organisation. I find it very difficult to make the States to absorb all the grants that I make. Over a period of three years, the States handloom organisations have spent half of what has been allotted, about Rs. 5 crores and odd out of about Rs. 10 crores and odd which we have given to them. We have to learn from our mistakes in regard to the handlooms and see that we do not repeat them in the case of the small-scale industries. While we still use the State organisations to a large extent, we are endeavouring to build up a technical and supervisory organisation of our own.

The slogan for the future with regard to the small-scale industries is:

more industrial estates; more technical service institutes; more of help to the small man. And we are trying to supplement it by taking in hand the question of supply of raw materials. I have spoken to you about the imports of iron and steel. I propose to allocate a portion of these to the small-scale industries. I recognise that small-scale industries cannot thrive with the present price charged for iron and steel with the place extra for freight as was pointed out by my hon. friend, Shri Asoka Mehta. I would like to remedy the situation, but I can only do so by apportioning the increased cost over the entire lot of users and I do not know how people will react to it. We are also trying to get some imports of pig iron for meeting the needs of the foundry industry.

My hon. friend, Shri Bansal, spoke something about location of industries. He said something about officials in the Ministry indicating to prospective applicants for licences their own preferences, that is, preferences of the officials for particular localities. I most emphatically deny any charge, open or overt, of any partiality shown by any member of my staff for any particular area. It is true that we have a broad picture of how and where we want industries to grow and in coming to a decision on this matter, various facts in regard to the location of industries are taken into account. We have had a survey in regard to the location of about 12 industries. I have got a list before me, but I do not propose to tire the House by reading it. But the decision in regard to the ultimate location of particular industries in particular areas is mine. If hon. Members want to accuse me of partiality, I am quite prepared to accept the charge and face it. But I am not prepared to accept the charge that my officers are doing something which is detrimental to the economy of the country. If my hon. friend, Shri Bansal, will give more details, I shall examine it; but he will have to justify this charge. Hon. Members will have to note that in this matter of location of industries, claims and counter-claims are made by all the States in India. If I have to concede all the demands made by all the States, the apportionment that the Plan will have to make for industrialisation, which is now in the region of Rs. 1,300 crores, will have to be multiplied by three, and it will be somewhere in the region of Rs. 4,000 crores. Even then, one cannot be sure if any

of those industries can be started because the difficulty of materials, personnel and technical know-how is there.

The second factor is that a desire to industrialise by a particular State is not always balanced by the knowledge of the economics of the industry that is sought to be sponsored. Any capitalist can go and tell the Industries Minister of a State that he would like to put up a big factory. The fascination of bigness is a thing to which we all succumb. But I think the Central Government is in a better position to decide this matter. My friend Shri Bansal, in his unique position as Secretary-General of the Federation of Indian Chambers of Commerce and Industry, is bound to receive a number of grievances. But before giving credence to any such catalogue of grievances, even though those grievances may come from his masters, he could have checked up those grievances with us to find out whether there is any basis of reality. I am convinced that I cannot satisfy all claims. Most States are displeased with this Ministry in regard to our pattern of location of industries in the States. Obviously, if that is so, I could not have favoured any particular State.

There are one or two specific matters raised by my friend, Shri Bansal. He raised the question of shipping. What I have said in regard to industrial development applies to shipping as well. But if my hon. friend, Shri Alagesan, will forgive me, I would like to give the House some further details to those already furnished to the House. 9½ million tons of goods were imported into India in 1954. In the same year, 9½ million tons were exported. It is estimated that about 3,000 vessels have been engaged in carrying 18 million tons of goods from and to Indian ports. At the beginning of the First Five Year Plan, the total shipping tonnage under the Indian Flag was of the order of 390,000 tons. It is estimated at the end of the First Plan period, the total Indian shipping tonnage would have touched the 600,000 tons mark. The Second Plan provides for an increase of shipping tonnage by another 300,000 tons, bringing the total to about 900,000 tons. May I say that it is far short of our needs? We shall require almost immediately, within the next two years, at least 50 ships on Government account for carrying cargo for which we are making commitments. Shipping freights have been steadily on the increase. For some commodities the freights have almost doubled over the

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last two years. The increase in freight is having a cramping effect on the development of our exports and is helping to increase the cost of our imports. Apart from the question of freights, there is also the question of shipping opportunities. My friend, Shri Bansal, raised this question. These shipping services, as at present organised, are designed to cater to the requirements of the old pattern of trade, for hon. Members might bear in mind that our goods are being shut out. These do not furnish adequate facilities for development of trade with our Asian and African neighbours.

Difficulties are also being experienced in arranging imports of steel and cement. We have bought substantial quantities of steel on f.o.b. basis in Germany and the latest reports indicate that Conference Liners will find it very difficult to carry this steel to Indian ports. Steel is a low-freighted cargo, and is to be balanced by a high-freighted cargo—more bulk and less weight. A beginning has been made by entering into an arrangement with the Soviet Union for augmenting shipping facilities at reasonable freight rates. The Transport Ministry is also helping to enter into an agreement with the Polish Government. But, it must be recognised by this House that our shipping tonnage, certainly on the Government side and to some extent also on the private side, must be substantially increased if we are going to see that our hopes in regard to foreign trade materialise.

My hon. friend, Shri Karmarkar dealt with the queries raised about the State Trading Corporation. . . . (*Interruptions*) (*An Hon. Member* : Colleague). Yes. The Second Five Year Plan, as I have said in regard to shipping, envisage a very big expansion in our foreign trade. The arithmetic is simple. We are assuming a gap of a thousand crores in our foreign exchange. It means we are going to import a thousand crores more than what we are going to import normally and we must, to some extent, balance these imports with exports. That is what we are striving to do by these bilateral arrangements. So the arithmetic is fairly simple. We must have a substantial increase in our foreign trade.

It seems to us, therefore, that the unco-ordinated efforts of the private sector would not be adequate to fulfil our expectations in this regard and

needs to be supplemented. At the present moment, my idea is essentially supplementing our needs—not replacing our needs by making the State Trading Corporation take up the work that is being done already. That is why, Government has decided to set up a State Trading Corporation. The work in this connection, as my colleague mentioned the other day, is nearing completion. To begin with, we are starting with this 100,000 tons of cement and 100,000 tons of steel from East European countries which are balanced with a certain amount of export of iron ore from this country.

My hon. friend, Shri Bansal, mentioned about trade commissioners. I think that it is a matter which we have to consider seriously—the question of development of the quality of the trade service that we give. Advantage was taken of the opportunity which the External Affairs Ministry created by inviting our Ambassadors and High Commissioners in Asia and Africa to a meeting. We have discussed the whole matter with them. I must say that I had a very frank appraisal of the Government of India's shortcomings from them. We know that the gap that is to be filled is very big. The point, that was mentioned by Shri Bansal, in regard to remuneration paid to the people is certainly a vital matter in this connection. We shall try and endeavour, to the best of our ability and to the extent that our financial resources will permit, to increase the number of officers for representing our trade interests and for furthering our trade in the countries nearabout. This will become all the more necessary because Government itself is entering the trading field.

One or two matters were mentioned by Shri Somani—he is not here. He said something about cotton supply and there being a ceiling for imports of cotton. I am told that there is no such ceiling. No official notification was issued. The Pressman thought that there would be a ceiling. He just picked out the ceiling imposed last year and put it out as being authentic.

Shri Somani said something about jute industry. I am afraid that I would not be able to agree with him. Jute industry is not in a bad shape. There are, undoubtedly, certain fluctuations in the price of raw jute. Certain people were holding the stocks as they expected a rise in demand as soon as there was unceiling of certain limits and they naturally wanted to benefit by speculation.

Shri Sodhia referred to the question of cost accounting in Tariff Commission's enquiries. I had the matter examined and I think the Tariff Commission's cost accounting is not only correct but also what it ought to be. If he will enlighten us further, I am prepared to take it up.

An hon. Member from Karnataka or Andhra—or somewhere in between—complained about this Ministry giving him a number of false facts. Of course, the hon. Member who has thirty years of political experience, is entitled to say that the Government is giving him correct or false information. Apparently, he has a jaundiced eye and says that all information is false. I must say that our textile policy is a consistent policy. We are operating under certain severe limitations. I have mentioned that these limitations may affect our future position of cloth supply. It is a matter which is being examined by the Government. Maybe; my hon. friend is affected somewhere. But hard cases do not make bad law nor do they make the Ministry's officers liars. I agree with my hon. friend that, even though he has thirty years' political experience, he has had just a few years' experience of the assemblies. Therefore, I do not propose to take him very seriously, except to mention that that particular friend of his, for whom he has been putting out such indefatigable effort—not merely putting questions but interviewing Ministers and writing letters to the Textile Commissioners—has had a licence granted to him for working these powerlooms for non-cotton varieties of yarn. I am quite prepared to place on the Table of the House the complete correspondence that passed between my Ministry and the hon. Member.

That, practically, brings me to the end of my story. Before I close I would like to hark back on the question of our economic philosophy. I have been reading recently a note written with great modesty and even greater restraint, by a visiting economist who has remarked that the Indians, he has met, are beset with doubts and even with cynicism with regard to India's economic policy. Apparently, he has not met that class of people, who to use his own words, have an undying conviction of the rightness of their particular brand of economics which they sport.

It is, however, true that we have not yet evolved an economic philosophy

of our own and such as exists is necessarily ambivalent. We have perhaps no clear idea of the entire picture of the economic future that we desire this country to have. We are apt to think in compartments without any attempt at synthesising the conflicts that thinking in compartments necessarily engenders. We desire to succeed as advanced nations have succeeded in the economic sphere, like the USA and the USSR. But, while these countries are politically administered under—what might be called—almost a rigid system of principles, their economics and their policies in regard to economics do change frequently. We have seen the remarkable rate of progress in the economic field in West Germany following the liberal economic policies of its Economic Minister, Ludwig Erhardt. We have also seen the progress that is being made in the democratic socialist administrations in Norway and Sweden. Have these examples any significance for us?

For many of our questions, there may be no clear-cut answers. Economics does not solve problems in the abstract. As a science, if it is a science at all, it is essentially pragmatic. We cannot borrow wholesale from the examples of other countries because ours are essentially our own and, in some sense, unique—an enormous population with no outlet for it, the enormous magnitude of our unemployment, the shortage of land, machines and materials and certainly technical personnel. These cannot be solved by any single set of solutions. Even in the functioning of Government, which is an organised unit our tendencies show that we are thinking of this and that; we have no synthesis in our economic philosophy. Many of the actions which we take, are dictated by the narrow considerations of solving single sets of problems, as they present themselves to us from time to time. Therefore, there is great need to synthesise our aims and objectives or policies and, last but not the least, our thinking and actions, I have referred to the inextricable connection between transport—railways, road transport and shipping—and industrialisation, and to the problem of supplying the people with goods and services which they badly need and which they should not be denied if raising the standard of living is our main objective. And, while I am a firm believer that physical controls are an essential part of economic planning, we cannot in peace time planning ask our people, whose living standards

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are notoriously low, to postpone consumption for an indefinite period of time. How could all these factors be divorced from our fiscal policy, our monetary policy, our policy in regard to investments and our policies in regard to other matters of an administrative character which have a bearing on all these matters. If we undertake reform in any part of these tasks at one time without thinking of its effect on economic structure as a whole, our work becomes amateurish and perfunctory. I recently came across a note produced by a Junior Statistical Officer in the Planning Commission, who has taken pains to show that we have no serious steel shortages and our needs of imports during the Plan period would be in the region of 3 million tons, and the note passes round as if it were a document of great importance.

As I have said at the outset, this is my last Budget speech that I make before this House (*Interruption*). I make bold to make an earnest plea for an injection of a large dose of realism in our economic thinking in the shaping of our economic policy, and a larger and more sincere effort at synthesis. In one sense we are poised almost on the edge of a precipice. We have to take a decision. If we choose the right set of principles and traverse in the right path, we can, I have no doubt, become an economically prosperous nation in about ten years. If we make a wrong decision and proceed in a haphazard manner, as we are so often inclined to, my only prayer would be: God help us.

Mr. Speaker: Now I will put all the cut motions to the vote of the House.

All the cut motions were negatived.

Mr. Speaker: The question is:

"That the respective sums not exceeding the amounts shown in the fourth column of the Order Paper, be granted to the President, to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1957, in respect of the following heads of Demands entered in the second column thereof: Demands Nos. 1, 2, 3, 4, and 113."

The motion was adopted.

[*The motions for Demands for Grants which were adopted by the Lok Sabha are reproduced below.—Ed.*]

DEMAND No. 1—MINISTRY OF COMMERCE AND INDUSTRY

"That a sum not exceeding Rs. 19,32,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Ministry of Commerce and Industry'."

DEMAND No. 2—INDUSTRIES

"That a sum not exceeding Rs. 11,90,02,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Industries'."

DEMAND No. 3—COMMERCIAL INTELLIGENCE AND STATISTICS

"That a sum not exceeding Rs. 63,36,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Commercial Intelligence and Statistics'."

DEMAND No. 4—MISCELLANEOUS DEPARTMENTS AND EXPENDITURE UNDER THE MINISTRY OF COMMERCE AND INDUSTRY

"That a sum not exceeding Rs. 1,50,38,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Miscellaneous Departments and Expenditure under the Ministry of Commerce and Industry'."

DEMAND No. 113—CAPITAL OUTLAY OF THE MINISTRY OF COMMERCE AND INDUSTRY

"That a sum not exceeding Rs. 21,53,99,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Capital Outlay of the Ministry of Commerce and Industry'."

Mr. Speaker: The House will now take up discussion of the Demands for

Grants Nos. 17, 18, 19, 20, 21 and 118 relating to the Ministry of Education. As the House is aware, 4 hours have been allotted for the Demands of this Ministry.

There are a number of cut motions to these various Demands. Hon. Members may hand over the numbers of the selected cut motions, which they propose to move, at the Table, within 15 minutes. I shall treat them as moved, if the Members in whose names those cut motions stand are present in the House and the motions are otherwise in order.

The time-limit for speeches will, as usual, be 15 minutes for the Members including movers of cut motions, and 20 minutes, if necessary, for Leaders of Groups.

DEMAND NO. 17—MINISTRY OF EDUCATION

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 43,13,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Ministry of Education'."

DEMAND NO. 18—ARCHAEOLOGY

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 76,32,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Archaeology'."

DEMAND NO. 19—OTHER SCIENTIFIC DEPARTMENTS

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 2,98,80,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Other Scientific Departments'."

DEMAND NO. 20—EDUCATION

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 32,81,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment

during the year ending the 31st day of March, 1957, in respect of 'Education'."

DEMAND NO. 21—MISCELLANEOUS DEPARTMENTS AND EXPENDITURE UNDER THE MINISTRY OF EDUCATION

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 2,60,27,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Miscellaneous Departments and Expenditure under the Ministry of Education'."

DEMAND NO. 118—CAPITAL OUTLAY OF THE MINISTRY OF EDUCATION

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 36,09,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Capital Outlay of the Ministry of Education'."

Shri T. S. A. Chettiar (Tirupur): Mr. Speaker, in the last few years the Education Ministry has considerably expanded. We must give credit to the great and good work that has been done by this Ministry in various directions, though, I hope, I will have a chance to say a few words about things that have not been done properly.

Some of the things which they have attended to, which are new and which are really great and pioneering, are these. Youth Welfare was something which we did not hear of in the past years. This is a new aspect of education which the present Ministry of Education has taken up and, with considerable success, though much has to be done in the future. In this matter of Youth Welfare, youth is represented by the youth in the schools and colleges, according to the Ministry of Education. A large number of youths in the country are not covered by the youths in the schools and colleges. I hope, in future, greater attention will be paid to this aspect of the question.

Technical education is one subject to which considerable attention has been given in the last few years. A large number of institutions have come up

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with the aid of the central Education Ministry.

Then, an attempt has been made to reorganise secondary education and multi-purpose schools have been started throughout the country, though not upto the target which we would like to aim at. An attempt has also been made to provide rural higher education, though it has yet to be shaped in the future. Education of the handicapped has also been taken up.

Another thing of importance is the provision of scholarships to poor students and students from Backward Classes in the country, which has been of considerable help to them, has grown tremendously from about Rs. 5 lakhs some years back to Rs. 1.5 crores every year in the Second Five Year Plan.

These are all achievements of which anybody can be proud. But, there cannot be any talk about this Education Ministry without a 'but', because the targets we aim at are so high and the things we are doing are so poor.

In this connection I come to a statement made in the Second Five Year Plan, on page 11, which, to me, seems quite an impossible thing. They have said on page 11:

"High priority has been given to expansion of training facilities for technical personnel needed for the plan, and proposals have been made for realising within the next ten years the directive of the Constitution relating to the provision of free and compulsory education for all children up to the age of 14."

May I ask the Education Ministry, where they have made provision for fulfilling this directive of the Constitution? To my mind it seems that no provision has been made. Therefore, this statement which has been made on page 11 of the Second Five Year Plan must be taken out. My plea here is that this directive of the Constitution has not been taken seriously by the Education Ministry.

Along with this matter, Mr. Speaker, is interminably and insolubly connected the question of the salary of the teachers. We know that the poor quality of education that we have in this country is mainly because we do not get the proper type of teachers. We have been getting statements from very high

officials in the Education Ministry which have given much hope to the millions of teachers in the country. One of the high official of the Ministry went about from forum to forum and proclaimed that he would pay a minimum salary of Rs. 75 to the teachers in elementary schools. The hopes of the teachers in the country were raised. The Teachers' Association said: "We are going to get a better deal". But, what happened? No increment was given and no increment is contemplated. In the latest note that was circulated, this has been made clear. In reply to a question answered by Dr. M. M. Das, he said that on principle this question of enhancement of the salary of elementary school teachers has been accepted. Sir, acceptance of principles by anybody does not give any satisfaction to the teachers. It is a travesty of the promises made even today in 1956 to say that the principle has been accepted, and that they are collecting figures. Who is the culprit in this matter? Is it the Education Ministry or anybody else? I say that the Education Ministry must make all efforts possible, if they are to justify their existence, to improve the salaries of the teachers. If they do not succeed in improving the salaries of the elementary school teachers, I must say that all the efforts they are making will be of no avail, because frustrated teachers will bring up only frustrated pupils. This matter is not a matter in which people can just mince. The whole trouble is that the people are convinced and the Government are convinced, but yet no action is taken. There are many States which would like to contribute their mite in this matter. My own State is prepared to contribute its mite in this matter of enhancing the salary of teachers. But the Central help is not coming in this matter, and the House must give its very serious attention to it.

In the report on the Ministry of Education, there is a chapter on democratisation of education. What is democratisation of education? Let me know it. It cannot be mere giving scholarships. Large funds, nearly Rs. 36 crores, are being provided in the next five years for grants to the universities. The salaries of university professors are being enhanced. I am not against it, but the fact is that everywhere the top people get and go on getting more and more while the lower people get very little increment. The result is that only a few teachers in the top, in the universities,

are getting a large slice. I do not say they do not deserve it. I say that if a few people get large salaries, it does not democratise education. It does not succeed in getting people of a better type in the educational field. So, while I am not against any increase to the university professors, I am certainly for giving increments for these elementary school teachers. Until and unless this problem is squarely faced, our educational edifice is bound to fall down.

Targets have been fixed in the second Five Year Plan in the matter of education. I say that not only the claims made at page 11 of the draft outline of the Plan are wrong but even the targets that they have fixed are something which are ridiculous. For the age-group of 6—11 years they have promised an increase of 10 per cent. Now it is 50 per cent. In the next five years, they promise an increase of 10 per cent more. In the age-group of 11—14 years, they promise an increase of 2 per cent. In the age-group of 14—17, they promise an increase of just one per cent,—from the existing 9 per cent to 10 per cent. That is the increase in the next five years. May I ask the Education Ministry whether this is something over which anybody can be congratulated? They may reply that they want more funds. I say if you do not have the pull, have somebody who will have the pull and get the money. This Parliament will certainly support them in getting high allotments for education.

I do not know whether increase in population has been taken into account in the statistics in this regard. You know, Mr. Speaker, that in the course of the last five years there has been increase of about 6 per cent in the population. If this increase in population is taken into consideration, the increase mentioned in the report will be nil. In fact, we will be going backward. So, these targets that are aimed at and are being given are not only low but are very ineffective. Steps must be taken to enlarge the targets, to heighten the target. You must do so not for the sake of giving efficient education. We must have a little more contented type of teachers and mere promises and acceptance of principles in these matters will not help. So, I would earnestly plead that proposals must be brought forward as soon as possible for the enhancement of salaries of teachers.

Now, I come to the progress made in basic education. From the Prime Minister, the President, Chief Ministers and

Ministers of Education downwards—they all talk very highly about basic education. But what is the progress? The number of schools that are functioning on the model of basic schools or rather the number of basic schools is not even 10 per cent of the total number of schools. I do not have ready statistics with me, but what is known is that it is difficult for the basic schools to exist, because at present they are just islands in a different set of schools. In the basic schools the teachers are asked to work more; the students are asked to work more; they are all asked to work for a larger number of days or hours. The non-basic schools do not work. Do you imagine any extra work will be put by all these teachers when they see the other teachers in other schools lazy. The best way of killing basic education is to keep them as islands like this.

If the authorities are really sincere, if the Prime Minister's statements are to be taken seriously, if the statements of those Education Ministers and others are to be taken seriously, what we should do is to remove them from being islands and make every school a basic school within a reasonable period of years—two, three or four years. If you allow these islands to be kept on, the danger is that the basic schools will be crowded out by the very nature of the situation that is existing at present.

I next come to a very interesting matter. I come to the cultural delegations that are sent to other nations. Today, we have developed a sense of culture, but when you speak of culture what is mostly spoken about is dancing. We are spending lots of money in sending people on cultural delegations. I had recently an occasion to visit a show, and it was only just a few days back. I would like to have a specific answer to this point. Is it true that nearly Rs. 2,35,000 are being spent on about 20 people who are departing from this country on a cultural delegation to the South-East Asian regions? From the show that I saw, I found that there is no sense of proportion to the amount spent. Cultural delegations are necessary, but it is tremendous waste when, while we are all serving our country, we see the Deputy Ministers leading cultural delegations to other countries just to see dancing! It seems as if we have lost our sense of proportion. We would like to know the amount that is being spent on this particular delegation. I am very anxious to know that,

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because I find it is a waste of money. I hope we will have a little correction in these matters. Culture is good, but culture is not dancing. Dancing may be a small part of culture; music may be some part of culture. But all that is found in the cultural delegation is dancing, and there is very little of other things. There is not very much of culture about these delegations, if I may say so.

Let me now come to another matter in which I am really interested, and that is about the higher technological institute for the southern region. Mr. Speaker, you are aware that a higher technological institute for the eastern region came into existence about four or five years ago and Rs. 3 crores have been spent on it and the Government is contemplating the introduction of a Bill in this House so that the degrees conferred by it may be recognised as on a par with those given by the universities. You are also aware that a higher technological institute for the western region is also under way. But I am unable to see the reason why a higher technological institute for the southern region has not come into existence in all these five years. This is a matter which we have raised more than once in this House or in Committees elsewhere. The Ministry of Education asked the Madras Government to place their Guindy Engineering College as well as the Al-lappa Institute of Technology with the Central Government if the southern region is to have the facilities for starting a higher technological institute. I understand that the Madras Government have agreed to that proposal. Even recently, during the question-hour, I was told by the Parliamentary Secretary that the venue for a higher technological institute in the south has not yet been determined. I know the south is usually neglected. We know it. But I do not understand why something which has been allotted to the south and a thing which has been offered has not yet come into existence. I say this is indifference. I expect that during these discussions at least, they will signify their acceptance of the offer of the Madras Government and say that the work will be taken up immediately for the starting of a higher technological institute for the southern region. You know that as far as the southern region is concerned, they have many engineering colleges. In fact, the engineers for northern India

and many other places are supplied by the south. The engineers from the south are famous for their work, for their accuracy and for their aptitude in this field. So, this matter must get a priority from the Education Ministry.

There is one other matter to which I should like to refer before I close. I am tempted to speak about it simply because my hon. and revered friend Shri Tandon is present in the House. I would like him and the House to understand the attitude which they take about Hindi, and how it affects Southern India. I am not exaggerating, Mr. Speaker.

1 P.M.

Shri D. C. Sharma (Hoshiarpur): Why raise this controversy?

Shri T. S. A. Chettiar: The controversy is bound to come.

Mr. Tandon mentioned once in a speech, which I had occasion to read, that in certain places the regional languages are being developed at the expense of Hindi. I do not understand what he meant.

Shri Tandon (Allahabad Distt.—West): I never said anything of that kind.

Shri T. S. A. Chettiar: I read it in the Press.

When he insists that the figures, I mean the numerals, must also be in Hindi or Devanagari, I begin to suspect what he has in his mind. The Southern region certainly had the highest respect for him; we recognised him as Maharishi Tandon; but today we do not know what is happening to him. People of the North are advised to study a South Indian language. I would like to know how far they have implemented this in the schools and colleges. Nothing of the sort has been done. If the policy advocated by Shri Tandon were to be pursued, the result will be that South Indians will be shut off from all the privileges which South Indians are entitled to get, because if they rush Hindi at the pace at which they are doing, we will not be able to catch up. We are for evolving a common national language; we shall study it. But ten crores of people cannot be brushed aside, and let me tell people who hold that opinion that these are the enemies of the Union, the unity of India—people

who want to force a language on others and who want to rush the pace of it.

We accept Hindi has to be studied and we will study it. But if you rush the pace of it, as it is being done, it is bound to act to the detriment of a large number of people in South India, not only in South India but also in Bengal and Western region. I would like to mention in this connection that the line taken by the Education Ministry that in the matter of technical terms the international terms should be accepted is one which we support. But we are afraid that sometimes the undue influence of people who shout very near their doors is likely to have some influence on them. I am here to say that in the matter of numerals and technical terms, the Government of India should accept the internationally recognised ones and not the newly invented ones which nobody knows. Mr. Speaker, because there has been a fear and a large amount of fear and a large amount of opposition in South India against North India is mainly due to this matter of language. I want people like Shri Tandon and others to come forward with a statement that the pace of Hindi must be determined not by the Hindi-walas, but by the non-Hindi-walas. It is we who are affected by this: so it is not for them to say what the pace of Hindi is going to be. In their own States let them determine the pace. But in the Centre where we are all concerned, the pace must be determined by us and not by them. And I am sure that nobody will commit the mistake of accepting the Hindi numerals in preference to international numerals.

श्रीमती गंगा देवी (जिला लखनऊ व जिला बाराबांकी-रक्षित-अनुसूचित जातियाँ): अध्यक्ष महोदय, आज "शिक्षा", जैसे गहन विषय पर वाद-विवाद चल रहा है, उसके सम्बन्ध में मुझे भी अपने कुछ विचार इस सदन के सामने रखने हैं। बहुत कुछ तो मुझे कहना नहीं है थोड़े से शब्दों में अपना अनुभव बताना है। सब से पहली बात जो मैं कहना चाहती हूँ, वह यह है कि, हमारे यहाँ शिक्षा की वर्तमान प्रणाली संतोषजनक नहीं है। आज से १०-१२ वर्ष पहले जो शिक्षा प्रणाली थी वही आज भी है जब कि जो परिस्थितियाँ उस समय थीं और इस समय हैं, उनमें काफी अन्तर आ गया है। आज हमारे विद्यार्थी जो हाई स्कूल पास करते हैं उनकी पढ़ाई का स्टैंडर्ड

बहुत ही लो (नीचा) हो गया है और अब भी लो होता जा रहा है। इस वास्ते हमें यह सोचने के लिये मजबूर हो जाना पड़ता है कि हमारे यहाँ के जो विद्यार्थी गण अब शिक्षा प्राप्त करके निकलेंगे उनका ज्ञान क्या होगा और किस प्रकार से उनकी ज्ञान वृद्धि की जा रही है। इस समय यहाँ पर जो मशीनरी काम कर रही है वह वही मशीनरी है जिसने आज से १०, २० या २५ वर्ष पहले शिक्षा प्राप्त की थी। आज जो शिक्षा प्राप्त कर रहे हैं, वे वे लोग हैं जिन के हाथ में हमारे भारतवर्ष का शासन रहेगा, जिनके हाथ में हमारे राष्ट्र का भविष्य होगा। उन के ज्ञान में किस प्रकार वृद्धि की जाय उनको किस प्रकार की शिक्षा दी जाये, इस चीज पर हमारे शिक्षा मंत्रालय को विचार करना है। आज हम देखते हैं कि जो किताबें लड़कों तथा लड़कियों को पढ़ाई जाती हैं, उनकी संख्या इतनी ज्यादा बढ़ा दी गई है कि उनको देखकर एक साधारण विद्यार्थी तो घबरा ही जाता है। जो किताबें लड़के लड़कियों को पढ़ाई जाती हैं, उनसे उनके चरित्र पर, उनके आचरण पर, उनकी संस्कृति पर क्या प्रभाव पड़ेगा, इस चीज को ध्यान में नहीं रखा जा रहा है। जो कोर्स प्रेस्क्राइब (निर्धारित) किए जाते हैं, जो पुस्तकें रखी जाती हैं, वे पुस्तकें उन लोगों की लिखी हुई होती हैं, जिन की सिफारिशें ज्यादा से ज्यादा होती हैं, या जिन की एप्रोच (पहुंच) बोर्ड वालों से ज्यादा हो सकती है या जिन का बोर्ड वालों के साथ कुछ सम्बन्ध होता है। यह नहीं देखा जाता कि ऐसी पुस्तकों के पढ़ने से हमारे विद्यार्थियों के ऊपर क्या प्रभाव पड़ेगा। यह बहुत ही गहन विषय है। इस चीज को ध्यान में रखते हुए तथा खूब सोच विचार करके ही कोर्स निर्धारित किया जाना चाहिये।

हमारे यहाँ जो कोर्स पहले रखे जाते थे उनमें इस प्रकार की पुस्तकें होती थी, ऐसा साहित्य होता था जिससे कि हमारे विद्यार्थियों का आचरण बने, जिससे हमारे विद्यार्थियों के अन्दर हमारे पुराने भारतवर्ष का आदर्श कूट कूट कर भरा जाये। आज यह चीज हमें कोर्स में देखने को नहीं मिलती है। इसको देखकर मुझे बड़ा अफसोस होता है।

दूसरी बात यह है कि, उन किताबों को उतनी गम्भीरता से, उतनी मेहनत से, उतने परिश्रम से नहीं पढ़ाया जाता है, जितने परिश्रम से कि पहले पढ़ाया जाता था। हमने जिस समय पढ़ा

[श्रीमती गंगा देवी]

था और जिस तरह से हमें पढ़ाया गया था और जो पढ़ति उस समय जारी थी, उसके आधार पर मैं यह कह सकती हूँ कि एक छोटे से छोटे वाक्य की व्याख्या करते करते हमारी पूरी की पूरी कापी भर जाती थी और उसको प्रसंग सहित व्याख्या करते करते हम परेशान हो जाते थे। एक वाक्य की व्याख्या करते करते यदि किसी पौराणिक बात का या कहानी का उल्लेख हो जाता था तो उसके बारे में पूरे के पूरे सम्बन्धित इतिहासको हमें देखना पड़ता था, तथा पौराणिक कथाओं को जानना पड़ता था। लेकिन अब यह बात नहीं है। अब तो ऊपरी तरीके से ही पढ़ा दिया जाता है और कोई दिलचस्पी नहीं ली जाती है। आज वैसे गूढ़ पढ़ाई नहीं होती जैसी कि पहले होती थी। जो शिक्षा पढ़ति इस समय चालू है उसके विषय में तो मैं यह कहूँगी कि एक तरफ तो हमने हिन्दी भाषा को राष्ट्रीय भाषा बनाया है और उसको फैलाने का पूरा प्रयास कर रहे हैं और हमारी पूरी कोशिश है कि हमारे यहां हिन्दी का प्रचार हो लेकिन दूसरी तरफ हम यह देखते हैं कि एक विद्यार्थी जोकि हाई स्कूल पास होता है उसका ज्ञान इतना कम होता है कि वह न तो हिन्दी में ही और न अंग्रेजी में ही अपनी एप्लीकेशन अपनी दरखास्त अच्छे तरीके से लिख सकता है। हिन्दी तथा अंग्रेजी दोनों में ही काफी से ज्यादा अशुद्धियाँ उसकी होती हैं। इसलिये मैं चाहती हूँ कि हमारे यहां जो शिक्षा प्रणाली है उस पर खास ध्यान देना चाहिये। शिक्षक आदर्शवादी और परिश्रमी होने चाहियें और इतने योग्य होने चाहियें कि विद्यार्थियों को एक हर विषय अच्छी तरह से लिखा सकें।

दूसरी बात यह है कि, इस समय विद्यार्थियों का और शिक्षकों का जो आपसी सम्बन्ध है वह बहुत दूर का हो गया है। हमने इसको देखा है और आप सब इसे जानते हैं कि प्राचीन भारत में शिक्षा प्रार्थी किस प्रकार होती थी विद्यार्थी अपने गुरुओं के साथ आश्रमों में रहते थे, उनको रहन सहन, खान पान व्यवहार आदि सब गुरु के साथ साथ होता था। सब विद्यार्थियों के साथ समानता का बरताव किया जाता था। लेकिन इस समय यह बात नहीं है। आज तो शिक्षक और विद्यार्थियों का आपसी सम्बन्ध बिल्कुल दूर की बात हो गयी है। शिक्षक आते हैं और लेक्चर झाड़ कर चले जाते हैं। कोई आचरण की, कोई आदर्श की, कोई व्यवहार की बात विद्यार्थियों को नहीं सिखायी जाती। पहले

जमाने में यह बात नहीं होती थी। ऋषियों के आश्रमों में बड़े बड़े राजा महाराजाओं के बच्चे और साधारण जनता के बच्चे साथ साथ पढ़ते थे। विद्यार्थी अपने शिक्षा काल में बड़ी निपुणता से शिक्षा प्राप्त करते थे। इन आश्रमों में उनको हर प्रकार की शिक्षा दी जाती थी। उनको युद्ध विद्या शस्त्र विद्या और चारों वेदों की शिक्षा पूर्ण रूप से दे दी जाती थी, और उनको आदर्शवादी बनाया जाता था उनको सिखाया जाता था कि, उनको अपने देश की रक्षा के लिये किस प्रकार लड़ना चाहिये, और किस प्रकार शत्रु का मुकाबला करना चाहिये। उनको गृहस्थ आश्रम के नियम सिखाये जाते थे और उनको पूर्ण रूप से ब्रह्मचर्य आश्रम के नियमों के अनुसार रखा जाता था। लेकिन इस समय इन बातों की तरफ हमारा शिक्षा मंत्रालय कोई ध्यान नहीं देता। हम इस प्रकार की शिक्षा प्रणाली नहीं चाहते जिस प्रकार की अभी चल रही है। हमारे यहां के विद्यार्थियों का आचरण कितना गिर गया है यह देखकर हमें शर्म आती है। उनको भालसी बना दिया गया है। इस समय जो हमारे प्रोफेसर और शिक्षक हैं वे भी बड़े भालसी हो गये हैं। वे पूरा समय देना और मेहनत करना अपना फरज नहीं समझते। पहले हम देखते थे कि हमारे यहां के शिक्षक बड़ी मेहनत से क्लासेज (कक्षाएँ) लिया करते थे, बाकायदा उनकी डायरियां तयार होती थीं, इंस्पेक्टरों की विजिट्स (निरीक्षकों का आगमन) होती थी और यदि शिक्षकों के काम में कोई कमी थी तो उसे एक दम पूरा करा दिया जाता था। लेकिन इस समय इंस्पेक्टर, और डाइरेक्टर आफ एजुकेशन (शिक्षा के निदेशक) इस तरफ बिल्कुल ध्यान नहीं देते। उनके दिल में कमी आ गया तो विजिट हो गयी, नहीं तो कोई जरूरत नहीं है। इस लिये मैं देखती हूँ कि जो कुछ हो रहा है उसमें बहुत परिवर्तन की जरूरत है।

दूसरी बात मुझे यह कहनी है कि इस समय हमारा शिक्षा मंत्रालय पिछड़े हुए वर्गों के लिये बहुत से बजीफे दे रहा है जिसके लिये मैं उसका बहुत शुक्रिया अदा करती हूँ। लेकिन साथ ही साथ कहना चाहती हूँ कि इन बजीफों से हमें बिल्कुल सन्तोष नहीं है। इसका कारण यह है कि जो बजीफे दिये जायें वे ऐसे होने चाहियें कि जिनसे एक विद्यार्थी उत्तम तरीके से अपनी शिक्षा ग्रहण कर सकें। आज यूनिवर्सिटी के विद्यार्थियों को २७, ३० और ३५ रुपये का बजीफा दिया जाता है। यह कोई भिक्षा नहीं है, और न हम भिक्षा लेना चाहते हैं, हम चाहते हैं अपना अधि-

कार। हमें इतना पैसा चाहिये कि हमारे विद्यार्थिगण अच्छी प्रकार से अपनी शिक्षा प्राप्त कर सकें यह नहीं होना चाहिये कि उनको ग्राधा पेट खाकर रहना पड़े, और परेशानी से रह कर शिक्षा प्राप्त करनी पड़े। हमारे शिड्यूल्ड कास्ट (अनुसूचित जातियों) के विद्यार्थियों में मैरिट (गुण) है, लेकिन यदि आप उस मैरिट को देखना चाहते हैं तो उनको उतनी ही सुविधायें दें जितनी कि दूसरे वर्ग के विद्यार्थियों को प्राप्त हैं, ताकि वे सब के साथ समान स्तर पर शिक्षा प्राप्त कर सकें। उनके रहन सहन का भी तरीका ऐसा होना चाहिये जिससे कि उनकी शिक्षा प्राप्ति में कोई अड़चन न आये। इसलिये मेरा शिक्षा मंत्रालय से यह अनुरोध है कि इस रकम को बढ़ाकर कम से कम ७५ रुपये मासिक कर दिया जाये ताकि विद्यार्थी ठीक प्रकार से अपनी शिक्षा प्राप्त कर सकें।

फारिन एजुकेशन (विदेशी शिक्षा) के लिये भी मुझे कुछ थोड़ा सा कहना है। शिड्यूल्ड कास्ट के चार लड़कों को फारिन एजुकेशन के लिये बड़ी मुश्किल से शिक्षा मंत्रालय ने वजीफा देना स्वीकार किया है। लेकिन शिक्षा मंत्रालय चाहता है कि ये चार लड़के प्रथम श्रेणी के होने चाहिये। मैं सरकार से यह कहना चाहती हूँ कि यदि वह वास्तव में शिड्यूल्ड कास्ट के हित के लिये वजीफे देना चाहती है तो प्रथम श्रेणी को छोड़कर दूसरी श्रेणी पर आवे। यं कम्युनिटीज (जातियां) अभी बहुत बैकवर्ड (पिछड़ी हुई) हैं और इनमें अभी इतनी योग्यता नहीं है कि आपको प्रथम श्रेणी के विद्यार्थी आसानी से मिल सकें। जिस तरह कि आपने शिड्यूल्ड ट्राइबस (अनुसूचित आदिम जातियों) के लिये रखा है कि दूसरी श्रेणी के विद्यार्थियों को वजीफा दिया जायेगा, उसी तरह का आप शिड्यूल्ड कास्ट वालों के लिये भी रखें यह मेरा अनुरोध है।

इसके अलावा मुझे यह कहना है कि हमारे देश में बहुत से नर्सरी और कनवेंट स्कूल हैं। लेकिन ये अंग्रेजों के चलाये हुए हैं और उनमें पाश्चात्य ढंगकी ही शिक्षा दी जाती है। हम चाहते हैं कि हम अपने यहां अपने ढंग के इस प्रकार के स्कूल चलायें कान्वेंट स्कूलों में अच्छाईयां हैं उनको हम ले लें, लेकिन हम उनको हिन्दुस्तानी ढंग से चलायें ताकि हमारे बच्चों से हम अपने संस्कार भर सकें। बचपन ही ऐसा समय होता है जब कि मनुष्य का वास्तविक निर्माण

होता है, इसलिये हमें अपने ढंग के नर्सरी और कान्वेंट स्कूल जल्दी खोलने चाहियें। उनके अभाव में हमको मजबूर हो कर अपने बच्चों को अंग्रेजी स्कूलों में दाखिल करना पड़ता है। इसलिये मेरा अनुरोध है कि इस तरह के स्कूल हमको जल्दी से जल्दी खोलने चाहियें।

दूसरी बात मैरिट स्कालरशिप (गुणों के कारण छात्रवृत्तियां) दिये जाने के सम्बन्ध में है। भारतीय सरकार की इस स्कीम से सर्व साधारण को कोई लाभ नहीं है। इससे तो केवल कुछ थोड़े से अफसरों, सेक्टरियों आदि के बच्चों को लाभ पहुंचता है, इस स्कीम की कोई पब्लिसिटी (विज्ञापन) नहीं है न उसके बारे में लोगों को कोई जानकारी है। इस प्रकार के वजीफों से कोई फायदा नहीं है। इस लिये इनको बन्द कर देना चाहिये। इस प्रकार के वजीफों में लाखों रुपया खर्च किया जा रहा है। इन वजीफों को बन्द करके यह रुपया ऐसे लोगों को दिया जाना चाहिये जिनके पास शिक्षा प्राप्ति के लिये कोई साधन नहीं है।

एक विशेष बात मुझे और कहनी है और वह यह है कि हम चाहते हैं कि हमारे देश के अन्दर महिला यूनिवर्सिटीज (विश्वविद्यालय) हो जहां पर कि लड़कियां उच्च शिक्षा प्राप्त कर सकें और उच्च शिक्षा प्राप्त करने के लिये हमारी लड़कियों को लड़कों की यूनिवर्सिटीज में जाने की जरूरत न हो, क्योंकि अभी भी हम यह नहीं कह सकते कि हमारे सभी देशवासी अपनी लड़कियों को कोएजुकेशन (सहशिक्षा) दिलाने के पक्ष में हैं। मैं समझती हूँ कि देश में ऐसे लोगों की काफी तादाद है जो इस बात के पक्ष में हैं कि लड़कियों के वास्ते अलग यूनिवर्सिटीज हो जहां कि वे अपनी लड़कियों को बिल्कुल स्वतंत्रता के साथ पढ़ने भेज सकें और चूंकि यहां कोई भी महिला यूनिवर्सिटी नहीं है इसलिये बहुत सी हमारी बहनें हाई एजुकेशन पाने से वंचित रह जाती हैं और उनको उच्च शिक्षा प्राप्त करने का अवसर नहीं मिलता। इसलिये मैं चाहूंगी कि हमारे देश में महिला यूनिवर्सिटीज हों जहां पर कि हमारी लड़कियां बिल्कुल स्वतंत्र भाव से शिक्षा पायें और जहां पर उनको यह सिखाया जाय कि एक आदर्श गृहिणी कैसी होती है और एक आदर्श माता कैसी होती है, यह धार। उनके अन्दर भरी जाय और इसकी उनको अच्छी तरह से शिक्षा दी जाय।

[श्रीमती गंगा देवी]

अध्यक्ष महोदय : अब आपका समय खत्म हो चुका है ।

श्रीमती गंगा देवी : चूंकि अब मेरा समय समाप्त हो गया है इसलिये और अधिक न कह कर मैं अपना भाषण समाप्त करती हूं ।

Shri B. C. Das (Ganjam South): Mr. Speaker, it is very unfortunate that two nation-building departments which are vital for national resurgence receive scant attention from the Government. We know the cavalier fashion in which the Planning Commission treated the proposals of the Education Ministry. In accordance with the target and objectives fixed by the Planning Commission, the Education Ministry framed a plan, which would have cost Rs. 1,080 crores. They were advised by the Planning Commission to cut it down to Rs. 500 crores. When, in consultation with State representatives, they approached again the Planning Commission with a proposal for Rs. 600 crores, they got a rebuff in the shape of a proposal that they have to cut their estimate to Rs. 337 crores. Now, to cap it all, when the Draft Plan is printed, we find that instead of this sum of Rs. 337 crores, the Planning Commission has only allotted Rs. 320 crores, Rs. 225 crores for the States and Rs. 95 crores for the Centre. It is very unfortunate that when the Government wants to tighten the belt, it wants to do so at the expense of the Cinderella of the family. Education has to be starved. In one breath, the Planning Commission admits that education has a very vital role to play in the building of the nation; in the same breath it advises the Education Ministry to cut down the expenditure. It is very tragic. Perhaps, there is no seriousness in its pronouncements.

The Constitution in its directive principles says that there should be universal free compulsory primary education within 10 years. But, the steps so far taken appear to be very half-hearted. With the scanty sums at their disposal, the Education Ministry tries to show some success on paper. Therefore suggestions have been made to introduce shift systems in elementary education. But those who know our villages and the conditions of rural education will see that the framers of the Plan and the Education Ministry are not living

in a world of reality. We know the position of the poorly paid school teacher, who, to make both ends meet, becomes the village petition writer, the village post master or some times a petty trader and devotes most of his time to earn a living and pays little attention to his students. The type of education that the students receive in the villages also helps them to lapse into illiteracy very soon. In such a case, if you introduce the shift system, it will not help anybody. Only one can get satisfaction from reports that shift system has been introduced and some achievement has been made. We know what is the real trouble. Even in the secondary education system, we know about the bad lot of the school teachers. What do these poorly paid school teachers do? They take to private tuitions. They came to the school exhausted and fail to pay attention to the students. So, those who are rich enough to engage private tutors only pass their examinations and others rot and drift as semi-educated people who have become a social problem. We talk of students' indiscipline. But, who is responsible for this indiscipline? The Government of the day is responsible because it does not help the teachers to grow into social leaders by making them hold an honoured position in society. If a teacher becomes a petty trader or becomes a petition writer or dabbles in litigation, you cannot expect him to command that confidence and respect from the students. He cannot help in moulding the young mind of the nation.

You find in the Plan that the State Governments have not given any schemes for enhancing the salary of the teachers, because the funds are limited. What will be the outcome? The old system would continue. First Class M.As. become Police Inspectors and third class graduates with many failures to their credit become teachers. They become the guardians of the future generation. This is the sad tale. Any Plan which does not take this reality into account, is a bogus plan, is a plan to hoodwink the public.

It has to be stated again that the unreality and lack of seriousness is evidenced by the lack of serious attention paid to elementary education. You know basic education, in theory, has been accepted as the pattern of education. But what do you find? It creates a gulf between the village and the town. In the

villages, basic education, to some extent has been introduced. In the towns, the traditional form of education continues. The barrier between the town and the village grows. Also, those who are educated under the basic education system are not recognised by the secondary education boards or other higher institutions. Those students are much handicapped. You will also find that those teachers who impart education under this system do not believe in the system. Those who come out educated under this system also feel helpless. It is necessary that this system should be thoroughly examined not by its supporters, some of whom are faddists, but by an expert Primary Education Commission. We have already had the University Commission; we have had the Secondary Education Commission. But, why are we reluctant to have a Primary Education Commission? The foundation on which the whole edifice of education has to be built has to be thoroughly examined and scrutinised. We have got to look at facts, take the situation as it is, take reality into consideration and lay the foundation on which the educational edifice of the nation can be built.

As to how the meagre amounts given to the Education Ministry are mis-spent or not properly spent can be found from the condition of the national archives. The national archives are not properly managed. I would like to cite some instance. In 1948, the Education Minister in his speech said :

"Many things must be done to make our national archive perform its proper functions.

"Of these, the collection and preservation of records is perhaps the foremost."

In 1947 the Government of India recognised the necessity of concentrating in the National Archives all records of the Ministries and agencies of the Central Government. Eight years have elapsed. The progress made in this direction is not at all creditable. Out of 200 record-creating agencies of the Central Government, only 25 have their records in the National Archives, and they are not complete. There are many gaps left. The rest remain with the owning agencies which have no proper storage facilities. They have no protection against insect pests, damp, dirt and

fire. We know that last year there was a fire in the Ministry of Economic Affairs which destroyed many records.

In 1950 a former Director pointed out that the National Archives should be extended because the storage capacity was limited. He also pointed out that the Standing Committee on Education and the Finance Committee had approved of the plan. But even in the 1955-56 Report of the Ministry no mention of the expansion is there. But on the other hand we hear of money being spent on the storage of the Bhopal Government records or Abu records. They are State Government records. We are going to spend money on them, but the Central records are being neglected. I also wonder why the Government of India is keen about the Bhopal Government records. Is there any speciality about Bhopal? They are State records and on principle they should not be taken away by the Central Government because State records stand on a different footing. The records constitute the totality of the transactions of a Government reduced to writing. It would appear that the number of requisitions for Bhopal records from local offices exceed 6,000 annually. Therefore, these records are required by Bhopal. They are an integral part of Bhopal, and they should remain in Bhopal with the Government there.

In 1950 the hon. Minister pointed out that cataloguing and analysis of the records should be immediately taken up. Otherwise, in the words of the Minister, "the records may as well not exist". Descriptive lists and indices to records giving subjects with reference numbers are necessary for research workers. Merely check-lists are useless. Yet it would appear that the department has prepared between 1948 and 1956 the descriptive lists for only two series: (1) The Survey of India Field Records 1865-1873, and (2) 8,407 letters of the Central India Agency, 1818-1861. No descriptive list has been prepared since 1953.

The preparation of check lists shows a rapid decline. In 1952, 3,25,932 files or documents were check-listed, but in 1954 you find it is reduced to 17,402. The work of the preparation of the summary guide which was announced in 1954 has been dropped. Instead of that it has now been announced that a handbook of repositories all over India would be prepared. My charge is that this department while neglecting its

[Shri B. C. Das].

primary job, is extending its activities and laying its hand on other jobs, without having a firm grip on the main job entrusted to it. That is the tragedy of it.

The staff is increasing. In 1948 there were three Gazetted officers, in 1952 there were eleven and now this year there are 17. What are these officers doing? No important task has been done by them. All the important tasks set by the Ministry have not been carried out, but I find that no field of work is being extended and primary duties are being neglected.

Why should we have National Archives if they are not useful for research work? The British Government imposed restrictions to prevent research work in India. Those old regulations continue. In 1950 the Indian History Congress passed a resolution requesting the Government to liberalise the rules. It took four years for the Government of India to announce a decision to throw open to research scholars all records which are 40 years old or more. More than a year has elapsed. We know what is the position in England, how the old records are open to research workers. In the U.S.A. also it is the same, there is no barrier because one can look at history in any way, but here we find the old rules continue.

You will be surprised to know that a representative of the Kashmir Government who got permission from the Education Ministry could not get full access to these old records because the Director considered him dangerous and over the head of the Education Ministry appealed to the Home Ministry and certain restrictions were imposed on him. I also heard the case of an Englishman who approached through proper channels for research work in the archives and the Government granted him permission, but the permission letter was pigeon-holed and he could not get the facility. I would like to be contradicted on these points.

Also, the report, that is being given is often misleading. From enquiries I understand that no more than 100 research workers use the Archives but in the Report we find the number 348. I would like to know why there is this difference.

The standard of research is really puzzling. One instance I would like to give you. They have published pamphlets

from 'source materials'. One of them is really very astounding. It is written there :

"With the conquest of Java by the Emperor Kublai Khan of China in 1292 Islam replaced Hinduism as a dominant factor in the island."

Actually, Kublai Khan was not a Muslim, he never conquered Java. Java was Islamised long after 1292 by the influence of Muslim traders from India. But such things appear as research work from these Archives. There are many other blunders like this.

We all know Macaulay was the first Law Member of India, but according to this research, John Adams was the first Law Member. And then it is said the British started elementary schools in India, as if there were no *patshalas* before. Many other astonishing things are there in these pamphlets. I would like the Ministry to scrutinise them and withdraw them if necessary.

The Radhakrishnan Commission had expected the University Grants Commission to become not only non-political, "but rigidly protected from political and personal lobbying and pressure". But how has this Commission functioned so far in its tenure of life? Is it not a fact that the universities whose vice-chancellors had seats in the Commission have got the largest amounts of grants so far? A body which is expected to deal with two scores of universities must behave in a manner that will inspire confidence.

Immediately after its inception, the Commission appointed as Assistant Secretary, a retired official from the Ministry of Education, and he got a pay much above what the rules allowed and so the Finance Ministry pulled them up and then the Education Ministry condoned the excess salary paid to the officer concerned.

The Commission shows scant respect for advertisements. Generally it does not issue advertisements and appoints its own staff. Whenever it issues advertisements, the conditions stipulated in the advertisement are not adhered to. There is one recent case of the appointment of a Development Officer. In the advertisement the condition was laid down that a person should have experience of ten years as teacher and five years as administrator.

[MR. DEPUTY-SPEAKER *in the Chair*]

There were many applicants who satisfied this condition but one person was appointed who had only four years of teaching experience and no administrative experience. If the Commission manages its own affairs in such a way, you cannot expect it to pull up other universities which also behave in a very irregular fashion, just as the Allahabad University recently functioned when in June, 1955....

Mr. Deputy-Speaker : The hon. Member should conclude now.

Shri B. C. Das : I am the only spokesman for my party.

Mr. Deputy-Speaker : He may have three minutes more.

Shri B. C. Das : In June 1950 the posts of four lecturers were advertised.

The candidates were asked to come for interview, but just at the nick of time, the order was withdrawn, and it was said that the day of interview had been postponed and would be notified later. But after that, it so happened that appointments were made, without any formal interview being held almost through back door. Such irregularities continue, because the University Grants Commission have not set their house in order.

So far as the grievances of teachers are concerned, we know what has happened in Delhi University, for example. They increased the salaries of the university teachers, but in the constituent colleges, the salaries were not increased. Consequently, there was protest from the college teachers, and the Commission considered the demand of those teachers and said that they should be put on the same footing as the university teachers. But again when the teachers' agitation had cooled down, they issued another circular under which there was again disparity introduced between the scales of salaries of the college and university teachers. When it was pointed out to the Ministry that in their previous circular they had recognised parity of status as between the college and university teachers, and they issued another circular contradicting the first circular then promptly another circular. The first circular was withdrawn instead of undoing the wrong done. Why should such things be done? I would suggest in all seriousness that the commission have to behave in a fashion which will inspire confidence.

Lastly, I would like to say a word about the public schools. We talk so

much about the socialistic pattern of society. But what is the function of these public schools? Are we going to have these schools in order that the sons of rich men may be educated there, cut off from the humdrum life of the ordinary people, and then they may come as the rulers of this land? Is it for that purpose that we are spending money on these public schools or because we want that the future pattern of education should be modelled on the lines of these public schools? I want a categorical answer to this question from the Minister, because we would not like money to be wasted on these public schools.

Mr. Deputy-Speaker : Before I call upon the next speaker, I must emphasise that Members should take into consideration the fact that the time-limit is fifteen minutes, and they should conclude within that time. I should not have to ring the bell again and again, because it does not look nice, if a Member continues to speak even afterwards.

श्री टंडन : सबसे पहले मेरा निवेदन शिक्षा विभाग से यह है कि उनको हमारे देश में एक नई शिक्षा प्रणाली स्थापित करने के लिये कुछ पग बढ़ाने थे। उसमें बहुत देर हो चुकी है और अब भी अगर वह पग बढ़ायें तो उचित होगा। यह बहुत ही आवश्यक कार्य है। यह बात बार बार और बड़े बड़े विचारकों की ओर से राष्ट्रपति जी की ओर से भी कही गई है कि हमारे यहां जो शिक्षा प्रणाली प्रचलित है क्या स्कूलों में और क्या विश्वविद्यालयों में उसमें बहुत दोष हैं। हमारे देश की आवश्यकतायें उसी प्रकार की नहीं जैसी कि यूरोप के देशों की हो सकती हैं या हैं। हमारे यहां की वर्तमान शिक्षा प्रणाली अंग्रेजों की बनाई हुई है। मैं इस बात को मानता हूँ कि किसी प्रणाली को बदलने में समय लगता है। परन्तु मेरे विचार में बहुत ही अधिक समय शिक्षा विभाग ने लिया है। अब तक तो नए विचारों के आश्रय पर इस प्रणाली में परिवर्तन हो जाना चाहिये था। बड़ी आवश्यकता तो इस बात की है कि बच्चों में चारित्रिक प्रौढ़ता, बल, पुरुषार्थ और नियंत्रण उत्पन्न किया जाए। यह मुख्य बात है और इस ओर जाने का जो मार्ग है हमें उस पर चलना चाहिये। जो आज की प्रणाली है वह उस ओर ले जाने वाली तो बिल्कुल भी नहीं है। मेरे पास बहुत थोड़ा समय है और मैं इस विषय पर बहुत अधिक बोलना नहीं चाहता नहीं तो ब्योरेवार मैं इस विषय में जा सकता था।

[श्री टंडन]

दूसरी यह बात है कि हमारे विद्यार्थी जो अपनी शिक्षा पूरी कर के निकलें उन्हें आज की तरह से जीविका के लिये मारे मारे नहीं फिरना चाहिये। उनको इस प्रकार की शिक्षा दी जानी चाहिये कि वे शिक्षा प्राप्त करने के बाद तुरन्त ही किसी न किसी काम में लगाये जा सकें। जीविका के योग्य बनाना और उनके चरित्र का निर्माण करना शिक्षा के यह दो मुख्य तथा आवश्यक अंग हैं लेकिन खेद है कि इन दोनों अंगों की ओर से हमारी आज की शिक्षा प्रणाली उदासीन है। बस और अधिक इस बारे में मैं नहीं कहूंगा।

अब मुझे कुछ थोड़े से शब्द इस विभाग के प्रतिवेदन अर्थात् रिपोर्ट के विषय से निवेदन करने हैं। विभाग ने एक टंकण यंत्र यानी टाइपराइटर की योजना अपने सामने रखी है। अपनी रिपोर्ट में उसने लिखा है कि सन् १९५६ के आरम्भ तक उसको आशा है कि वह अपनी योजना पूरी कर देगा। सन् १९५६ के कुछ महीने तो बीत चुके हैं। सम्भव है कि एक दो महीनों में वह अपना काम पूरा कर ले। मैं आशा लगाये बैठा हूँ कि कब टंकण यंत्र का वर्णपट अर्थात् "की बोर्ड" हमारे सामने लाया जाता है। उन्होंने जो नमूना प्रकाशित किया था पिछले साल उस नमूने के विरुद्ध बहुत सी शिकायतें उनके सामने आ चुकी होंगी। एक बनावट के बारे में जो उन्होंने उस यंत्र के रूप में की थी यंत्र बनाने वालों ही की आपत्ति है। सम्भवतः हमारे जो उप मंत्री जी हैं उनके सामने वह आई होगी। रैमिगटन के प्रतिनिधियों ने मुझ से कहा कि जो क्रम शिक्षा विभाग ने यंत्र प्रणाली का रखा है वह उचित नहीं है उसमें परिवर्तन की आवश्यकता है। उसमें आपने जो इधर उधर खिसकाने की विधि बनाई है वह त्रुटीपूर्ण है। परन्तु मुझे उसके विषय में अधिक नहीं कहना है। मुझे तो उस सिद्धान्त के ऊपर कहना है कि जिसे आपने विवरण पट बनाने के लिये माना है। आपके विभाग ने यह कहा है कि लखनऊ में जो निश्चय हुये थे आपने उनका ही अनुसरण किया है। यह बात शिक्षा विभाग की ओर से घोषित की गई है। मैं आपको याद दिलाना चाहता हूँ कि अक्षर और अंक इन दोनों के विषय में यह निश्चय हुआ था कि अक्षरों में कुछ परिवर्तन किया जाय और जो नागरी लिपि के अंक हैं वे ही रखे जायें। आपके विभाग के प्रतिनिधि श्री हुमायूँ कबीर ने लखनऊ की सभा में यह प्रश्न उठाया था कि जो नये टंकण यंत्र बनें उनमें अंक अंग्रेजी के दिये जायें। मैं नहीं जानता क्यों शिक्षा विभाग को अंग्रेजी के

अंकों से विशेष प्रेम है। श्री हुमायूँ कबीर साहब ने वहाँ पर यह प्रश्न उठाया था मगर वह स्वीकार नहीं हुआ और उनका प्रस्ताव गिरा दिया गया। लखनऊ की सभा ने जो अपने निश्चय प्रकाशित किये हैं उनमें अपने अक्षरों के साथ नागरी अंकों को माना है। आपने जो बात कही उसमें यह कहा है कि लखनऊ की नीति के अनुसार आप काम कर रहे हैं परन्तु यह बात भ्रम सत्य है अर्थात् अक्षर तो आपने अवश्य उनके लिये परन्तु उनकी निर्धारित नीति जो अंकों के विषय में थी उसकी अवहेलना की, उसे बिल्कुल छोड़ दिया और आपने अंग्रेजी के अंकों को हमारे सामने रखा है। आपने जो वर्णपट, की बोर्ड, बनाया है उसमें अंग्रेजी के अंक दिये हैं। इसको देखकर मुझे आश्चर्य तो होता ही है साथ ही इसमें हमारा मस्तक भी नीचा हो जाता है कि हमारे यहां का शिक्षा विभाग जिसके सुपुर्द हमारे देश भर के लिये मार्ग प्रदर्शन का कार्य है वह हमारे नागरी अंकों को अंग्रेजी अंकों से बदलना चाहे और यह यत्न करे कि हमारी प्राचीन लिपि में से नागरी अंक निकल जायें। मैं कुछ समझ नहीं पाया। मुझे आशा है कि आज शिक्षा विभाग की ओर से मुझे यह बात समझायी जायेगी कि ऐसा क्यों किया गया।

कुछ हवाला संविधान का भी दिया गया है। संविधान मेरे सामने रखा हुआ है। उसके बनाने में मेरा भी कुछ हाथ था। संविधान यह तो नहीं कहता कि हमारे देश में जो नागरी लिखने की प्रणाली है उसमें अन्तर किया जाना है। उसमें यह अवश्य है कि केन्द्रीय सरकार के कामों के लिये हिन्दी लिखने से अंग्रेजी अंकों का भी प्रयोग हो सकता है और नागरी अंकों का भी प्रयोग हो सकता है। दोनों को छूट है। जब "आफिशियल परपोजेज आफ दी यूनियन" (संघ के राजकीय प्रयोजनों) के लिये हिन्दी लिखी जाये तब इस सीमित काम के लिये आप हिन्दी की लिखावट में अंग्रेजी अंकों का प्रयोग कर सकते हैं। और हिन्दी के अंकों का भी अयोग कर सकते हैं। धारा ३४३ की जो उपधारायें हैं उन सबका मिलाकर यह अर्थ है जो मैं ने ऊपर बतलाया है। उन सब का यही निचोड़ है। लेकिन जो आप टंकण यंत्र में अंग्रेजी के अंक रखते हैं इसका तो यह अर्थ होगा कि आप देश भर में अंग्रेजी के अंकों का प्रचलन करना चाहते हैं। यह कहाँ तक ठीक है? आप अधिक से अधिक यह कर सकते हैं कि अपने काम के लिये दस बीस पचास सौ टंकण यंत्र विशेष प्रकार के बनवा लें यदि आप चाहते हैं कि आपके सरकारी

कागजों में हिन्दी अक्षरों के साथ अंग्रेजी अंक लिखे जायें। परन्तु आप उत्तर प्रदेश के लिये या राजस्थान के लिये या दूसरे राज्यों के लिये ऐसा टंकन यंत्र बनावे जिसमें अंग्रेजी के अंक हों, यह तो कहीं नहीं लिखा है। अंकों के बारे में मेरा यह निवेदन है पहले भी मैंने कहा था, कि जहाँ जहाँ हिन्दी प्रचलित है वहाँ वहाँ नागरी अंक चल रहे हैं वहाँ यही अंक चल रहे हैं। स्मरण रखिये कि मराठी भाषा में यही अक्षर हैं और यही अंक है। और भी भाषायें हैं जैसे पंजाबी उसमें भी यही अंक हैं। पंजाबी भाषा चाहे गुरुमुखी लिपि में लिखी जाये या देवनागरी लिपि में, अंक यही लिखे जाते हैं। गुरुमुखी लिपि में नागरी अक्षरों से कुछ थोड़ा सा भेद है परन्तु अंक वही हैं। गुजराती में यही अंक हैं अगर आप हिसाब लगायेंगे तो देखेंगे कि लगभग २२, २३ करोड़ भिन्न भाषा भाषियों की जनसंख्या में इन पुराने नागरी अंकों का ही प्रचलन है। यह माराठी वाले हिन्दीवाले, गुजरातीवाले पंजाबीवाले जब टाइपराइटर का प्रयोग करेंगे तब इनके लिये नागरी अंक लिखना ही आवश्यक होगा। वही अंक वह समझते हैं। आखिर हमारे शिक्षा विभाग को अंग्रेजी अंकों से इतना मोह क्यों है। इस विषय में शिक्षा विभाग का मोह यहां तक है कि उसने प्रदेशीय सरकारों को लिखा है कि वे हिन्दी लिखने में अंग्रेजी अंकों का प्रयोग करें। जब मैं मध्य प्रदेश में भाषण कर रहा था तब उस समय यह बात मुझे वहाँ के मुख्य मंत्री ने बतलायी। उन्होंने मुझ से कहा कि हमारे पास केन्द्र से हिदायत आयी है कि हिन्दी लिखने में अंग्रेजी अंकों का प्रयोग किया जाये। उन्होंने उस हिदायत को माना नहीं और न कोई और राज्य मानेगा। यदि आप उत्तर प्रदेश को यह हिदायत भेजेंगे तो यह हिदायत वहाँ भी ठुकरा दी जायेगी। यह जो यत्न किया जाता है कि हिन्दी लिखने में हिन्दी अंकों का प्रयोग नहीं किया जाय इससे मैं चकित हो जाता हूँ। आप सारे देश के लिये यहां निश्चय कर रहे हैं। मैं ने उस दिन भी कहा था कि मुझे शिक्षा विभाग का काम अच्छा नहीं लगता। आज भी मुझे यह कहने में संकोच होता है। हृदय नहीं चाहता कि अपने सहयोगियों की किसी बात की इतनी कटु टिप्पणी की जाये। परन्तु क्या कहूँ। देश एक और है और आपका विभाग एक और है। मुझे ऐसा लगता है कि आपका विभाग देश की इच्छा के विरुद्ध जा रहा है। या तो इस विभाग में ऐसे आदमी रखे गये हैं जो देश की भावना को नहीं

जानते या उनकी मनोवृत्ति ऐसी है कि वे देश की भावना को जानते हुए भी उसके विरुद्ध जाना चाहते हैं। अच्छा होता कि एक हिन्दी मंत्रालय अलग बनाया जाता। मैं यह बात बार-बार कह चुका हूँ, क्योंकि आज जो शिक्षा विभाग है वह हिन्दी के काम को ठीक नहीं कर रहा है। इसलिये या तो इस काम के लिये एक अलग विभाग बनाया जाये या इस विभाग में ऊपर से लेकर नीचे तक परिवर्तन किया जाये। इस विभाग के संचालन में एक श्रीमाली जी हिन्दी के ज्ञाता हैं जिनका मैं स्वागत करता हूँ। यह ऐसा विभाग है जिसमें अफसर हिन्दी जानने वाले होने चाहियें लेकिन मेरा निवेदन है कि वहाँ ऊपर से नीचे तक यह हाल है कि "ई" खानहू तमाम आफताब अस्त है (यह घर सारा का सारा सूरज है)। यह हालत है वहाँ की। जहाँ तक हिन्दी का विषय है उससे सब के सब नगण्य हैं। यह क्या ढंग है शिक्षा विभाग चलाने का!

आप रिपोर्ट में कहते हैं कि आप हिन्दी के ग्रन्थ लिखवा रहे हैं। लेकिन लेखकों का मार्ग प्रदर्शन करने की योग्यता तो विभाग में होनी चाहिये ताकि विभाग की तरफ से लेखकों को सुझाव दिये जा सकें कि इस प्रकार के ग्रन्थ लिखें।

अभी एक भाई ने कहा कि इस विभाग को नाच गाने पर अधिक खर्च नहीं करना चाहिये। मेरा भी यही कहना है। मैं चाहता हूँ कि इस पर जो रुपया खर्च किया जाता है उससे आप ग्रन्थ लिखवायें। कम से कम आप पांच साल में ५० ग्रन्थ तो लिखवाते। यदि आप इस और १५ या २० लाख रुपया खर्च करते और एक एक लेखक को १५ या २० हजार रुपया देते तो दो साल में हिन्दी के ऐसे अनेक ग्रन्थ तैयार हो सकते हैं जो ३००, ६००, ९०० और पोस्ट ग्रेजुएट अध्ययन के योग्य होते।

2 P. M.

हमारे भाई श्री अविनाश लिंगम चेट्टियर ने जो कहा है उसके बारे में अब मैं कुछ कहना चाहता हूँ। वे यहां इस समय नहीं हैं। होते तो मैं उनके लिये कुछ अंग्रेजी में भी कह देता। लेकिन चूंकि वह यहां नहीं हैं मैं अनावश्यक रूप से अंग्रेजी में नहीं बोलना चाहता। वे चाहते हैं कि हिन्दी के चलाने में कितने दिन लगे इसका निश्चय वे करें। क्या मतलब इसका? वह तो संविधान (कांस्टीट्यूशन) ने निश्चय कर दिया है। उन्होंने यह कहा कि मैंने कभी यह कहा है कि स्थानीय भाषायों के लिये अधिक पैसा नहीं देना चाहिये। मैं ने उसी सभा टोक दिया था कि यह अशुद्ध बात है। मैं जाभता

[श्री टंडन]

हूँ कि हिन्दी के अतिरिक्त हमारे प्रदेश में बड़ी ऊँची स्थानीय भाषाएँ हैं और दक्षिण की तामिल और तेलगू भाषाओं का ऊँचा साहित्य है। तामिल भाषा के जो प्राचीन भक्त कवि हैं उनको मैं सिर नवाता हूँ। संत साहित्य हमारे देश का ऊँचा साहित्य है। वह हिन्दी से भरा पड़ा है मराठी में भी है और तामिल में भी। वह ऊँचा साहित्य है। मैं तो उस सब साहित्य का पुजारी हूँ। हिन्दी चलाने के सम्बन्ध में समय निश्चय करने की बात वह चाहते हैं कि उन पर छोड़ दी जाय। यह अजीब बात है और समझ में न आने वाली बात है क्योंकि हिन्दी को देश में चलाने की अवधि तो पहले से ही संविधान में तय हो चुकी है।

मैं आपसे कहता हूँ कि मुझे तो लज्जा आती है जब यहां पर बैठ करके लोगों को अंग्रेजी में भाषा करते सुनता हूँ। क्या ५-६ वर्ष के अन्दर हम इस योग्य अपने को नहीं बना सके कि हम यहां पर टूटी फूटी हिन्दी में अपनी बात कह लें मैं तो समझता हूँ कि अगर यहां पर मेरे मित्र लोग हिन्दी में बोलें तो शायद वह उस अंग्रेजी से बुरी नहीं होगी जिसमें कि अधिकतर लोग यहां पर बोलते हैं।

डा० एस० एन० सिंह (सारन पूर्व) : अच्छी होगी।

श्री टंडन : यहां लोग अंग्रेजी के ऊपर अभिमान करते हैं लेकिन मैं निवेदन करना चाहता हूँ कि मैं भी और जो मेरे यहां और मित्र लोग बैठे हुए हैं वे जब अंग्रेजी बोलते हैं तो थोड़े से गिने चुने लोगों को छोड़ कर हम सब अधिकतर टूटी फूटी अंग्रेजी बोलते हैं। शायद कोई अंग्रेज आये तो वह जल्द समझ भी नहीं पायेगा कि हम अंग्रेजी बोल रहे हैं या दूसरी भाषा बोल रहे हैं। हमें अंग्रेजी पर अभिमान करना उचित नहीं है। मैं तो चाहता हूँ कि यहां पर लोग हिन्दी में बोलें और अंग्रेजी का मोह त्यागें अगर अभी हिन्दी में न बोलें तो मैं कहूंगा कि बजाय अंग्रेजी में बोलने के वे अपनी प्रादेशिक भाषा जैसे बंगला या तामिल आदि में बोलें। अपनी भाषा में बोलना अधिक अच्छा है। इसकी अपेक्षा कि हम यहां बैठ करके अंग्रेजी में बोलें और संसार के सामने अपनी हंसी उड़बायें।

मैं बस और अधिक नहीं कहना चाहता। अन्त में शिक्षा उपमंत्री अपने भाई से यही निवेदन करना चाहता हूँ कि वह इस अंक के विषय पर विशेष ध्यान दें और जो हिन्दी

टाइपराइटर बहुत शीघ्र बनने वाला है उसमें नागरी अक्षरों के साथ नागरी अंकों का प्रवेश करा के उसको जनता के सामने लायें।

श्रीमती भिनीमाता (बिलासपुर-दुर्गारायपुर-रक्षित-अनुसूचित जातियाँ) : उपाध्यक्ष महोदय, भारत ही एक ऐसा देश है जिसकी शिक्षा का माध्यम विदेशी भाषा है। मैं यह बात स्वीकार करती हूँ कि उसे दूर करने के लिये हमारी सरकार ने कुछ ठोस कदम उठाया है परन्तु अभी उसमें बहुत कमी है और उसके लिये हमारी सरकार को बहुत प्रयत्नशील होने की जरूरत है।

दूरा प्वाइंट मेरा यह है कि वर्तमान स्कूलों, कालिजों और विश्वविद्यालयों में जो शिक्षा दी जाती है, वह जीवनोपयोगी नहीं होती है क्योंकि रेखागणित और बीजगणित आदि विषयों का खास कर लड़कियों को प्रागे चल कर कोई फायदा नहीं होता और मैं चाहती हूँ कि लड़कियों को विशेष करके कुछ ऐसी शिक्षा देनी चाहिये जो कि उनके गृहस्थ जीवन में काम आ सके। उनको बच्चों की देखभाल की विधि, सीना पिरोना तथा अन्य घरेलू धंधा सिखाना चाहिये.....

Mr. Deputy-Speaker : No subject should be more important than the one that is being discussed in the House by the hon. Member who is called upon to speak. If other hon. Members have something more important, they have many other places to talk.

Shri K. K. Basu (Diamond Harbour): The Central Hall is there.

Mr. Deputy-Speaker : Let the hon. Member proceed with her speech now.

श्रीमती भिनीमाता : परन्तु आज की शिक्षा प्रणाली उन्हें फैशन परस्त बनाती है और जिससे प्रागे चलकर जीवन में उनको असफलता मिलती है। लड़कियों को बीजगणित और रेखागणित की शिक्षा न देकर घरेलू काम धंधे जैसे सीना, पिरोना, काढ़ना और बच्चों को लालन पालन करना सीख सकें। हमारी सरकार हमेशा कहती है कि बच्चे राष्ट्र की भावी संपत्ति हैं, इसलिये मैं कहना चाहती हूँ कि हमारे बच्चों के पालन पोषण के लिये हमारी महिलाओं को अच्छी तरह से शिक्षा दी जाय।

तीसरी बात मैं यह चाहती हूँ कि आजकल शहरों में लड़कें लड़कियों को सैनिक शिक्षा दी जाती है, वह सैनिक शिक्षा ग्रामों में लड़कें और

लड़कियों को भी दी जानी चाहिये। इसलिये मैं चाहती हूँ कि ग्रामों में सैनिक शिक्षा देने की तुरन्त व्यवस्था की जाय। "इंसानियत" नामक चित्र में मैंने देखा है कि एक ग्राम की लड़कियों ने अपने ग्राम की रक्षा के लिए सैनिक शिक्षा प्राप्त की और शत्रु के आक्रमण के अवसर पर उन्होंने अपने ढंग पर ग्राम की रक्षा की। शिक्षा मंत्रालय से मेरी प्रार्थना है कि हमारे ग्रामों में सैनिक शिक्षा की व्यवस्था होना जरूरी है।

आप देखेंगे कि हमारे ग्रामों की भोली भाली लड़कियों का जीवन कितना दर्दनाक है। बचपने से उनको कोई शिक्षा नहीं मिलती है और इसलिये मैं समझती हूँ कि वहाँ पर अनिवार्य शिक्षा किये जाने की निश्चिन्त आवश्यकता है। और इस तरह से उनका जीवन बहुत कुछ सुधार जाने की आशा है। जब तक अनिवार्य शिक्षा नहीं की जायगी तब तक हमारी वे ग्रामीण भोली-भाली लड़कियों जो कि शिक्षित लड़कों की घृणा की पात्र होती हैं, उनकी अवस्था में सुधार नहीं होगा। हमारा देश ग्रामों का देश है और जब तक कि ग्रामों में सुधार नहीं होगा, तब तक यह नहीं समझा जा सकता कि हमें आजादी मिली है और आवश्यकता इस बात की है कि आप ग्रामों की ओर और अधिक उदार नीति अपनायें। आज ग्रामीण लड़कियों में शिक्षा के अभाव के कारण उनकी दयनीय दशा है और उन पर बचपने से ही सब तरह का शोषण होता है और वे बचपने से ही उस ढाँचे में ढल जाती हैं कि दुनिया क्या है और शादी क्यों होती है और स्त्री पुरुष कैसे रहते हैं, इस तरह उनका जीवन नष्ट हो जाता है। इसलिये मेरी प्रार्थना है कि गांवों की शिक्षा की ओर हमारा शिक्षा मंत्रालय विशेष ध्यान दे।

हमारी सरकार कुछ बच्चों को हर साल मैरिट स्कालरशिप (योग्यता छात्रवृत्तियाँ) देती है और काफी रकम खर्च करती है लेकिन इस स्कालरशिप से हमारे गांव के गरीब बच्चों को कोई फायदा नहीं है। मैंने यह भी देखा है कि यह स्कालरशिप पाने वालों में हमारे शिक्षा मंत्रालय के अफसरों के बच्चे ही रहते हैं और वे ही इस स्कालरशिप से फायदा उठाते हैं। क्या मैं जान सकती हूँ कि शिक्षा मंत्रालय के अफसरों के बच्चे ही इस मैरिट स्कालरशिप पाने के योग्य हैं? इसके अतिरिक्त जो सरकारी विज्ञापन होता है वह हमारे गांवों तक पहुंच ही नहीं पाता और गांवों के लोगों को इसके बारे में

कुछ मालूम नहीं हो पाता, कुछ शहरी आदमी ही इससे फायदा उठाते हैं। इसके अतिरिक्त परीक्षा लेने की प्रणाली भी दोषपूर्ण है और मैं पूछना चाहती हूँ कि इसका क्या कारण है कि हर साल केवल शिक्षा विभाग के उच्च कर्मचारियों के बच्चे ही पास होते हैं? क्या ग्राम जनता के बाल बच्चे योग्य नहीं होते? यह देखा जाता है कि जिन अफसरों के जरिये परीक्षा दी जाती है उन्हीं के बच्चे तथा दो चार उनके रिश्तेदारों के बच्चे ही पास होते हैं। इससे तो अच्छा यह होता कि सरकार मैरिट स्कालरशिप में खर्च न करके ग्रामों के बच्चों को सैनिक शिक्षा दिलाने की व्यवस्था में खर्च करे।

मेरी एक और प्रार्थना है कि वर्तमान समय में जितने विद्यार्थी बी० ए० पास करके निकलते हैं उनको कम से कम एक वर्ष के लिये ग्राम सेवा के कार्य पर नियुक्त किया जाय ताकि वे ग्रामों की कठिनाइयों को समझें और स्वयं आदर्श नागरिक बनें और उनकी सेवा से ग्राम भी आदर्श ग्राम बनें। वे हमारे उच्च शिक्षा प्राप्त नवयुवक और नवयुवतियाँ ग्रामों में जा कर उनके साथ मिल जुल कर रहना सीखेंगे और एक दूसरे की मदद करना सीखेंगे और सेवा करने की महत्ता को समझें। इसलिये शिक्षा मंत्रालय से मेरी प्रार्थना है कि बी० ए० पास लड़के और लड़कियों को तुरन्त ही ग्राम सेवा के काम पर नियुक्त किया जाय।

श्री राधा रमण (दिल्ली नगर) : शिक्षा मंत्रालय की ओर से जो रिपोर्ट हमारे सदन के सामने रखी गई है उसे मैंने आश्चर्यचकित पढ़ा। उस के पढ़ने पर मेरे दिल पर जो असर हुआ उस से तो यही जाहिर होता है कि जो हमारा शिक्षा मंत्रालय है वह अपना काम बहुत ही खूबी से और सब तरफ करता चला जाता है। इस में कोई शक भी नहीं है कि जहां तक इस मंत्रालय का सवाल है पिछले कई वर्षों में उस ने सभी क्षेत्रों से काफी नये नये सुझाव रखे हैं और इस से यह जाहिर हो जाता है कि शिक्षा मंत्रालय का काम प्रगति कर रहा है और उसी तरफ बढ़ रहा है जिस तरफ हम उसे ले जाना चाहते हैं।

लेकिन मैं यह कहूंगा कि रिपोर्ट को जिस वक्त हम सारे देश में फैली हुई शिक्षा से और उस के जो परिणाम देखने में आते हैं उन से मिलाते हैं तो हमें काफी मायसी होती है। अभी पूज्य श्री टंडन जी ने जिस बात की तरफ इशारा किया,

[श्री राधा रमण]

श्रीर में समझता हूँ कि वह इशारा बहुत जरूरी है, उस पर धमल करना उस से भी ज्यादा जरूरी है, वह है हमारे अपने बच्चों का चरित्र। हम ने अपने संविधान में और सारे देश में इस बात की घोषणा की कि हमारा मुक्त धर्म निरपेक्ष शिक्षा प्रणाली का हिमायती है। और मैं यह समझता हूँ कि जिस वातावरण से हमारा देश गुजर रहा है और दुनिया के सामने और अपने सामने हम जो आदर्श रखना चाहते हैं यह बिल्कुल उस के मुताबिक है। हम किसी भी धर्म के प्रचार की इजाजत अपने स्कूलों के अन्दर नहीं दे सकते, यह ठीक है, लेकिन मैं ऐसा समझता हूँ कि हम ने यह फैसला तो कर लिया लेकिन उस से जो गैप अथवा जो कमजोरी पैदा हो जाती है हम ने उस का प्रतिकार नहीं किया। हमारे स्कूलों में, चाहे वे प्राइमरी स्कूल हों, चाहे सैकेंड्री स्कूल हों या हायर सैकेंड्री स्कूल ही क्यों न हों, मैं समझता हूँ कि हमारे बच्चों के चरित्र बनने में बहुत ज्यादा सहायता नहीं मिलती है। बच्चों को केवल किताबी शिक्षा दी जाती है, काफी पढ़ा लिखा दिया जाता है और मैं यह भी देखता हूँ कि देश में स्कूल के बच्चे काफी नये नये काम करते नजर आते हैं, लेकिन जब हम उन के कार्यों का निरीक्षण करते हैं तो हमें ऐसा लगता है कि वह दूसरी ओर चरित्रहीनता की तरफ बढ़ते जाते हैं। आप ने देखा होगा स्कूलों और कालेजों में हम आज कल किस वातावरण से गुजर रहे हैं। युनिवर्सिटीज (विद्यालयों) के अन्दर हमारे नौजवानों की क्या हालत है, उन में डिसिप्लिन (अनुशासन) की कितनी कमी है। इस के आलावा जो काम आज हम अपने मुक्त का निर्माण करने के लिये कर रहे हैं उस का बालकों के चरित्र से क्या ताल्लुक है? यह सब सवाल हल चाहते हैं। मैं शिक्षा विभाग का ध्यान इस ओर दिलाना चाहता हूँ कि हम ने निरपेक्ष धर्म की शिक्षा देना कबूल किया, लेकिन इसका यह अर्थ नहीं है कि हमारे बच्चों का चरित्र न बने और हमारे विद्यालयों में इसके अनुकूल वातावरण न हो। जिस वातावरण में बच्चे पलने चाहिये वह वातावरण आज देश में नहीं मिल रहा है, उस को दूर करने का हमें पूरा प्रयत्न करना है। मुझे बहुत से प्राइमरी स्कूलों में जाने का मौका मिलता है, कुछ थोड़े से प्राइमरी स्कूल में मैं अनुभव के तौर पर चलाता भी हूँ मुझे यह देख कर बड़ा दुःख होता है कि वहाँ के बच्चों में वह चरित्र, वह गुण, जिन के बल पर हम उन्हें एक इंसान कह सकें, देखने को नहीं मिलते। न

हमें ऐसे अध्यापक मिलते हैं और न ही ऐसा वातावरण मिलता है और विभाग की ओर से भी उस के प्रति उदासीनता है।

इस सम्बन्ध में मैं बहुत ज्यादा बातें न कहते हुए यही प्रार्थना करूँगा कि आप अपनी शिक्षा प्रणाली के अन्दर सब से ज्यादा जोर इस बात पर दीजिये। आप ने हजारों बातें कहीं, बड़ी बड़ी स्कीमें बनाईं, बड़े बड़े काम करने की योजनायें सामने रखीं, मगर अगर आप को इंसान नहीं मिलेंगे, या अगर आप को चरित्रवान बच्चे नहीं मिलेंगे, तो आप की सारी योजनायें फुल हो जायेंगी। अगर आप कुछ काम कर भी पायेंगे तो वह काम नहीं के बराबर होंगे और हम को बहुत काफी मायूसी होगी। मैं देखता हूँ कि हमारे स्कूलों के अन्दर आज कल जहाँ किताबें पढ़ाई जाती हैं, वहाँ ए० सी० सी० (सहायक छात्र सेनादल), एन० सी० सी० (राष्ट्रीय छात्र सेनादल), स्काउटिंग और नेशनल डिसिप्लिन (राष्ट्रीय अनुशासन) के कई तरीके काम में लाये जाते हैं। लेकिन उन में भी कुछ कमी नजर आती है। हम ऐसा कर रहे हैं कि स्कूलों के प्रबन्धकर्ताओं और अध्यापकों के अन्दर एक दिमागी उलझन पैदा हो जाती है क्योंकि इन चीजों के बारे में हमारा कोई साफ नजरिया नहीं है। यह बालकों का चरित्र निर्माण करने में बहुत ज्यादा सहायक हो सकती है, लेकिन अगर एक ही स्कूल में हम इन सब चीजों को एक साथ लागू कर दें तो मैं समझता हूँ कि इस का परिणाम बहुत अच्छा नहीं निकलता। आज देखने में यह आता है कि शिक्षा विभाग की तरफ से, सेन्टर की सरकार तथा राज्यों की सरकारों की तरफ से भी इस प्रकार के आदेश जाते हैं कि इन कार्यक्रमों को स्कूलों के अन्दर काफी प्रोत्साहन देना चाहिये। मैं भी इस का हिमायती हूँ कि यह चीजें बड़ी अच्छी हैं और उन को प्रोत्साहन देना चाहिये, लेकिन मैं इस बात से सहमत नहीं हूँ कि एक ही स्कूल के अन्दर एक साथ यह सारे कार्यक्रम लागू कर दिये जायें। इस प्रकार कंप्यूजन (गड़बड़ी) बढ़ेगा और सफलता मिलनी कठिन होगी। साथ ही जो चरित्र निर्माण का कार्य हम करना चाहते हैं वह भी न हो सकेगा। मुझे खुद अपने अनुभव से इस बात का पता है कि स्काउटिंग एक आला चीज है दुनिया के अन्दर, इस के जरिये बच्चों में चरित्र पैदा हो सकता है। इस के जरिये जो धर्म निरपेक्षता का सिद्धान्त आप ने अपनाया है उस को भी आप चला सकते हैं, लेकिन मैं यह देखता हूँ कि जब एक स्कूल में चारों चीजों को लागू कर दिया जाय और

मिनिस्ट्री की तरफ से, शिक्षा विभाग की तरफ से भ्रमल भ्रमल डायरेक्शन जायें, तो आशातीत परिणाम सम्भव नहीं हैं। इस से शिक्षा के रोजाना के काम में भी बाधा पड़ती है और बच्चों का यह फँसला करना भी मुश्किल हो जाता है कि वह किस तरफ जायें। मैं समझता हूँ कि हमें इस बात को स्पष्ट कर देना चाहिये कि चाहे स्काउटिंग अपना ली जाय या किसी दूसरी चीज को अपना लिया जाय लेकिन एक स्कूल में एक ही को ले कर उसे सारे बच्चों पर लागू किया जाय। सारे कामों को एक ही स्कूल में एक साथ लागू करने में मैं आप से सहमत नहीं हूँ। मैं मंत्रालय से यह प्रार्थना करना चाहता हूँ कि इस मामले में जो कंप्यूजन है उस से दूर हटाया जाय और सब विद्यालयों को जिन में यह कार्यक्रम रखे जायें यह आदेश दिये जायें कि वे एक ही चीज को चुन लें।

दूसरी बात जो मैं इस सम्बन्ध में कहना चाहता हूँ वह यह है कि जैसा कि अभी मुझ से पूर्व वक्ताओं ने बतलाया कि शिक्षा का स्थान किसी देश के उत्थान और उस की उन्नति के लिये महत्वपूर्ण है। मैं चाहता हूँ कि हम अपने देश को बनायें, अपने देश को नवनिर्माण की तरफ ले जायें। लेकिन ऐसा करने के लिये हमें अपनी शिक्षा की तरफ अधिक से अधिक ध्यान देना पड़ेगा। शिक्षा पर जो कुछ भी ध्यान दिया जाता है वह पर्याप्त नहीं है। यह मैं ही नहीं सारा देश एक मुँह से कहता है। अगर हमारा शिक्षा विभाग इस को मंजूर न करे तो मैं यह कहूँगा कि वह अपनी आँखें असलियत से मूँदता है, सदाकत से (सच्चाई से) और वस्तुस्थिति से अनभिज्ञ है।

संविधान के अन्दर जो यह डाइरेक्टिव प्रिंसिपल (निर्देशक सिद्धान्त) है जिस के बेसिस (आधार) पर आप यह कहते हैं कि प्राइमरी एजुकेशन (प्रारम्भिक शिक्षा) दस साल के अन्दर अनिवार्य हो जायेगी, उस के लिये आप ने यह आँकड़े दिये हैं कि भ्रमले पाँच साल में उन को आप ४२ परसेन्ट (प्रतिशत) से ५० परसेन्ट कर देंगे। हमारा लक्ष्य है कि दस साल के अन्दर सारे हिन्दुस्तान में प्राइमरी एजुकेशन अनिवार्य कर दी जाय। मेरी समझ में नहीं आता कि जो आप ने आँकड़े सामने रखे हैं उनके द्वारा हमारा यह लक्ष्य किस प्रकार १० वर्षों में पूरा हो सकेगा? अगर आप इसी तरह से शिक्षा को फैलायेंगे जिस तरह से आज फैला रहे हैं और भ्रमले पाँच साल में फैलाने का इरादा

रखते हैं, तो संविधान में कही गई बात को पूरा करने में आपको १० साल की बजाय २० साल लगने लाजमी हैं। एक बात मैं और भी देखता हूँ। भ्रमले पाँच सालों में आप ५० फी सदी बच्चों को प्रायमरी एजुकेशन देना चाहते हैं। और इन ५० फी सदी में लड़कियों की संख्या लड़कों से फिर बहुत कम होगी।

आज जब हमारा संविधान लड़कों और लड़कियों को बराबरी का दर्जा देता है तो मेरी समझ में नहीं आता कि यह जो फर्क है इसको कब तक आप कायम रखेंगे। मैं चाहता हूँ कि इसको दूर करने के लिये भी शिक्षा विभाग कोई कदम उठाये और इस फर्क को दूर करे। जो रकम इस काम के लिये रखी गई है वह पर्याप्त नहीं है, यह मैं मानता हूँ। उसको बढ़ाने के लिये हमें क्या करना चाहिये, यह बताने की मुझे आवश्यकता नहीं है। मैं तो यह कहता हूँ कि एक बार आपको बहुत सारे कामों को छोड़कर शिक्षा को पकड़ लेना चाहिये। आपको जब शिक्षा के क्षेत्र में सफलता प्राप्त हो जाएगी। और एक बार आप बच्चों को इन्सान बना देंगे तो बाकी सब चीजें आसान हो जायेंगी। अगर हमारा चरित्र नहीं बना, अगर हम इन्सान नहीं बनें तो आपके जितने भी आयोजन हैं वे बेकार साबित होंगे, मुझे अच्छी तरह से याद है कि अभी दो साल पहले जब मैं विनोबा जी से मिला था और उनसे मैंने विचार-विमर्श किया था, उन्होंने यह बताया था कि आज की शिक्षा पद्धति जो कि हमारे देश में चल रही है, इसको कुछ असें के लिये स्थगित कर देना चाहिये। जिस प्रकार की बच्चों को शिक्षा दी जा रही है, उनके विचारों में, उससे कोई लाभ नहीं हो रहा है। यही नहीं फायदा होने के बजाय नुकसान ही हो रहा है। हम देखते हैं कि आपके कामों से जिस लाभ की हम आशा करते हैं, वह हमें नहीं हो रहा है। उन्होंने मुझ से यह भी कहा था कि जितनी भी यूनिवर्सिटियां हैं उन सब को १० साल के लिये बन्द कर दिया जाना चाहिये और इस तरह से जितना भी रुपया बचे उसे प्राइमरी शिक्षा पर खर्च किया जाना चाहिये, चरित्र निर्माण की ओर लगा दिया जाना चाहिये। मैं नहीं जानता कि यह कहां तक हो सकता है, लेकिन यह एक महा-पुरुष के विचार हैं और मैंने आपके सामने रख दिए हैं। कुछ कामों में से जो कि इतने ज्यादा जरूरी काम नहीं हैं, रुपया बचा कर के शिक्षा विभाग को दे देना चाहिये जिस से डाइरेक्टिव प्रिंसिपल्स के अनुसार हम टारगेट (लक्ष्य) पूरा कर सकें।

[श्री राधा रमण]

एक बात और जो मैं कहना चाहता हूँ वह यह है कि अभी मेरे से पूर्व वक्ताओं ने भी कहा है और इसके बारे में शिकायत भी की है कि चरित्र निर्माण की ओर हमारा ध्यान नहीं जा रहा है और हमें सही किस्म के अध्यापकों की मिलते हैं। आज हम क्या देखते हैं? अध्यापकों का स्तर बहुत नीचा है। जिन लोगों के हाथ से आप छोटे छोटे बालकों का भविष्य सौंपते हैं, उनके स्तर को ऊंचा करने तथा उन्हें स्वयं अपने चरित्र को ऊंचा उठाने के साधन प्रदान करने चाहिये। उनके विचारों में क्रान्तिकारी परिवर्तन लाना चाहिये जिस से वह बच्चों से प्रेम करना सीखें और उन को सिर्फ किताबी तालीम न दे कर चरित्रवान भी बनावें। पुरानी किताबों को पढ़ने के लिये आप उनसे कहते हैं, वह किताबें बहुत बरस पहले स्वीकार की गई थीं और आज भी चल रही हैं। इस रिपोर्ट को पढ़ने से पता चलता कि आपने बहुत सी कमेटियों का आयोजन किया है। आपने बैसिक एजुकेशन (बुनियादी शिक्षा) के लिये एक ग्राल इंडिया कमेटी (ग्रखिल भारतीय समिति) बनाई है आपने बुक ट्रस्ट (पुस्तक प्रन्यास) का निर्माण किया जिस के जरिये आप चाहते हैं कि बच्चों के लिये अच्छी अच्छी किताबें लिखाई जायें। इस सब के लिये धन्यवाद। लेकिन यह चीजें हमें बहुत सतोष नहीं दे सकती हैं। जिस धीमे तरीके से आप चल रहे हैं, जिस तरह से आप कदम आगे बढ़ा रहे हैं उससे तो ऐसा मालूम पड़ता है कि कोई खास तरक्की निकट भविष्य में हम नहीं कर सकेंगे। जितने बेसबरे हमें होना चाहिये, उतने बेसबरे हम नहीं हैं। आप जितने धर्से में सारा काम करना चाहते हैं, उतने धर्से में आप नहीं कर पायेंगे मुझे यह देखकर बड़ा आश्चर्य हुआ कि हमारा जो पड़ोसी मुल्क, सीलोन (लंका) तथा बर्मा हैं वहां पर बहुत ही लगन से शिक्षा के बारे में काम किया जा रहा है और वे बहुत तेजी से चल रहे हैं। बर्मा में यूनिवर्सिटी एजुकेशन भी बिना शुल्क दी जाती है और बहुत छोटे बच्चों की शिक्षा देने के बारे में भी वे कदम आगे बढ़ा रहे हैं। यह और भी आश्चर्य की बात है इस लिये भी हो जाती है कि उनके साधन इतने ज्यादा नहीं हैं, जितने कि हमारे हैं और उनके सामने इतनी ज्यादा कठिनाइयाँ हैं जितनी कि हमारे सामने नहीं है। जहां तक अध्यापकों का सवाल है उनके स्तर को ऊंचा करने की ओर हमें ध्यान देना होगा। उनकी जो शिकायतें हैं उनकी तरफ भी आपको ध्यान देना होगा। उनको नये ढंग की शिक्षा का प्रयोग कराना होगा जिस से कि वह बच्चों

को सही किस्म की शिक्षा दे सकें तथा वे बच्चों को सही किस्म के इन्सान या सही किस्म के मनुष्य बना सकें। यह बहुत जरूरी चीज है। आपने कहा है कि अगले पांच सालों के अन्दर आप एजुकटिड अनएमप्लायड (शिक्षित बेकार) के लिये ८८,००० नई जगहें शिक्षकों के रूप में उपलब्ध करेंगे। यह बहुत बड़ी संख्या है और मैं आशा करता हूँ कि आप जो यह अध्यापक भरती करेंगे, सही किस्म के ही भरती करेंगे। आपने योजना यह बनाई है कि आप ८,००० को शहरों में और ८०,००० को गावों में शिक्षक का काम देंगे। यह एक मुबारिक ख्याल है। लेकिन मैं आपसे यह कहना चाहता हूँ कि आप सही किस्म के शिक्षक पैदा करें। जरूरत इस बात की नहीं है कि उनको एक दो साल की ट्रेनिंग दे दी जाये और कुछ एलिमेंटरी चीजें उनको बता दी जायें। जरूरत इस बात की है कि उनके दिल में बच्चों के प्रति स्नेह की भावना पैदा की जाये, बच्चों के भविष्य को उज्ज्वल बनाने के लिये उनके दिल से एक लगन हो और वे अपना काम भली भाँति करें। मैं अर्ज करता हूँ जहां तक प्राइमरी एजुकेशन का ताल्लुक है आप कोशिश कीजिए कि स्त्रियों को अधिक से अधिक संख्या में इस काम के लिये रखा जाये। मेरा अपना अनुभव यह बताना है कि स्त्रियाँ बच्चों का चरित्र निर्माण करने में ज्यादा सफल रहती हैं और ज्यादा अच्छी तरह से काम कर सकती हैं। अगर प्राइमरी शिक्षा का सारा भार आप स्त्रियों के ऊपर नहीं छोड़ सकते तो जितनी ज्यादा से ज्यादा संख्या में आप उन्हें रख सकते हैं उतनी रखें। अगर आपने ऐसा किया तो मैं आपको यकीन दिलाता हूँ कि आप प्राइमरी शिक्षा का स्टैंडर्ड (स्तर) ऊंचा करने में और विशेषकर बच्चों को चरित्रवान बनाने में बहुत हद तक सफल होंगे। इसके बहुत ही अच्छे नतीजे निकलने की आप आशा कर सकते हैं। तो मैं शिक्षा मंत्रालय से प्रार्थना करता हूँ कि वह इस ओर ध्यान दें। साथ ही साथ जो भेद लड़कों और लड़कियों की संख्या के बीच है, इसको दूर करन का प्रयत्न किया जाय। मैं एक बार फिर यह कहना चाहता हूँ कि प्राइमरी और प्रिप्राइमरी (पूर्व प्राइमरी) शिक्षा (एजुकेशन) का जो कार्य है वह स्त्रियों के सुपुर्द किया जाये और मैं आशा करता हूँ कि योग्य शिक्षक पैदा करने की एक योजना शिक्षा मंत्रालय हमारे सामने प्रस्तुत करेगा।

अब चूंकि वक्त नहीं है, मैं केवल एक छोटी सी बात आपके सामने एक मिनट में रखकर अपना भाषण समाप्त करता हूँ। आपने बहुत

सी कमेटीयों की नियुक्तियां की हैं और स्कालर-शिप्स भी आपकी ओर से बहुत दिये जाते हैं। लेकिन मैं ने यह देखा है कि इन स्कालरशिप्स के बारे में बहुत से लोगों को शिकायत रहती है कि ये सही ढंग से नहीं दिये जाते हैं। लोगों के दिलों में कुछ इस प्रकार का ख्याल है कि जिन लोगों को यह स्कालरशिप्स मिलने चाहियें उनको न मिल कर दूसरों को मिल जाते हैं। मैं यह नहीं कहता कि किसी का पक्ष लिया जाता है। लेकिन मेरा ख्याल है कि अगर कोई इंडिपेंडेंट कमेटी (स्वतंत्र समिति) बनाई जाये जिस में कि नान-आफिशल्स (नै-सरकारी व्यक्ति) और आफिसर्स (सरकारी अधिकारी) दोनों हों और वह इन तमाम स्कालरशिप्स (छात्रवृत्तियों) का फैसला किया करें तो अच्छा रहेगा। यदि आपने ऐसी कमेटी की स्थापना की तो इस प्रकार की जो बातें आपके सामने आती हैं कि सही प्रकार के लोगों को स्कालरशिप्स नहीं दिये जाते हैं वह नहीं आयेंगी।

मैं कहना तो बहुत कुछ चाहता था लेकिन चूंकि समय नहीं है मैं उन को नहीं कह पा रहा हूं और जो मोटी मोटी बातें हैं वे मैंने आपके सामने रख दी हैं और मैं आशा करता हूं कि उन की तरफ ध्यान दिया जायेगा। इन शब्दों के साथ जो मांगें इस सदन में पेश की गई हैं, उनका मैं समर्थन करता हूं।

Mr. Deputy-Speaker: The following are the selected cut motions relating to various Demands under the Ministry of Education which have been indicated by Members to be moved:

Demand No.	No. of Cut Motions.
17	469, 470, 471, 859, 860 1190 to 1204, 1206 to 1210
18	820, 821, 861
20	599, 1211, 1212, 1213
21	1215
118	883

Indiscipline and disregard of national moral standards by students

Shri Nand Lal Sharma: I beg to move:

"That the demand under the head 'Ministry of Education' be reduced by Rs. 100."

Disregard of interests of teaching staff in Secondary as well as Primary stages

Shri Nand Lal Sharma: I beg to move:

"That the demand under the head 'Ministry of Education' be reduced by Rs. 100."

Disregard of the Sanskrit and Hindi Institutions running mostly on Oriental lines

Shri Nand Lal Sharma: I beg to move:

"That the demand under the head 'Ministry of Education' be reduced by Rs. 100."

Failure of Government to enlist co-operation of Members of Parliament in implementing schemes under Social Welfare Board

Shri Gadlingana Gowd: I beg to move:

"That the demand under the head 'Ministry of Education' be reduced by Rs. 100."

Failure of Government to give sufficient number of scholarships to Andhra students for Technical education abroad

Shri Gadlingana Gowd: I beg to move:

"That the demand under the head 'Ministry of Education' be reduced by Rs. 100."

Inadequacy of measures to carry out the directive principle of the Constitution with regard to the provision for introduction of free and compulsory primary education

Shri B. C. Das: I beg to move:

"That the demand under the head 'Ministry of Education' be reduced by Rs. 100."

Policy with regard to grants to Public schools

Shri B. C. Das: I beg to move:

"That the demand under the head 'Ministry of Education' be reduced by Rs. 100."

Necessity of setting up an All India Primary Education Commission

Shri B. C. Das: I beg to move:

"That the demand under the head 'Ministry of Education' be reduced by Rs. 100."

Living conditions of teachers

Shri B. C. Das: I beg to move:

"That the demand under the head 'Ministry of Education' be reduced by Rs. 100."

Reorganisation of educational systems

Shri B. C. Das: I beg to move:

"That the demand under the head 'Ministry of Education' be reduced by Rs. 100."

Development and expansion of Basic Education

Shri B. C. Das: I beg to move:

"That the demand under the head 'Ministry of Education' be reduced by Rs. 100."

Inadequate provision for educational development in Second Five Year Plan

Shri N. B. Chowdhury: I beg to move:

"That the demand under the head 'Ministry of Education' be reduced by Rs. 100."

Service conditions of teachers employed under the programme to relieve educated unemployment

Shri N. B. Chowdhury: I beg to move:

"That the demand under the head 'Ministry of Education' be reduced by Rs. 100."

Delay in employment of teachers under the programme to relieve educated unemployment

Shri N. B. Chowdhury: I beg to move:

"That the demand under the head 'Ministry of Education' be reduced by Rs. 100."

Need of assurance regarding continuance of Special Cadre Schools and service of teachers appointed under the scheme to relieve educated unemployment

Shri N. B. Chowdhury: I beg to move:

"That the demand under the head 'Ministry of Education' be reduced by Rs. 100."

Discrimination in making grants to Social Education Centres

Shri N. B. Chowdhury: I beg to move:

"That the demand under the head 'Ministry of Education' be reduced by Rs. 100."

Implementation of recommendations of Secondary Education Commission

Shri N. B. Chowdhury: I beg to move:

"That the demand under the head 'Ministry of Education' be reduced by Rs. 100."

Administration of University Grants Commission

Shri N. B. Chowdhury: I beg to move:

"That the demand under the head 'Ministry of Education' be reduced by Rs. 100."

Failure of Government to restore India House Library

Shri N. B. Chowdhury: I beg to move:

"That the demand under the head 'Ministry of Education' be reduced by Rs. 100."

Anomalies in pay scales of teachers in Centrally administered Universities

Shri N. B. Chowdhury: I beg to move:

"That the demand under the head 'Ministry of Education' be reduced by Rs. 100."

Reorganisation of the Ministry

Shri Khardekar: I beg to move:

"That the demand under the head 'Ministry of Education' be reduced by Rs. 100."

Danger of lowering the standard of large number of schools in the process of reconstruction of Secondary Education

Shri N. B. Chowdhury: I beg to move:

"That the demand under the head 'Ministry of Education' be reduced by Rs. 100."

Need for larger grants to colleges

Shri N. B. Chowdhury: I beg to move:

"That the demand under the head 'Ministry of Education' be reduced by Rs. 100."

Delay in payment of scholarships to Scheduled Castes and Scheduled Tribes

Shri N. B. Chowdhury: I beg to move:

"That the demand under the head 'Ministry of Education' be reduced by Rs. 100."

Need for advance planning for technical men as an integral part of overall planning for the country

Shri N. B. Chowdhury: I beg to move:

"That the demand under the head 'Ministry of Education' be reduced by Rs. 100."

Failure to maintain properly ancient monuments of Vijayanagar Kingdom in Hampi village of Bellary District in Mysore State

Shri Gadilingana Gowd: I beg to move:

"That the demand under the head 'Archaeology' be reduced by Rs. 100."

Failure to maintain in proper condition ancient monuments called Venkanur Bhavi in Adoni and Halvi of Adoni Taluq, Andhra State

Shri Gadilingana Gowd: I beg to move:

"That the demand under the head 'Archaeology' be reduced by Rs. 100."

Failure of the Government to preserve in proper condition ancient monuments like Jumma Masjid at Adoni in Andhra State

Shri Gadilingana Gowd: I beg to move:

"That the demand under the head 'Archaeology' be reduced by Rs. 100."

Irregularity in payment of Central scholarships to students belonging to Scheduled Castes, Scheduled Tribes and other Backward Classes

Shri Deogam: I beg to move:

"That the demand under the head 'Education' be reduced by Rs. 100."

Defects in administration of National Archives

Shri N. B. Chowdhury: I beg to move:

"That the demand under the head 'Education' be reduced by Rs. 100."

Service conditions of laboratory helpers in the Indian Institute of Technology, Kharagpur

Shri N. B. Chowdhury: I beg to move:

"That the demand under the head 'Education' be reduced by Rs. 100."

Reorientation of policies to absorb highest principles of Indian life

Shri Khardekar: I beg to move:

"That the demand under the head 'Ministry of Education' be reduced by Rs. 100."

Lack of sufficient accommodation in National Archives

Shri N. B. Chowdhury: I beg to move:

"That the demand under the head 'Miscellaneous Departments and expenditure under the 'Ministry of Education' be reduced by Rs. 100."

Failure of Government to provide sufficient funds to Andhra State Government to build hostels

Shri Gadilingana Gowd: I beg to move:

"That the demand under the head Capital outlay of the 'Ministry of Education' be reduced by Rs. 100."

Mr. Deputy-Speaker: All these cut motions are before the House.

श्री रामजी वर्मा (जिला देवरिया पूर्व) :
उपाध्यक्ष महोदय शिक्षा के सम्बन्ध में जब मैं कुछ कहता हूँ तो मुझे उस समय की याद आती है जब भारत परतंत्र था। उस समय शिक्षा के बारे में काफी आवाज़ उठाई जाती थी और राष्ट्रीय स्कूल खोले जाते थे। लेकिन स्वतंत्रता प्राप्ति के बाद भी यह कहा जाता है और बड़े बड़े जिम्मेवार लोगों की तरफ से कहा जाता है कि शिक्षा प्रणाली खराब है और इसे जल्द ही बदला जाना चाहिये और इसके स्थान पर दूसरी प्रणाली कायम करनी चाहिये। लेकिन मेरी समझ में नहीं आता कि क्या कारण है कि अब जब कि अंग्रेज़ यहाँ पर नहीं हैं और हमारे अपने नेताओं के हाथ में ही शिक्षा की बागडोर है क्यों इस शिक्षा प्रणाली को नहीं बदला जा रहा है। उसका रोना तो रोया जाता है लेकिन चला उसी पथ पर जाता है जो कि अंग्रेज़ों ने चलाया था।

शिक्षा का विषय बहुत कुछ राज्य सरकारों के हाथ में है। केन्द्रीय सरकार भी कुछ करोड़ रुपया जरूर खर्च करती है लेकिन बुनियादी बातें और शिक्षा का अधिकतर कार्य राज्य सरकारों के हाथ में ही है। लेकिन मैं यह कहूँगा कि आजकल अगर भारत में शिक्षा के रास्ते में कोई रोड़ा है तो वह केंद्रीय और राज्य सरकारों ही हैं। मैं उत्तर प्रदेश का रहने वाला हूँ। यदि मैं उत्तर

[श्री रामजी वर्मा]

प्रदेश का एक उदाहरण यहां पेश करूं तो कुछ अप्रासंगिक न होगा। आज भारत के स्वतंत्र होने के बाद हर जगह और विशेषकर गांवों में लोग चाहते हैं कि उनके कुर्ग व जवार में स्कूल खोले जायें। लेकिन अगर लोग स्कूल खोलते हैं तो उनके लिये मान्यता सरकार से लेनी पड़ती है। अगर सरकार से मान्यता न ली जाये तो विद्यार्थी किसी काम के नहीं रहते। उन्हें सरकार से मान्यता लेने के लिये सरकारी दफ्तरों में और मिनिस्ट्रों के पास घूमना पड़ता है। दफ्तरों से यह पूछा जाता है कि तुम्हारे पास इमारत है तुम्हारे यहां मेजें हैं तुम्हारे यहां लड़कों के बैठने के लिये स्टल हैं। यह बात गौण रह जाती है कि पढ़ने वाले लड़के कितने हैं। इस बात की परवाह नहीं की जाती कि लड़के कितने हैं। न इस बात का ख्याल किया जाता है कि उनके गाडियन उनको पढ़ाना चाहते हैं या नहीं। अगर आपके पास स्कूल की इमारत हो और मेजें और स्टल हों तो मान्यता मिल जायेगी। अगर ये चीजें नहीं हैं तो मान्यता नहीं मिलेगी। अब बताइये कि आप लड़कों को पढ़ायेंगे या बच्चों और कुसियों और इमारतों को पढ़ायेंगे। इस तरह से मान्यता न देकर सरकार शिक्षा को रोक रही है। भारत-वर्ष में जहां पुराने जमाने में वेद और शास्त्र पढ़ें के नीचे और शिलाओं पर बैठकर लिखे गये थे वहां पर आज यह पूछा जाता है कि स्कूल के लिये इमारत है या नहीं, मेज कुर्सी है या नहीं। आज यह समझा जाता है कि जब मेज और कुर्सी होगी तभी लड़के पढ़ सकेंगे। यह कौनसी समझदारी की बात है। लेकिन स्कूलों के लिये मान्यता तभी दी जाती है जब कि ये चीजें हों। लड़कों की संख्या के आधार पर मान्यता वहीं दी जाती।

मैं आपके सामने उत्तर प्रदेश का एक और उदाहरण पेश करना चाहता हूँ। जब मिनिस्टर, डिप्टी मिनिस्टर, पालियामेंटरी सेक्रेटरी दौरे पर जाते हैं तो लड़कों की पढ़ाई का बहुत नुकसान किया जाता है। एक तरफ कहा जाता है कि विद्यार्थियों को राजनीति में हिस्सा नहीं लेना चाहिये। लेकिन जब मिनिस्टर आदि दौरे पर जाते हैं तो यह ख्याल होता है कि न मालूम जनता उनकी सभाओं में आवेगी या नहीं आवेगी। इसलिये जहां उनके जाने का प्रोग्राम होता है उसके आसपास के दस बारह स्कूलों की छुट्टी कर दी जाती है और मास्टर और लड़के उनकी सभाओं का इन्तिजाम करने में लगते हैं। यही नहीं लड़कों को मिनिस्ट्रों को पहनाने के लिये मालायें गूथना सिखाया जाता है। टीचर कवितायें

कम्पोज करते हैं जिनके द्वारा ल.ations of मंत्रियों का गुणगान करते हैं। Mission लड़कियों से कौरस पाठ कराया जाता इस तरह से लड़कों को पाठशालाओं में स्तु.ove: सिखलाया जाता है। मैं तो कहता हूँ कि जिस त से केंद्रीय सरकार ने शिक्षा के कार्य को स्ट. गवर्नमेंट्स के ऊपर छोड़ दिया है आप हिम्मत करके उसी तरह से इस काम को स्टेट गवर्नमेंटों से भी हटा लें और स्थानीय शिक्षा होने दीजिये। यदि आप ऐसा करेंगे तो देश बहुत जल्दी शिक्षित हो जायेगा। मैं आपसे सच कहता हूँ कि आज यदि कोई शिक्षा के मार्ग में रुकावट है तो वह कन्द्रीय और राज्य सरकार ही हैं। इसलिये मैं आपसे यह आग्रह करता हूँ कि जितनी जल्दी हो सके शिक्षण संस्थाओं को अपने से मुक्त कर दीजिये।

आजकल प्लानिंग का युग है। आज हर तरह की प्लानिंग होती है। मैं पूछना चाहता हूँ कि शिक्षा के सम्बन्ध में आपकी क्या प्लानिंग है। कुछ करोड़ रुपया खर्च कर देना, कुछ रुपया हरिजन भाइयों को दे देना या किसी और संस्था को दे देना यह क्या कोई प्लानिंग है? मैं समझता हूँ कि हमारे भारतवर्ष में प्लानिंग करते समय सबसे ज्यादा ध्यान मैन पावर की ओर देना चाहिये। यह इस ओर किसी का ध्यान ही नहीं है। यही बात शिक्षा के सम्बन्ध में भी सच है। आज इस बात का प्लानिंग नहीं किया जाता कि शिक्षा प्राप्त करने के बाद कितनों को काम मिलेगा। आज आप यह प्लानिंग कर सकते हैं कि आपको सन् ५६ में, सन् १९५७ में, सन् १९५८ में, सन् १९५९ में, सन् १९६० में और सन् १९६१ में कितने डाक्टरों की आवश्यकता पड़ेगी, कितने इंजिनियरों की जरूरत पड़ेगी कितने शिक्षकों की जरूरत पड़ेगी और उसी हिसाब से आप लोगों को शिक्षा भी दे सकते हैं। लेकिन यह तो हो नहीं रहा है। आप तो उसी पुरानी परिपाटी को पकड़े हुए हैं जो कि अंग्रेज कायम कर गये हैं वही पुराने इम्तिहान होते हैं, वही पुराने तरह के स्कूल और कालज खोल रहे हैं और उसी तरह से स्कूलों को मान्यता दे रहे हैं। स्कूलों में लड़कों को मिनिस्ट्रों का गुणगान करना और उनके लिये फूल मालायें बनाना सिखाया जाता है। वे लड़के भविष्य में क्या करेंगे इसका आप विचार नहीं कर रहे हैं। यह आपके लिये भी अच्छी चीज नहीं होगी। पढ़ने के बाद वे यदि १०० जगहें हैं तो उनके लिये दस हजार दरखास्तें भेज देंगे। सी को जगहें मिल जायेंगी और बाकी रह जायेंगे और फिर वे निराश होकर आपके ऊपर इंट पत्थर फेंकेंगे। जिनसे आप आज स्तुतिगान करवा रहे हैं वही कल निराश होकर

अपने ऊपर पत्थर फेंकेंगे। नैराश्य के बातावरण में उनका ऐसा करना स्वाभाविक है। यदि आप शिक्षा पर कुछ करोड़ रुपया खर्च करना चाहते हैं तो आपको यह योजना बनानी ही होगी कि कितनों को शिक्षित करना है, किस प्रकार शिक्षित करना है, किस काम के लिये शिक्षित करना है। जब तक आप इस चीज पर काबू प्राप्त नहीं करेंगे तब तक आपको कामयाबी नहीं हो सकती।

अब मैं कुछ हिन्दी के सम्बन्ध में भी कह देना चाहता हूँ। आर्ये दिन टन्डन जी तो इसके बारे में बराबर कहते रहते हैं और मैं समझता हूँ कि उनके कहने में बहुत दम है। जरूर सरकार उनकी बातों को मान्यता देगी। हम लोगों की बात पर जो कि अपोजीशन में है, कम ध्यान दिया जाता है लेकिन इतना मैं कहना चाहता हूँ कि यदि आप सचमुच अंग्रेजी की जगह पर हिन्दी को स्थापित करना चाहते हैं तो आप संकोच छोड़कर हिन्दी को आगे बढ़ाइयें। संकोच करने से काम नहीं चलेगा। अभी आदरणीय टन्डन जी ने बताया कि यहां कुछ लोग ऐसी अंग्रेजी बोलते हैं कि जिस पर यदि कोई अंग्रेज दर्शक गैलरी में बैठा हो तो हंसेगा और वह उसकी समझ में नहीं आवेगी। आज लोग हंसने लायक अंग्रेजी बोलने में गर्व का अनुभव करते हैं लेकिन हिन्दी बोलने की हिम्मत नहीं करते। अगर आप अपने मुँक की बोली को चाहे टूटे फूटे रूप में ही बोलें तो आपको संकोच नहीं होना चाहिये। मैं ज्यादा समय नहीं लेना चाहता, लेकिन मैं यह निवेदन जरूर करूंगा कि साल भर में कम से कम प्रत्येक मंत्री को एक बार पार्लियामेंट में हिन्दी में जरूर बोलना चाहिये। इसी तरह से मैं माननीय सदस्य से निवेदन करूंगा कि जब उनको टूटी फूटी अंग्रेजी बोलने में संकोच नहीं होता तो उनको टूटी फूटी हिन्दी बोलने में हिचक नहीं होनी चाहिये। उसे बोलने का प्रयास करना चाहिये। लोगों ने कहा कि शिक्षा मंत्रालय की तरफ से विदेशों में सांस्कृतिक मंडल जाते हैं। ठीक है, सांस्कृतिक मंडल जाने चाहिये। लेकिन आज जो सांस्कृतिक मंडल यहां से जाते हैं, अगर उन के सम्बन्ध की विदेशों की रिपोर्टों को देखा जाये तो हम समझेंगे कि शायद हिन्दुस्तान नाच और गान का बहुत बड़ा देश है। मुझे तो सचमुच इस में संकोच होता है कि आप इतना रुपया जो नाच और गान के प्रतिनिधि मंडल विदेशों में भेज कर खर्च करते हैं आप इस प्रवृत्ति को रोकें और इससे जो रुपया बचता है उस को अन्य उपयोगी कार्यों में शिक्षा की तरफ खर्च करें।

मंत्रालय को मैं थोड़ी बधाई इस बात के लिये दूंगा कि २,५००वीं बुद्ध जयन्ती के अवसर पर उन्होंने कुछ खर्च करके बुद्ध जयन्ती मनाने का आयोजन किया है। किन्तु इस सिलसिले में मंत्रालय जहां जहां पर बुद्ध जी के तीर्थ स्थान हैं वहां के लोगों से प्रतिनिधियों से भी राय (बात) कर के खर्च करता तो मैं समझता हूँ इस रुपये का अधिक उपयोग होता और इस तरफ मैं मंत्री महोदय का ध्यान आकर्षित करना चाहता हूँ।

स्वतंत्रता संग्राम और सन् १८५७ का इतिहास लिखने के लिये भी इस मंत्रालय ने कुछ प्रयास किया है, लेकिन वह प्रयास अब तक असफल ही रहा है। मैं पूछना चाहता हूँ कि स्वतंत्रता संग्राम और सन् १८५७ का इतिहास लिखने के साथ आखिर इन्तजार किस बात का है जिस के कारण इतनी देरी हो रही है। इसके साथ साथ इस मंत्रालय का अपना इतिहास भी लिखने का विचार तो नहीं है? मैं समझता हूँ कि यह इतिहास जल्दी लिखा जाना चाहिये।

उपाध्यक्ष महोदय : उन्होंने अपना इतिहास लिखा हो या आगे लिखें, आप अपना इतिहास लिखना खत्म करें।

श्री रामजी बर्मा : इस के बाद आपको धन्यवाद देते हुए मैं अपनी बात खत्म करता हूँ।

श्री एम० एल० द्विवेदी (जिला हमीरपुर) : उपाध्यक्ष महोदय, मैं आप का आभारी हूँ कि आप ने मुझे शिक्षा मंत्रालय की भांगों पर बोलने का अवसर दिया।

शिक्षा मंत्रालय के सम्बन्ध में मुझे बहुत सी बातें कहनी हैं, लेकिन जो सबसे जरूरी बात कहनी है वह यह है कि शिक्षा मंत्रालय के प्रति इस देश में जो हवा बन रही है वह अच्छी नहीं है। अगर हम शिक्षा को इस देश में उपयोगिता और ऊंचाई की ओर ले जाना चाहते हैं तो हमको शिक्षा के सम्बन्ध में दो बातों पर गौर करना चाहिये पहला यह कि जनता में उस के प्रति क्या रुचाल है, और दूसरे यह कि जिन विद्यार्थियों को हम शिक्षा दे कर निकालते हैं वह हमारे किस काम के उपयुक्त हो कर निकलते हैं। इन दोनों उद्देश्यों को ध्यान में रख कर हम यह देख रहे हैं कि जनता में शिक्षा की वर्तमान नीति में कतई बिश्वास नहीं है। जनता में इस बात का घोर असंतोष है कि केन्द्रीय सरकार शिक्षा के सम्बन्ध में गलत रास्ते

[श्री० एम० एल० द्विवेदी]

से चल रही है। इस असन्तोष का होना ठीक नहीं है। हमें यह भी देखना चाहिये कि जनता में यह असन्तोष क्यों है। आज उसका असन्तोष इसलिये है कि वह देखती है कि जब उस के बाल बच्चे पढ़कर निकलते हैं तो वे निकम्मे इन्सान बन कर निकलते हैं। आज हम देखते हैं कि शिक्षा का स्तर अंग्रेजों के जमाने से भी अधिक गिर गया है। हमारे कालेजों और विश्वविद्यालयों में इंडिसिप्लिन अर्थात् अनुशासनहीनता फैल रही है। हमारी नीति इस सम्बन्ध में सुदृढ़ नहीं है, इस का नतीजा यह है कि देश भर में शिक्षा के वर्तमान स्वरूप के लिये त्राही त्राही हो रही है। अब भी समय है कि शिक्षा की रीति और नीति में आमूल परिवर्तन किया जाये। यदि हम शिक्षा की बागडोर को सही हाथों में अब भी नहीं देते तो आप निश्चय मानिये कि भावी पीढ़ी को योग्य नेता नहीं मिलेंगे, हमें देश के संचालक नहीं मिलेंगे और हमारे देश की स्थिति इतनी बिगड़ जायेगी कि सम्हालना कठिन होगा। मैं मौलाना साहब का बड़ा आदर करता हूँ। वे इज्जत के पात्र हैं और एक बड़े भारी नेता हैं, लेकिन उन के होने से क्या हो सकता है। जिन लोगों के हाथ में शिक्षा की बागडोर है, जो आज शिक्षा के ठेकेदार बने हुए हैं वह शिक्षा के सम्बन्ध में या तो शायद ए बी सी तक नहीं जानते, वह नहीं जानते कि शिक्षा को किस प्रकार आगे में जाना चाहिये अथवा जान बूझ कर उसे अकल्याणकारी दिशा में ले जा रहे हैं।

डा० राम सुभग सिंग (शाहाबाद दक्षिण) : इस के लिये जिम्मेदार कौन है ?

श्री एम० एल० द्विवेदी : मंत्रालय है और दूसरे लोग जो वहाँ का साधारण काम करते हैं। एक बात मैं यह भी कह दूँ कि हमारे संसद के सदस्यों पर भी इस बात की जिम्मेदारी आती है क्योंकि हम सही बात को कहने से डरते हैं, संकोच करते हैं ? मैं पूछना चाहता हूँ कि क्यों आज यह शिक्षा का काम ठीक तरीके से नहीं चल रहा है ? आज देश आपकी तरफ सतृष्ण नेत्रों से देख रहा है। जहाँ आप बड़ी बड़ी योजनायें बना रहे हैं, देश को ऊँचा उठा रहे हैं, वहाँ आप देश के बच्चों को कहां ले जा रहे हैं ? गड़बड़े में। मेरे पास एक किताब है, जिसका नाम है "हेदर भली" और जिसके ऊपर एक हजार रुपये का इनाम दिया गया है और उसको भारतीय बालकों के लिये एक आदर्श पुस्तक कहा गया है। मैं इस पुस्तक में से एक वाक्य पढ़ कर सुनाऊंगा।

एक माननीय सदस्य : किस ने इनाम दिया है ?

श्री एम० एल० द्विवेदी : पुस्तक का नाम है "हेदर भली"। केंद्रीय शिक्षा मंत्रालय ने इनाम दिया है, इस के लेखक कोई पं० रघुबरदयाल मिश्र हैं। इस में लिखा है :

"लेकिन जमाना इसके माफिक न था। राजपूतों ने प्रताप सिंह के नेतृत्व में इसकी बड़ी मुखालिफत की। उनके सामने धर्म और समाज का सनातन रूप था। मगर देश की राजनीतिक इकाई का उन्हें कोई खयाल न था। बाद को श्रीरंगजेब ने तो उन सारे प्रयत्नों पर पानी ही फेर दिया।"

यह भाषा है इस किताब की जिस के लिये एक हजार रुपये इनाम दिया गया है। एक दूसरा उदाहरण लीजिये। एक बच्चे ने पूछा :

"क्या सोचा करते हैं वे ? मसला क्या है ?"

पूर्णया नाम का दूसरा लड़का जबाब देता है :

"मसला ? यही कि हिन्दुस्तान फिर अपनी पुरानी शान को पा जाये। फिर एक बार मुगल बादशाह अपने तख्त और राज की इज्जत रख सके। फिर एक बार अकबर बादशाह के दिन हिन्दुस्तान को देखने को मिलें।"

इस किस्म की किताब है जिसके लिये शिक्षा मंत्रालय ने एक हजार रुपये का इनाम दिया है। मैं समझता हूँ कि संस्कृत के किसी कवि ने ठीक ही कहा है :

"निरस्तपादपे देशे एरंडोऽपि द्रुमायते"

अर्थात् जिस देश में पेड़ नहीं होते वहाँ अरंडी का पौदा ही पेड़ समझा जाता है। हमारे देश में ज्ञान की कमी नहीं है, हिन्दी जानने वालों की कमी नहीं है, अंग्रेजी जानने वालों की कमी नहीं है। लेकिन जिन किताबों के लिये इनाम मिल सकता है वे केवल इस तरह की ही हैं। यह नमूना है हमारे शिक्षा मंत्रालय की कार्य शैली और उसकी योग्यता का।

अब दूसरा नमूना देखिये जो कि हिन्दी अंग्रेजी शब्दावली के बारे में है। जिस संस्था को ६० हजार रुपये की रकम दी गयी है अंग्रेजी हिन्दी कोष बनाने के लिये उस के अंग्रेजी के पर्यायवाची हिन्दी शब्द बनाने के सिद्धांत क्या हैं। सुनिः ।

“अगर हिन्दुस्तानी शब्द किसी अंग्रेजी शब्द से बना है और उसी भाव को दे सके तो उसे लेने में कोई दोष नहीं है।”

उन्होंने यह देखने की जरूरत नहीं समझी कि कोई हिन्दी का शब्द उस के लिये काम में आता है या नहीं। मिसाल के लिये बजट शब्द को लीजिये। इसके लिये हमें हिन्दी शब्द बनाना है। अब यह देखिये कि यह शब्द “बजट” कहां से आया। बजट शब्द अंग्रेजीमें फ्रांसीसी शब्द “बजुते” से बना है जिसके माने है घैली। घैली का पर्यायवाची शब्द है “बासनी” जो लोकप्रिय है। इसलिये ‘बजट’ के लिये “बासनी” शब्द ले लेना चाहिये। इसी प्रकार पार्लियामेंट के लिये “राज्य पंचाय” का शब्द गढ़ा गया। क्या इस के यह माने नहीं हैं कि इस देश के अंदर जो शब्द पहले से हों उन को नहीं लिया जाना चाहिये? इसी तरह से आप देखिये कि बले-टिन शब्द के लिये “बतोती” शब्द गढ़ा गया है। इस किस्म के शब्द बनाने के लिये शिक्षा मंत्रालय की ओर से ६०,००० रु. दिये गये हैं। (Interruption)

Dr. K. L. Shrimali : What is the name of the book?

श्री एम० एल० द्विवेदी : इस किताब का नाम है ‘हिन्दुस्तानी अंग्रेजी शब्दावली’।

एक माननीय सदस्य : किस ने यह छापा है ?

श्री एम० एल० द्विवेदी : हिन्दुस्तानी कल्चर सोसायटी ने।

एक माननीय सदस्य : इस को कितना ईनाम मिला है ?

Mr. Deputy-Speaker : The hon. Member need not answer all questions.

श्री एम० एल० द्विवेदी : मैं बतलाना चाहता हूँ कि संविधान सभा ने जो एक समिति बनाई थी जिस के द्वारा हिन्दी शब्दावली का निर्माण किया जाना था और जिसके सभापति श्री घनश्याम सिंह जी अध्यक्ष विधान सभा मध्य प्रदेश थे और जिसका कार्यालय नागपुर में था उस समिति ने ए से लेकर जेड तक कोई ३०,००० शब्द तैयार कर दिये थे। ए से लेकर सी तक के शब्द तो अंतिम रूपसे स्वीकार कर लिये गये थे लेकिन डी से लेकर जेड तक के शब्द बाकी थे जो करीब २५,००० के थे। सन् १९५२ में शिक्षा मंत्रालय ने यह काम अपने जिम्मे ले लिया। आज १९५६ हो गया है और वह शब्दावली तैयार नहीं हुई है। इस के अतिरिक्त आप देखिये कि जो शब्दावली माध्यमिक शिक्षा के लिये तैयार की गई है वह मुश्किल से कुल मिलाकर ३०० या ४०० सफ़ो की किताब होगी और मुश्किल से उसमें ५,००० शब्द होंगे, लेकिन आज तक संसद के किसी सदस्य तक को पता नहीं कि वह शब्द

क्या हुए। इन शब्दों की रचना ऐसे लोग ने की है जिनके पीछे इस कार्य का कोई अनुभव नहीं है। आप अनुमान लगा सकते हैं कि हिन्दी के ये पारिभाषिक शब्द कहां तक उपयुक्त और उपयोगी हो सकते हैं। मैं जानना चाहता हूँ कि शिक्षा मंत्रालय संसद सदस्यों के सामने यह शब्द क्यों नहीं पहुंचाता ? यह प्रत्यक्ष बतलाता है कि हमारे सभी मंत्रालय तो बीसवीं सदी में चल रहे हैं लेकिन हमारा शिक्षा मंत्रालय सोलहवीं सदी में चल रहा है मैं आपको एक और छोटी सी मिसाल देता हूँ। एक संस्था है पार्लियामेंटरी हिन्दी एसोसियेशन यानी संसदीय हिन्दी परिषद जिस में कि इस सदन के सभी दलों के सदस्यगण शामिल हैं। प्रभावशाली सदस्यों में से शायद ही कोई ऐसा सदस्य हो जो इसमें हिस्सा न लेता हो। उसने दक्षिण भारत के लिये भी एक मैगज़ीन निकाला है। यही नहीं चौदह की चौदह भाषाओं में इसकी पत्रिकायें निकलती हैं। हिन्दी के प्रचार के लिये बर्ग लगाये जाते हैं और साहित्य तैयार किया जाता है। एक पाक्षिक पत्रिका भी प्रकाशित की जाती है तथा कई समारोह आयोजित किये जाते हैं। इस संस्था के लिये हमने १६-१७ पत्र लिखे कि कुछ अनुदान इसको दिया जाये लेकिन इसकी तरफ कोई ध्यान ही नहीं दिया गया। हमारे उपमंत्री महोदय जो अभी यहां बैठे हुए थे और जो अभी अभी उठ कर चले गये हैं मैं उनका ध्यान इस ओर दिलाना चाहता हूँ। उन्होंने मुझ से कहा था कि आप मुझे पत्र लिखें और मैं देखूंगा कि क्या बात है और मैं अनुदान देने की कोशिश भी करूंगा। बहुत लिखा पढ़ी हुई लेकिन मुझे अफसोस के साथ कहना पड़ता है कि जामिया मिलिया को जिस के लिये कि बजट में ५०,००० रुपये रखे गये थे वह तो वर्ष के भीतर ही बढ़ा कर ढाई लाख रुपये कर दिये गये और यह भी बिना संसद के मंजूरी के। लेकिन संसदीय हिन्दी परिषद के साथ बराबर उपेक्षा की गई। मैं पूछता हूँ कि जामिया मिलिया के लिए जब आप ५०,००० से बढ़ाकर २५०,००० एक साल में कर सकते हैं तो क्या बजह है कि आप इस परिषद को जो कि हिन्दी के प्रचार में बहुत ज्यादा सहायता दे रही है पर्याप्त धन नहीं देते हैं। मैं यह नहीं कहता कि जामिया मिलिया कुछ कार्य नहीं कर रही है लेकिन आपको यह भी देखना चाहिये कि हमारी जो संस्था है जिस में कि इस संसद के सभी दलों के सदस्य शामिल हैं उसकी ओर समुचित ध्यान दिया जाये आपने हिसाब किताब देने के लिए लिखा था। मैं आपको बतलाना चाहता हूँ कि इस संस्था ने एक एक कौड़ी का ३१ मार्च तक का हिसाब किताब दे दिया है। मैं तो यह कहूंगा कि

[श्री एम० एल० द्विवेदी]

बहाने बनाने के अतिरिक्त आप कुछ अधिक वेना नहीं चाहते ।

श्री श्री अविनाश लिंगम चेट्टियार साहब ने कहा कि जिस तेजी से हिन्दी बोलना चाहते हैं वह गलत है । उनकी इस बात से मैं कुछ हद तक सहमत हूँ । मैं मानता हूँ कि वह एक विद्वान पुरुष हैं और वह दक्षिण भारत वालों की भावनाओं को समझते हैं और उनका उन पर काफी असर भी है । लेकिन मैं उनको बतलाना चाहता हूँ कि जो हिन्दी वाले हैं वे अपनी भाषा को जो कि अब भारतवर्ष की राष्ट्र भाषा है किसी पर लादना नहीं चाहते हैं । उनको स्वाधीनता है कि जितनी देर से चाहे वे हिन्दी सीखें । जहाँ तक अंकों का सवाल है हम यह चाहते हैं कि अंग्रेजी के अंकों को हिन्दी में इस्तेमाल न किया जाए । हमारा कहना यह है कि जो हिन्दी अथवा देवनागरी के अंक हैं वही हिन्दी टंकण यंत्रों में प्रयोग किए जायें और यह मेरा विश्वास है कि दक्षिण भारत वालों को भी उनको पढ़ने में सुविधा रहेगी । हम यह चाहते हैं कि दक्षिण भारत वाले असानी से और धीरे धीरे हिन्दी को सीखें और उसे पढ़ें और अगर उन्होंने तय कर लिया है कि उन्हें हिन्दी पढ़नी ही है तब तो ठीक है और अगर वह इसे पढ़ना नहीं चाहते तो हम जबरदस्ती इसे उनके ऊपर लादना नहीं चाहते । मैं उनको उत्तरी भारत वालों की ओर से तथा अपनी ओर से यह विश्वास दिलाना चाहता हूँ कि हम किसी को मजबूर नहीं करते कि वह हिन्दी पढ़ें और यह हमारी कभी भी भंशा नहीं होगी कि हम इसे किसी के ऊपर जबरदस्ती लादें । इस का सबूत इस बात से मिलता है कि संसदीय हिन्दी परिषद की जो नीति है वह शुरू ही से रही है कि दक्षिण भारत में हिन्दी का प्रचार किया जाये और उनके हित में जो कुछ भी हो सकता है किया जाये ।

टंकण यंत्र के बारे में मैं यह कहना चाहता हूँ कि जो अंग्रेजी के टाइपराइटर्स हैं उनमें तो अंग्रेजी के न्यूमैरिकल्स मौजूद हैं वे रहें लेकिन हिन्दी के जो टाइपराइटर्स हैं उनमें क्यों अंग्रेजी के अंक लमाये जायें यह मेरी समझ में नहीं आता ।

श्री टी० एस० ए० चेट्टियार : ये न्यूमैरिकल्स इंडियन हैं ।

श्री एम० एल० द्विवेदी : ये इंडियन नहीं हैं यह मैं आप से कहता हूँ । वे तो भारतीय अंकों के विकृत रूप मात्र हैं ।

उपाध्यक्ष महोदय : इस झगड़े का आपस में ही फैसला न कर लीजिये ।

श्री एम० एल० द्विवेदी : मेरा कहना यह है कि अगर आप हिन्दी के टाइपराइटर्स में अंग्रेजी के अंक रखते हैं तो यह बात हमें मंजूर नहीं है जो अंग्रेजी के टाइपराइटर्स हैं उनमें अगर आप इन न्यूमैरिकल्स को रखते हैं तो हमें इसमें कोई एतराज नहीं है । अगर सरकार इस बात का फैसला करती है कि वह इन्हें अपने कामों के लिये इस्तेमाल करेगी तो वह ऐसा कर सकती है लेकिन जनता इसे सहन नहीं करेगी । मैं आपको बतलाना चाहता हूँ कि जो हमारे देवनागरी लिपि के अंक हैं उनको दूसरे देशों में अपनाया है और उन्होंने हमारे अंकों की नकल की थी । यह एक ऐसी बात है जिस पर कि हर भारतीय को गर्व होना चाहिये । अब क्या यह चीज हमें शोभा देती है कि दूसरे देशों ने जिन्होंने हमारी नकल की है हम उनको नकल करें । हमारे अंक इतने अच्छे हैं और इन्होंने दूसरे देशों को इतना प्रभावित किया कि उन्होंने इनकी नकल की तो क्या अब ये न्यूमैरिकल्स हमारे लिये इतना खराब हो गये हैं कि हम दूसरों की नकल करने लगे और भारत के अपने अंकों को त्याग कर उनके विकृत रूपों को अपनी भाषा में प्रयोग करें ?

अब मैं परिक्षाओं के सम्बन्ध में कुछ कहना चाहता हूँ । दक्षिण भारत हिन्दी प्रचार समिति को सहायता दी गई है । लेकिन राष्ट्र भाषा प्रचार समिति, वर्धा का नाम आपको शिक्षा मंत्रालय की रिपोर्ट में नहीं मिलेगा । इस संस्था के बारे में मैं यह कह सकता हूँ और अपने निजी अनुभव के आधार पर कह सकता हूँ कि इसने बहुत ही प्रशंसनीय कार्य किया है और दक्षिण भारत के लाखों आदिमियों को इसने शिक्षित किया है यह एक बहुत पुरानी संस्था है और अब भी बहुत अच्छा कार्य यह कर रही है । आपको यह कहीं भी नहीं मिलेगा कि हिन्दी की परीक्षाओं को मान्यता प्रदान करने के बारे में कोई समिति बनाई गई थी परन्तु यह आप को लिखा हुआ मिलेगा कि एक रिपोर्ट प्रस्तुत की गई है जिस में लिखा हुआ है कि कुछ संस्थाओं को किस आधार पर मान्यता दी जाये । यह भी कहा गया है कि इस रिपोर्ट पर विचार किया जाने वाला है इसके बारे में न तो कोई कमेटी नियुक्त की गई थी और न ही इस आशय की कोई घोषणा की गयी थी और केवल इतना ही कह दिया गया है कि शिक्षा मंत्रालय विचार करेगा कि किन किन हिन्दी की परीक्षाओं को मान्यता प्रदान की जायेगी संसद से इस प्रकार की समिति से कोई सम्बन्ध नहीं है कोई उसका प्रतिनिधि इसमें शामिल नहीं है इसके सुझाव साधकार

संस्था के सुझाव नहीं हैं। तो मेरी समझ में नहीं आता कि इस प्रकार की समिति का काम कैसे विचारणीय हो सकता है। जब आप इस तरह से चोरी चोरी मसले त करने की बात करते हैं तो इसे देखकर तो ताज्जुब ही होता है। समझ में नहीं आता कि किस तरह से शिक्षा मंत्रालय का काम इस नीति से चलेगा। आपको चाहिये कि हिन्दी के प्रचार के लिये, अंग्रेजी के प्रचार के लिये तथा शिक्षा के विस्तार के लिये एक उच्च स्तरीय नीति निर्धारित करने के लिये एक उच्च स्तरीय कमिटी आप बनायें। आपको कोई ऐसी योजना बनानी चाहिये जोकि आपको आगे ले जाये और आपका कार्य अच्छी प्रकार से चले। यदि ऐसा किया गया तो मैं आपको यकीन दिलाना चाहता हूँ कि आपकी कोई भी टीका टिप्पणी नहीं करेगा आपको चाहिये कि आप संसद सदस्यों में से जो उच्च कोटि के विद्वान हों विश्वास में लें और शिक्षा की कौन सी पद्धति अपनाई जाये इस की रूपरेखा देश के सामने रखें। यदि आपने ऐसा किया तब तो शिक्षा के ढांचे के तैयार करने में बहुत लाभ होगा अन्यथा नहीं।

[PANDIT THAKUR DASS BHARGAVA in the Chair]

कहने को तो बहुत सी बातें थी लेकिन एक बात कह कर मैं अपना भाषण समाप्त करता हूँ समाज कल्याण परिषद् अर्थात् सेंट्रल सोशल वेलफेयर बोर्ड के सम्बन्ध में मुझे एक बात कहनी है। इसके बारे में देश भर से शिक्षायत्तें आ रही हैं कि अपनी मर्जी के मुताबिक यहां पर भर्ती की जाती है और कोई हिसाब किताब ठीक ठीक नहीं रखा जाता है।

श्री भागवत झा आजाद : (पनिया व संधाल परगना) : सब फैशनबल आदमी रखे जाते हैं।

श्री एम० एल० द्विवेदी : जब ऐसी बात है तो यह महिला मंगल तथा बाल मंगल क्या कल्याण करेगा। जितना भी यहां पर कार्य हो रहा है वह सारे का सारा दिखावटी है। अगर आप चाहते हैं कि यह कोई अच्छा कार्य करे तो आपको अच्छी तरह से इसकी देखभाल करनी होगी। आज इस संस्था के कार्यों की जांच करने वाला कोई उचित प्रबंध नहीं है। जब तक आप इस संस्था का संगठन सही व्यक्तियों द्वारा नहीं करते मेरे विचार में महिला मंगल तथा बाल मंगल नहीं हो सकेगा। यह संस्था भी शिक्षा मंत्रालय के अंतर्गत है। इसका बड़ा बुरा हाल है।

श्री कृष्णाचार्य जोशी (यादगिर) : उपाध्यक्ष महोदय, मैं अपने विचार अंग्रेजी में ही व्यक्त करना चाहता और मैं अपने जो नोटस लाया था वह भी अंग्रेजी में ही लाया था लेकिन

आज जब मैंने पूज्य टंडन जी के भाषण को सुना तो मुझ पर उसका बहुत प्रभाव पड़ा और मैंने अपना विचार बदल दिया और निश्चय किया कि मैं भी हिन्दी में ही बोलूँ। मैंने पिछले २०-२५ सालों तक अंग्रेजी में अपने विचार व्यक्त किए हैं और मैं समझता हूँ कि हिन्दी में बोलते समय कुछ कठिनाइयाँ अवश्य सामने आती हैं। पहली बात तो यह है कि जो सज्जन हिन्दी में बोलते हैं उनके बारे में यह विचार लोगों के दिल में आ जाता है कि वे जेंटलमैन नहीं हैं। दूसरी बात यह है कि हमारे प्रेस वाले उसके भाषणों को कोई पब्लिसिटी नहीं देते। तीसरी बात यह है कि अंग्रेजी में जितना शब्दकोष है, हिन्दी में उतना नहीं है। मैं एक शब्द रिओरियें-टेशन अंग्रेजी में लिख कर लाया था, लेकिन मुझे इसका इक्विवेलेंट हिन्दी में अभी तक नहीं मिला।

अब मैं अपने मुख्य विषय पर आता हूँ। मैं सब से पहले इतना कहना चाहता हूँ कि हम लोग जो साउथ से आते हैं, जो दक्षिण भारत के रहने वाले हैं हमें भी हिन्दी से उतना ही प्रेम है जितना कि उत्तर भारत वालों को है। मैं यह भी कहना चाहता हूँ कि शिक्षा मंत्रालय के बारे में जो टिप्पणी कि जा रही है, उसको मैं सही नहीं समझता हूँ। हमारा शिक्षा विभाग बहुत अच्छा कार्य कर रहा है और बहुत तेजी से अपना कार्य कर रहा है : यदि आप रिपोर्ट को देखें तो दो बातें आपके सामने आयेंगी। पहली बात तो यह है कि साहित्य अकादमी ने जो काम किया है वह सराहनीय है और इस संस्था के जो अध्यक्ष हैं वह हमारे प्रधान मंत्री पंडित जवाहरलाल नेहरू जी हैं और उन्होंने इसके कार्य में विशेष दिलचस्पी ली है। जिस साहित्य का यह अकादमी निर्माण कर रही है वह वास्तव में सराहनीय है। भिन्न-भिन्न भाषाओं में जो साहित्य है उसके बारे में इसका लक्ष्य यह है कि इसको दूसरी भाषाओं में अनुवाद कराया जाये। जो हमारा साहित्य है उससे एक बात यह साफ तौर से निकलती है कि, चाहे वह तामिल भाषा में हो, चाहे वह कन्नड़ में हो, चाहे वह बंगला में हो, जो हमारी संस्कृति है वह हमेशा एक रही है और हम हमेशा यह कहते आये हैं :

गंगेच यमुनेचैव गोदावरी सरस्वती ।

नर्मदा सिन्धु कावेरी जलेऽस्मिन् सन्निभेकुरु ॥

यह संस्था (अकादमी) देश में साहित्यिक एकता ला रही है और उस रूप में कार्य भी कर रही है। यह एक बहुत बड़ा काम है और हो सकता है कि इसके सामने कुछ कठिनाइयाँ उपस्थित हो रही हों। लेकिन यह जो कठिनाइयाँ हैं वे आज ही हैं

[श्री कृष्णाचार्य जोशी]

और दो एक साल के बाद शिक्षा मंत्रालय उन को दूर करने में सफल हो सकता है।

3 P. M.

दूसरी बात यह है कि आपने जो सुशिक्षित निरुद्योगों की कठिनाई दूर करने के लिये जो कदम उठाया है वह बहुत अच्छा है। आपकी ८० हजार लोगों को शिक्षक बनाने की योजना है। इससे न केवल उन लोगों की रोटी का सवाल हल हो जायेगा, बल्कि इससे देश में शिक्षा प्रचार में भी बहुत सहायता मिलेगी।

अब मैं दो एक और चीजों की तरफ ध्यान दिलाना चाहता हूँ। आज जो हमारे यहां शिक्षा प्रणाली है उसमें परिवर्तन करने की आवश्यकता है। अंग्रेज यहां अपनी आवश्यकताओं के अनुसार लोगों को शिक्षा देते थे। उनको क्लर्कों की आवश्यकता थी। इसीलिये उन्होंने बहुत से क्लर्क बनाये। लेकिन आज हमको अपनी संस्कृति और राष्ट्रीयता को बढ़ाने के लिये अपनी शिक्षा पद्धति में परिवर्तन करने की आवश्यकता है।

अब मैं हिन्दी के सम्बन्ध में कुछ निवेदन करना चाहता हूँ। हमारे संविधान में कहा गया है कि १५ साल में हिन्दी अंग्रेजी का स्थान लेने वाली है। लेकिन इस विषय पर उत्तर भारत में रहने वालों और दक्षिण भारत में रहने वालों में थोड़ा सा मतभेद हो रहा है। श्री चेट्टियार ने जो कहा है मैं उससे सहमत हूँ। लेकिन मैं यह समझता हूँ कि कठिनाई ऐसी नहीं है कि हम हिन्दी को स्वीकर न कर सकें। उन्होंने भी कहा है कि वह हिन्दी को मान्य करते हैं। इसके साथ ही साथ टंडन जी ने जो कहा है उससे भी मैं कुछ हद तक सहमत हूँ कि हिन्दी का प्रचार जल्दी से जल्दी होना चाहिये। इस सम्बन्ध में मैं चन्द बातें निवेदन करना चाहता हूँ। मैं यह कहना चाहता हूँ कि हिन्दी के मार्ग में कठिनाइयाँ बहुत हैं। पहले तो आप शब्दों को ही लीजिये। उत्तर में ऐसे शब्द प्रयोग किये जाते हैं कि जिनको हम नहीं समझ सकते। उदाहरण के लिये मुझे "हिन्दी" और "अहिन्दी" कहना पसन्द नहीं है। मैं चाहता हूँ कि "अहिन्दी" शब्द का प्रयोग न किया जाये। इसके स्थान पर कोई दूसरा शब्द प्रयोग किया जाये। "अ" संस्कृत में निषेध रूप में कहा जाता है, जैसे कि आर्य और अनार्य का अर्थ होता है वे लोग जो कि आर्यों के विरोधी थे। इसलिये मैं चाहता हूँ कि आप "अहिन्दी" शब्द का प्रयोग न करें जिससे कि लोगों के मन में यह भावना पैदा न हो कि उनको हिन्दी का विरोधी समझा जाता है। इसके स्थान पर कोई दूसरा शब्द प्रयोग करें।

इसके बाद मैं कुछ और शब्दों का उदाहरण देना चाहता हूँ। आप कहते हैं "चेष्टा"। हमारी मराठी, तेलगू आदि भाषाओं में इसका दूसरा ही अर्थ है। यह संस्कृत का शब्द है। लेकिन हमारी भाषा में इसका अर्थ होता है 'अपहास्य'।

इसी तरह से "भ्रमण" शब्द है। हमारे यहां कहा जाता है कि "पित्त भ्रमण हो गया है", पर यहां आप उसे जाने के अर्थ में प्रयोग करते हैं।

इसलिये मेरा सुझाव है कि दक्षिण और उत्तर के विद्वान मिलकर एक शब्दावली तैयार करें जो कि सारे भारतवर्ष में प्रयोग में लायी जाये। यदि ऐसा किया जाये तो हिन्दी विषयक कठिनाई बहुत हद तक दूर हो सकती है।

मैं हैदराबाद स्टेट से आता हूँ। इसलिये अब मैं कुछ हैदराबाद के बारे में कहना चाहता हूँ। आप जानते हैं कि चार साल हुए कि केन्द्रीय सरकार ने यह निश्चय किया था कि वह उस्मानिया यूनीवर्सिटी को अपने हाथ में लेगी। चार साल हो गये मगर इसके सम्बन्ध में अभी तक कोई कदम नहीं उठाया गया। स्टेट मिनिस्ट्री इस सम्बन्ध में विचार कर रही थी और स्टेट मिनिस्ट्री के समाप्त होने के बाद होम मिनिस्ट्री में इस प्रश्न पर विचार विनियम हो रहा है। लेकिन इस विषय में मैं एक बात आपसे निवेदन करना चाहता हूँ। वह यह है कि हैदराबाद के लोग इसके विरुद्ध हैं। हैदराबाद की यूनीवर्सिटी को हिन्दी यूनीवर्सिटी बनाने में उनका तीव्र विरोध है। वहां की अनेक संस्थाओं ने इसका विरोध किया है। वहां के बड़े बड़े नेताओं ने इसका विरोध किया है। वहां के मुख्य पत्रों ने इसका विरोध किया है। वहां के लोग यह नहीं चाहते कि उस्मानिया यूनीवर्सिटी को हिन्दी यूनीवर्सिटी बनाया जाये। मैं एक बात स्पष्ट कर देना चाहता हूँ और वह यह है कि वहां के लोग हिन्दी के विरोधी नहीं हैं। मैं आपको विश्वास दिलाना चाहता हूँ कि हैदराबाद में लोग हिन्दी से उतना ही प्रेम करते हैं जितना कि उत्तर प्रदेश में करते हैं और से टंडन जी को यह विश्वास दिलाना चाहता हूँ कि वह दिन दूर नहीं है जब कि दक्षिण भारत में हिन्दी के बहुत से पंडित पैदा हो जायेंगे और उत्तर भारत के पंडितों को पीछे बिठा देंगे। लेकिन यूनीवर्सिटी के सम्बन्ध में जो उनका विरोध है वह हिन्दी को लेकर नहीं है। उनका विरोध इस कारण है कि वे समझते हैं कि यह यूनीवर्सिटी उनके हाथ से निकल जावेगी। इस सम्बन्ध में मद्रास के "हिन्दू" पेपर से मैं कुछ हिस्सा पढ़ना चाहता हूँ। उसमें लिखा है :

"That Government of India have decided to take over the Osmania University with a view to introducing Hindi as the medium of instruction and build up the university as a cultural bridge between the north and the south. The excellence of the intention does not make the decision any less unfortunate."

वहाँ के "डेली न्यूज" पत्र का इस विषय में यह कहना है :

"The proposal of the Central Government to take over the Osmania University and to convert it into a Hindi University has come as a bolt from the blue of the Hyderabadis. Popular opinion has been treated with scant respect, for not even a half-hearted attempt has been made to know the public opinion."

कहने का उद्देश्य यह है कि वहाँ इस समय और कोई यूनीवर्सिटी नहीं है इसलिये हम चाहते हैं कि सेंटर उसे सेंट्रल यूनीवर्सिटी बनाने का प्रयत्न न करे। यदि आप आगे चल कर वहाँ के लिये हिन्दी को मीडियम आफ इंस्ट्रक्शन रखेंगे तो वहाँ के लोग उसे स्वीकार करेंगे। अगर केन्द्रीय सरकार का यह अभिप्राय है कि वहाँ पर एक हिन्दी यूनीवर्सिटी चलायी जाये तो उसके लिये भी वहाँ के लोग राजी हैं। अगर वहाँ कोई दूसरी यूनीवर्सिटी चलायी जाये तो उसमें वहाँ की जनता अपना सहयोग देने को तैयार है। लेकिन वह उस्मानिया यूनीवर्सिटी को सेंटर को नहीं देना चाहती।

एस०आर०सी०रिपोर्ट में कमिशन ने यह सिफारिश की है कि सेंटर इस यूनीवर्सिटी को ले ले। मेरी समझ में यह बात नहीं आती कि इससे उनका क्या सम्बन्ध है। सेंट्रल गवर्नमेंट ने इस विषय में दो समितियाँ नियुक्त की हैं, एक सरकारी और एक गैर सरकारी। सरकारी कमेटी का सदस्य होने का सौभाग्य मुझे भी प्राप्त है। उसमें आज तक कोई काम नहीं हुआ है। एक क्वेश्चनेयर भेजा गया था। जवाब आये हैं कि लोग ऐसा करना पसन्द नहीं करते। ऐसी अवस्था से यदि केन्द्रीय सरकार इस यूनीवर्सिटी को लेगी तो कुछ कठिनाई पैदा हो जावेगी। मेरा यह सुझाव है कि प्रान्तों का पुनर्निर्माण होने के बाद आन्ध्र राज्य विधान सभा का मत लिया जाये और यदि उसकी राय न हो तो इसे सेंट्रल गवर्नमेंट न ले। यदि सरकार वहाँ पर हिन्दी यूनीवर्सिटी खोलना चाहती है तो ऐसा करे पर इस को हिन्दी यूनीवर्सिटी न बनावे।

शिक्षा मंत्रालय जो कृम कर रहा है मैं समझता हूँ कि वह बहुत अच्छा काम है। शिक्षा से बहुत प्रगति हो रही है। विद्या के बारे में एक कवि ने

लिखा है :

विद्वत्त्वं च नृपत्वं च, नैव तल्यं कदाचन ।
स्वदेशे पूज्यते राजा, विद्वान् सर्वत्र पूज्यते ।

कवि ने राजा और विद्वान की तुलना की है। उसका कहना है कि यद्यपि राजा का पद बहुत ऊँचा है परन्तु उसकी अपने राज्य में ही पूजा होती है जब कि विद्वान का आदर हर जगह होता है। मैं समझता हूँ कि हमारा शिक्षा मंत्रालय जो काम कर रहा है वह हमारी प्राचीन संस्कृति को लक्ष में रख कर कर रहा है और मैं आशा करता हूँ कि आगे भी उसी प्रकार से करता रहेगा।

सरदार अकबर पुरी (गुरदासपुर) : डिप्टी स्पीकर साहब इस मंत्रालय की रिपोर्ट से वाकई ऐसा जाहिर होता है कि जैसे उस के लिये बहुत मेहनत की गई है लेकिन जैसे मुझ से पहले बोलने वालों ने कहा है उस का नतीजा जाहिर नहीं हो रहा है। मैं ने भी इस रिपोर्ट को देखा है। इस रिपोर्ट में जो आंकड़े दिये गये हैं वह ऐसे हैं जिस से हम दस साल तो क्या बीस साल में भी अपने सविधान में दिये गये इस वादे को कि १ साल की उम्र तक के बच्चों को फ्री और लाजिमी तालीम देंगे पूरा नहीं कर सकेंगे। रिपोर्ट में दिया गया है कि पहली पांच साला प्लान के खत्म होने तक हम ६ से ११ साल तक के ५० परसेन्ट बच्चों को तालीम दे सकें हैं और ११ से १४ साल तक जो बच्चें हैं उन की फी सदी १४ से १७ तक है। इस में वह भी दिया गया है कि यह पूरा हो गया है। लेकिन मैं पूछना चाहता हूँ कि जो ६ से ११ साल तक के ५० फी सदी तक बच्चे थे वह ११ से १४ साल तक पहुँचने के वक्त इतने कम क्यों रह गये ? उन के घट जाने की आखिर वजह क्या है ? आप ने उन के घट जाने की कोई बजह नहीं बयान की है। इसी तरह से १४ साल से १७ साल तक के बच्चे १० फी सदी से ६ फी सदी आ जाते हैं। आखिर जो लड़के उम्र में बढ़ते हैं और उपर जाते हैं उन का नम्बर क्यों कम होता जाता है ? मैं जानना चाहता हूँ कि कम से कम १४ साल तक के बच्चों को विद्या देने का आप ने कौन सा उपाय किया है। मैं समझता हूँ कि यह बड़ा जरूरी सवाल है। हमें १४ साल तक के बच्चों को दस साल के अर्से में लाजिमी तालीम देनी है तो आप यह क्यों नहीं सोचते कि वह बच्चे आगे क्यों नहीं जाते हैं ? मैं इस के लिये आपके सामने दो डेफिनिट सजेसन्स पेश करूँगा। शिक्षा मंत्रालय की जो सब से बड़ी कमजोरी है वह अच्छे टीचर्स की है। मैं पंजाब में तीन हाई स्कूल चला रहा हूँ और कई कालेजों की कौंसिलों का मेम्बर हूँ। मैं आम तौर से देखता

[सरदार अकबरपुरी]

हूँ कि जब मैं सेलेक्शन बोर्ड में बैठता हूँ बड़े अच्छे अच्छे लड़के प्रोफेसर और टीचर बनने के लिये आते हैं लेकिन उन में स कोई एक साल और कोई दो साल के अन्दर वहाँ से निकल जाता है। वह सिर्फ़ वकती तौर पर अपनी बेकारी का दूर करने के लिये जगह ढूँढ़ने आते हैं और जैसे ही वह कोई दूसरी अच्छी जगह पा जाते हैं वहाँ से निकल जाते हैं क्योंकि उन को बड़ा डिसेंटिस्फ़ेशन है उन की तन्स्वाह इतनी कम रखी गई है कि उस से उन का गुजारा नहीं चल सकता बल्कि उन को तकलीफ़ होती है। आज एक एम० ए० पास को हम १५० रुपया दे कर प्रोफेसर रख लेते हैं वह भी १६ साल तक पढ़ाई करता है उसी जगह पर दूसरा आदमी जो बी० ए० एल० एल० बी है वह हाई कोर्ट की कुर्सी पर बैठता है और चार हजार रुपया लेता है। एक दूसरा आदमी जो मास्टर की ही तरह से एक ग्रैजुएट है वह सेन्ट्रल सेक्रेटेरियट की गद्दीदार कुर्सी पर बैठता है और तीन तीन हजार रुपया तन्स्वाह लेता है। लेकिन वह बेचारा टीचर जो कि शिक्षा देने वाला है कुल १५० रुपये से ५०० रुपये तक ही जाता है। जब वह वहाँ पर उस से ऊपर जा ही नहीं सकता तो क्यों वहाँ पर बैठेगा ?

जब मैं बजट को देखता हूँ तो ऐसा पता चलता है कि बजट को बनाने वाले इस महकमे का बजट इस को गवर्नमेंट आफ इंडिया का महकमा समझ कर नहीं बनाते हैं बल्कि एक लावारिस महकमा समझ कर बनाते हैं। इस पर फाइव इग्जर प्लैन में ३२० करोड़ रुपया खर्च करने की बात रख कर समझ लिया कि काफी रुपया खर्च कर दिया गया है। हमारे देश में जो भविष्य है अगर आप उस को दूर न करेंगे तो कोई योजना भी कामयाब नहीं हो सकेगी। इंग्लैंड की तरफ देखिये हमारी आबादी पिछली मर्दूमशुमारी में ३६ करोड़ के करीब थी अब मैं समझता हूँ कि ४० करोड़ के करीब होगी। इंग्लैंड में हम से १/५ आबादी है लेकिन इंग्लैंड के बजट में तालीम के लिये दो साल के लिये ४०० करोड़ रुपया है जबकि हमारे पांच साल की प्लैन में कुल ३२० करोड़ रुपया है। अगर हम चाहते हैं कि हमारी तालीम आगे बढ़े तो हम को टीचर्स की तरफ तबज्जह देनी होगी, उन की तन्स्वाहों की तरफ तबज्जह देनी होगी। खास तौर से मैं पंजाब में देखता हूँ कि वहाँ के लोगों ने गवर्नमेंट के मुकामले में ज्यादा स्कूल और कालेज खोल रखे हैं। असल में देखा जाये तो

गवर्नमेंट का जो हिस्सा तालीम के बढ़ाने में है वह नहीं के बराबर है असल में तो इन प्राइवेट इदारों के इस में ज्यादा हिस्सा लिया है। प्राइवेट इदारों के खुल जाने की वजह से वहाँ पर कुछ सन्तोष सा है। लेकिन जो प्राइवेट स्कूल और कालेज हैं उन के टीचरों के लिये नौकरी की कोई गारन्टी ही नहीं है। हर साल उन का नया जन्म होता है। जो कमेटियों के मेम्बर है वह पढ़े लिखे नहीं होते हैं अनपढ़ होते हैं। वह सोचा करते हैं कि हमारा रिश्तेदार अब एम० ए० हो गया है उस का नौकरी दिलाने का कोई इन्तज़ाम करना है और वह इन्तज़ाम पुराने अदमियों को हटा कर ही किया जाता है। तो वहाँ पर टीचर्स के लिये कोई गारन्टी नहीं है। मैं अर्ज कारना चाहता हूँ कि शायद आप तालीम को तो अभी नेशनलाइज नहीं कर सकेंगे और आज के प्राइवेट इदारो चलते रहने चाहिये लेकिन जो वहाँ पर टीचर्स और प्रोफेसर्स हैं अगर उन को आप नेशनलाइज कर दें। सब लोगों को एक जगह पर एक ग्रेड पर ले आयें ताकि वह तसल्ली से एक जगह पर बैठ सकें तो भी बहुत कुछ काम चल सकता है।

दूसरी बात यहाँ समझी जाती है कि जो छोटे क्लासेज हैं उन में कोई टीचर अम्टेन्ड भी हो तो भी पढ़ा-लेता है अभी एक भाई ने कहा था कि भगली पंच वर्षीय योजना से ८८० टीचर खपेंगे। मैं देख रहा हूँ कि जो बेसिक स्कूल हैं उन में आप अम्टेन्ड टीचर लगा रहे हैं। लेकिन जो लोग यह तक नहीं जानते कि किस तरह से पढ़ाया जाता है वह पढ़ायेंगे क्या? वह तो महज अपनी बेरोजगारी की वजह से टीचर होने आ जाते हैं वह क्या लड़कों की देख भाल कर सकेंगे वह तो उन को जाया ही कर सकेंगे। मैं आप को एक तजुब की बात बतलाता हूँ। यहाँ भी मैं एक सोसाइटी का प्रेजिडेंट हूँ जो किया ६ स्कूल भी चला रही है मैं ने वह स्कूल अपने कई साथियों को दिखाये हैं मैं ने मिनिस्टर साहबान को भी दिखाये हैं और कोई साथी देखना चाहें तो मैं दिखाऊंगा। उन स्कूलों में प्राइमरी क्लास के बच्चों को पढ़ाने के वास्ते बी० ए० और बी० टी० टीचर्स हैं और उन में से भी ८० फी सदी लड़कियां टीचर्स हैं। वहाँ का हाल यह है कि बच्चे घरों पर ठहरते नहीं हैं। हर वक्त वह स्कूल के लिये ही तैयार रहते हैं। बजह क्या है? किसी लड़के को कोई टीचर मारता नहीं है एक लप्पड़ भी नहीं मारता। मुझे याद है एक दिन एक अध्यापिका ने एक लड़के को एक लप्पड़ मार दिया था। प्रिसिपल ने उस पर पांच रुपया जूरमाना कर दिया। आज अगर ऐसे हालात पैदा किये जायें तो तालीम बढ़ सकती

है। आज आप दिल्ली को देखिये आज स्कूल खुला और कल ही वहाँ पर २०० से ३०० लड़के आ जाते हैं। तो मेरी एक तजवीज तो यह है कि आप टीचर्स का स्टैंडर्ड जो है उस को जरा हाई करें। उन की तन्स्वाह को बढ़ायें, उन को ट्रेनिंग दिलायें।

मैं एक और बात कह देना चाहता हूँ। अगली जो पांच साला प्लान है उस में आप ने ३२० करोड़ रुपया रक्खा है जिस में से २२५ करोड़ रुपया आप स्टेट्स को देंगे और बाकी का करीब ९५ करोड़ रुपया आप सेंटर के लिये रख रहे हैं। मैं बजट को तो नहीं देख सका लेकिन मैं ने रिपोर्ट को पढ़ा है। उस में मैं देखता हूँ कि आप ने बहुत से खर्चों के लिये रुपये रक्खे हैं जो कि सेंटर खर्च करेगा। आप बाहर जाने वाले स्टूडेंट्स को वजीफे देंगे जो लोग किसी भी तरह बाहर नहीं जा सकते हैं उन को सैर के लिये आप भेज देंगे और कुछ नहीं तो कल्चरल मिशन के नाम से ही उन को भेज देंगे। कल्चरल मिशन जाता है तो नाच गाना वहाँ जा कर करता है। ऐसी चीजों के वास्ते आप रुपये खर्च करते हैं। मैं समझता हूँ कि यह बजट वैसे ही बहुत थोड़ा है। अच्छा तो यह होगा कि जो सेंटर के लिये रक्खा गया है उस को भी स्टेट्स के लिये कर दिया जाये और निगरानी थोड़ी बढ़ा दिया जाये। बल्कि मैं तो यह कहूँगा कि आप किसी और मद से निकाल कर इस महकमे के बजट को दूना कर दीजिये तब आप अगली पांच साला योजना में कुछ न कुछ कर के दिखा सकेंगे ऐसा नहीं करेंगे तो आप कुछ नहीं कर सकेंगे।

दूसरी बात मैं इस के मुताल्लिक यह प्रश्न करना चाहता हूँ कि आप स्टूडेंट्स को किसी ब्रांच की तालीम हासिल करने के लिये अगरे बाहर भेजते हैं तो उस को बन्द कीजिये। आप इसी लिये तो उस को बाहर भेजते हैं कि वह किसी टेकनीकल साइन को सीख कर उस का माहिर बन जाये, आप उस को वजीफा देते हैं। उसी खर्च से अगरे आप किसी टेकनिकल आदमी को हिन्दुस्तान बुला लें जो कि तालीम दे सके तो उस खर्च से काफी आदमी उसको सीख लेंगे और हिन्दुस्तान का रुपया हिन्दुस्तान से ही रहेगा। वह जो कुछ यहाँ आकर खर्च करेगा वह आखिर यहीं तो रहेगा। हिन्दुस्तान का पैसा भी बचेगा और हमें अपनी जरूरत के लिये ज्यादा तालीम याफूता आदमी भी मिल सकेंगे।

मैंने एकबार हाउस में प्रश्न किया था और पछा था कि जो डेलिगेशंस बाहर भेजे जाते हैं उनकी जो रिपोर्ट आपके पास आती है, वह हम को भी मिलनी चाहिए। उसके जबाब में यह कहा गया था

कि वह कानफिडेंशल होती है और मंबर साहिबान को नहीं दी जा सकती है। लेकिन मैं समझता हूँ कि जो रिपोर्ट सरकार के पास वे लोग देते हैं, उस रिपोर्ट में कुछ भी नहीं होता है और कुछ भी नहीं बताया जाता है कि क्या वे लोग देख कर आये हैं। खैर जो थोड़ी बहुत रिपोर्ट वे देते भी हैं जब उसके बारे में पूछा जाता है कि उन पर क्या एक्शन लिया जा रहा है और किस पर अम्ल हो रहा है और किस पर नहीं हो रहा है तो यही कहा जाता है कि यह कानफिडेंशल है और जब एक बार कानफिडेंशल कह दिया जाता तो कोई भी सवाल उस पर नहीं किया जा सकता है। इस वास्ते मेरी यह तजवीज है कि शिक्षा मंत्रालय बजाय इसके कि अपने आदमियों को दूसरे मुल्कों में भेजे, वहाँ के आदमियों को यहाँ पर मंगवाये प्रोफेसर्स को यहाँ मंगवाये और उनको कहे कि वे आपके आदमियों को ट्रेन करें। इससे जो खर्चा आपको करना पड़ेगा वह कम होगा।

चूँकि वक्त थोड़ा है इस वास्ते जो असली बात मुझे कहनी है मैं उस पर आता हूँ। मेरी तहसील में कम्युनिटी प्राजेक्ट का काम हो रहा है और काफी रुपया उस पर खर्च किया जा रहा है और मेहनत भी काफी की जा रही है लेकिन नतीजे नहीं निकल रहे हैं। इसकी वजह यह है कि लोगों का यह आन्दोलन नहीं है और वे इसमें दिलचस्पी नहीं लेते हैं। हम जिन लोगों को कहते हैं कि सड़क बनाओ यह बनाओ और वह बनाओ तो हमारे कहने को तो कोई मानता नहीं है लेकिन जब कोई अधिकारी आ जाता है और डंडा लेकर उनके पीछे हो जाता है तो वे काम करते हैं। आपने यह अच्छा किया है कि आपने स्टूडेंट्स को सड़कें इत्यादि बनाने पर लगा दिया है और अब वे लोग शरमो बेशरमी खुद भी काम को करेंगे। अब जब कि उनको पता लगेगा कि हमारे लड़के और लड़कियाँ इस काम को करते हैं तो उनके मन में भी ख्याल आयेगा कि हमें भी इसमें दिलचस्पी लेनी चाहिये। बालकों की विद्या की तरफ आप जो ध्यान दे रहे हैं उसमें आपकी जो कामयाबी हासिल हुई है और उसके बारे में जो आपने रिपोर्ट पेश की है मैं समझता हूँ वह फर्जी है। कुछ भी बालकों की शिक्षा के बारे में नहीं हो रहा है। मैंने सन् १९५२ से मीलाना आजाद के सामने एक तजवीज रखी थी और उन्होंने बड़ी मेहरबानी से इस बात का यकीन दिलाया था कि इस तजवीज को पंजाब गवर्नमेंट के पास भेज दिया जायेगा और इस पर अम्ल करने की कोशिश की जायेगी। यह तजवीज मैं ने उनके सामने प्रद्वेत्ली ही रखी थी। उस वक्त मैं ने उनसे कहा था कि अगरे आप

[सरदार अकबर पुरी]

इसे पंजाब गवर्नमेंट के पास भेज देंगे तो इस पर अम्ल होने वाला नहीं है। उन्होंने कहा था कि ऐसी बात नहीं है। मेरी बात उस वक्त किसी ने नहीं सुनी। जो योजना में ने बालकों की शिक्षा के बारे में उस वक्त उनके सामने पेश की थी उसको मैं अब यहां पर रखना चाहता हूं। जो मेरी तजवीजें थी उनको उन्होंने उस वक्त पंजाब के जो चीफ मिनिस्टर थे डा० गोपी चन्द भार्गव उनक पास भेज दिया था। मुझे यह पता नहीं कि उस वक्त पंजाब के विद्या मंत्री कौन थे। लेकिन अब मैं आपके सामने वह तजवीज पेश करता हूं। अगर इस को अम्ल में लाया जाये तो मैं आपको यकीन दिलाना चाहता हूं कि इस पर आपकी एक कौड़ी भी खर्च होने वाली नहीं है। लेकिन इसके साथ ही साथ आपका जो ध्येय है उसमें आपको यकीनी तौर पर कामयाबी मिल जायेगी। आपके यहां पर जितने अनपढ़ हैं वे सारे के सारे दो सालों में पढ़े लिखे बन सकते हैं। मैं अपने पंजाब की ही बात लेता हूं। मैं ने देखा है कि पंजाब में और सूबों के मुकाबल में विद्या का विस्तार बहुत ज्यादा हो चुका है। जो पंजाब की आबादी है वह तकरीबन ५ करोड़ २६ लाख है। मेरा अंदाजा यह है कि इस आबादी में से तकरीबन साढ़े आठ लाख लोग पढ़े लिखे हैं। अब १२६ लाख में बच्चों को निकाल कर और बूढ़ों को जो कि ५० साल के ऊपर हैं उनको निकाल कर और साथ ही स्त्रियां जो हैं उनको निकाल कर मेरा अंदाजा यह है कि ४० लाख लोग बचे रहते हैं। वैसे तो मैं ने बूढ़ों को इसमें से निकाल कर गलती की है क्यों मैं जानता हूं कि शोख सादी ने ६० साल की उम्र में पढ़ना शुरू किया था और उसके बाद उन्होंने बहुत अच्छे अच्छे काम किये और किताबें लिखीं लेकिन फिर भी मैं ५० साल के ऊपर आदमियों को निकाल देता हूं। तो इस तरह से ४० लाख के करीब ऐसे आदमी रह जाते हैं जिन को पढ़ाना लिखाना बाकी रह जाता है। मैं अब उन लोगों की तादाद आप को बतलाता हूं जो कि कालेजों में और स्कूलों में पढ़ते हैं और जिन के सुपुर्व इन लोगों को पढ़ाने का कार्य सौंपा जा सकता है। मेरे अंदाज के मुताबिक कालेजों में जो लड़के पढ़ते हैं उनकी तादाद तकरीबन ३६,६१३ है और हाई स्कूल पास करके जो लोग बाहर निकलते हैं उनकी तादाद तकरीबन ८०,००० हर साल होती है। इन दोनों को मिलाकर आपके पास कोई १ लाख १६ हजार ६१३ लड़के तकरीबन हो जाते हैं। अब जो अनपढ़ हैं अगर आप उनकी तादाद देखें जो कि

मैं ने अभी बतलाई है तो अब पता चलेगा कि एक एक स्टूडेंट के हिस्से चार चार आदमी आते हैं। अब इन स्टूडेंट्स को हर साल दो महीने की गर्मियों की छुट्टि होती है और इन दिनों में ये लोग उनको पढ़ा सकते हैं। अब आप यह कहेंगे कि इन को क्या चार्ज है कि ये उनको मुफत से पढ़ायें। इसका जवाब यह है कि इनको इस काम के पूरा करने पर सोशल सर्विस का सर्टिफिकेट दिया जाए और जब ये लोग नौकरी के लिये एप्लाई करें तो यह देखा जाये कि इन के पास कोई ऐसा सर्टिफिकेट है या नहीं। इस के साथ ही साथ उनको इस सर्टिफिकेट के लिये यूनिवर्सिटी की तरफ से नम्बर दिये जाने चाहिये। नम्बर लेने की गर्ज से ये लोग जरूर लोगों को शिक्षित बनायेंगे। अब आप यह कहेंगे कि सर्टिफिकेट इनको कौन दे। इसका जवाब मैं यह देना चाहता हूं कि प्राइमरी स्कूल मास्टर जिन लोगों को ये लोग पढ़ायें उनकी वह परीक्षा लें और वहां से ही इनको सर्टिफिकेट दिए जायें और जो डिस्ट्रिक्ट इंस्पेक्टर होता है उसकी तरफ से पूरा सर्टिफिकेट इनको देने का इंतजाम किया जाए। जो सर्टिफिकेट यह इंस्पेक्टर दे उसी के आधार पर स्टूडेंट्स को नम्बर यूनिवर्सिटी के तरफ से मिलने चाहियें; यह सर्टिफिकेट मुलाजिमत हासिल करने के वक्त उन के काम आ सकते हैं और जब कभी प्रोमोशन का वक्त आए उस वक्त भी इन सर्टिफिकेट्स को कंसिडरेशन में लिया जा सकता है और इसे भी-तरक्की का एक आधार माना जा सकता है। इस काम में आपका न कोई पसा खर्च होने वाला है और न ही कागज। जब विद्यार्थियों को नम्बर दिये जायेंगे तो छ टिटियों के दिनों में अपने आप ही लोगों को शिक्षित बनावे में इटिरेस्ट लेंगे।

अब सवाल यह उठता है कि कौन सी जवान वे उन लोगों को पढ़ायेंगे। इसके बारे में मैं यह अर्ज करता हूं कि जो उस सूबे की जवान है वही लोगों को पहले पढ़ाई जावे। जहां तक हिन्दी का प्रश्न है मैं आपको बतलाना चाहता हूं कि सन् १९२३ में जब मैं जेल गया था उस वक्त मैंने इस जवान को सात दिन के अन्दर सीख लिया था। मुझे याद है कि मुझे एक नावल चन्द्रकान्ता वहां पर पढ़ने को मिला था और उसको मैं ने एक नावल की शकल में पढ़कर सात दिन के अन्दर हिन्दी पढ़ना सीख लिया था। अब जो आदमी पढ़े लिखे हैं वे यह कह सकते हैं कि जब कोई आदमी पहले कोई जवान जानता है उसके लिये दूसरी जवान जानना मुश्किल नहीं होता है। उसे वह जल्दी पढ़ सकता है। यह बात जो है यह इन

सोगों के केस में तो कि अनपढ़ हैं एप्लाइ नहीं होती। मैं कहता हूँ कि हाँ यह बात ठीक है। लेकिन साथ ही साथ मैं यह भी समझता हूँ कि अगर ये लोग सात दिन में नहीं तो १५ या २० दिन में पढ़ना लिखना सीख सकते हैं। यह कोई मुश्किल बात नहीं है। इस तरह से यदि आप चलेंगे तो आप अपने मुद्दे में अवश्य कामयाब होंगे।

इसके अलावा अब मैं एक बात और कहना चाहता हूँ। हिन्दी के बारे में बहुत जोर शोर से यहां पर स्पीचिङ्ग की जाती है। टंडन जी भी हिन्दी पर बहुत ज्यादा जोर देते हैं। लेकिन मैं आपको बतलाना चाहता हूँ कि हमारी कैबिनेट के जो वजीर हैं उनको भी अभी तक हिन्दी नहीं आती है और जब किसी सवाल पर सप्लीमेंटरी हिन्दी में किया जाता है तो उनकी तरफ से जबाब उस सप्लीमेंटरी का अंग्रेजी में दिया जाता है। जब ऐसी बात है तो क्या कारण है कि आप अपने मुलाजिमों को यही कहते फिरते हैं कि हिन्दी के एग्जमिनेशन्स दो जब कि आप जब कैबिनेट मिनिस्टर एप्वाइंट करते हैं तो इस बात का कोई लिहाज नहीं रखते कि आया वह हिन्दी जानता है या नहीं।

अभी हमारे भाइयों ने एक बात बहुत सुन्दर कही है और वह यह कि जो हिन्दी में अपने भाषण देते हैं उनके बारे में यह ख्याल किया जाता है कि उनको कुछ नहीं आता है। मैं आपको बतलाना चाहता हूँ कि यह आने जाने की जो बात है यह केवल पढ़ाई से ही नहीं आ जाती है यह तजुबे से भी आ जाती है। इस वास्ते मेरी दरखास्त है कि जो भाई यह चाहते हैं कि हिन्दी हो तो वे कभी भी अंग्रेजी में न बोलें।

क्योंकि मेरा वक्त खत्म हो गया है इस वास्ते आखिर में मैं यह अर्ज करता हूँ कि जो सुझाव मैंने पेश किये हैं उन पर गौर किया जाये और उन पर अमल करने का प्रयत्न किया जाये और अगर ऐसा किया गया तो मुझे यकीन है कि अनपढ़ों को पढ़ा लिखा बनाने में हम अवश्य कामयाब होंगे।

श्री कृष्ण चन्द (जिला मथुरा पश्चिम) : समापति महोदय मैं इस मंत्रालय के मातहत जो सेंट्रल सोशल वेलफेयर बोर्ड है उसके बारे में कुछ कहना चाहता हूँ। इस बोर्ड के बारे में जैसे कि मेरे से पहले जो वक्ता बोले हैं उन्होंने कहा है कोई भी सूचना इस मंत्रालय की ओर से नहीं दी जाती है। १९५५ और १९५६ के बजट में इस बोर्ड के लिये २२५ लाख रुपये की राशि रखी गई थी जिस को कि रिवाइज्ड एस्टीमेट्स

में घटा कर १२५ लाख कर दिया गया था। अगले साल के लिये यानी १९५६-५७ के लिये बजट में २ करोड़ १२ लाख की राशि रखी गई है। अब पिछले साल जो रुपया खर्च किया गया है उसका कोई भी ब्रेक अप हमें नहीं दिया गया है। यह नहीं बताया गया है कि प्रत्येक प्रदेश में कितना रुपया खर्च किया गया है और न ही यह जानकारी सदन के सदस्यों को दी गई है कि जो योजना बनाई गई है उस योजना के अन्तर्गत जो विषय हैं उन पर कितना कितना रुपया खर्चा किया जायेगा। सेंट्रल वेलफेयर बोर्ड की प्रोग्रेस रिपोर्ट की एक पुस्तक सदस्यों को अवश्य मिली है। उस पुस्तक को पढ़ने से यह तो मालूम होता है कि सेंट्रल वेलफेयर बोर्ड में बहुत बड़ा काम किया है। और उसकी एक साल में बहुत प्रगति हुई है लेकिन जहां तक रुपयों के अंकाओं का सवाल है कि कहां कहां कितना खर्च हुआ यह नहीं मालूम होता। यह तो इसमें दिया हुआ है कि सूबे के अन्दर इस इस जिले में इस इस जगह पर केन्द्र खोले गये हैं लेकिन उन कामों पर कहां कितना रुपया खर्च हुआ इसके अंकाड़े इस पुस्तक में नहीं हैं। ऐसा मालूम होता है कि सेंट्रल वेलफेयर बोर्ड का काम बहुत जोरों से चल रहा है लेकिन उस काम में होने वाले खर्च का हिसाब किताब उसके पास नहीं आ पाया है या वह उसको इकट्ठा नहीं कर पाया है। सेंट्रल वेलफेयर बोर्ड अगस्त सन् १९५३ में कायम हुआ। इसका उद्देश्य यह था कि देश के अन्दर समाज कल्याण की योजनायें लागू की जायें। इन समाज कल्याण योजनाओं में बच्चों और स्त्रियों की उन्नति पर अधिक जोर दिया गया है। उन्हीं को प्राथमिकता दी गयी है। शुरू शुरू में इस सेंट्रल वेलफेयर बोर्ड ने अपना यह काम बनाया कि जहां जहां संस्थायें स्त्रियों और बच्चों के लिये काम कर रही हैं उनको प्रोत्साहन दिया जाये और उनको रुपये की सहायता भी दी जाये और इस प्रकार की नई नई संस्थायें खोली और संगठित की जायें। इस क्षेत्र में बहुत काम हुआ और उसको इस सेंट्रल वेलफेयर बोर्ड ने बहुत प्रेरणा दी। पहले ऐसी संस्थायें केवल शहरों में ही थी। इस लिये इस सेंट्रल वेलफेयर बोर्ड का शुरू शुरू में जो काम रहा वह शहरों में ही रहा। सन् १९५४ में बोर्ड को यह प्रतीत हुआ कि उसे अपना काम देहातों में भी ले जाना चाहिये। गांवों में कोई भी इस प्रकार की संस्था स्त्रियों और बच्चों के लिये काम नहीं कर रही थी। इस काम के लिये सेंट्रल वेलफेयर बोर्ड ने एक प्रसार योजना बनायी जैसी कि कम्युनिटी प्रोजेक्ट और नेशनल

[श्री कृष्ण चन्द]

एक्सटेंशन सर्विस के लिये बनायी गयी है ताकि बोर्ड का काम गांवों में भी फैल सके। उस योजना के अनुसार पहली पंचवर्षीय योजना में हर जिले में कम से कम एक प्रोजेक्ट चलाने की व्यवस्था की गयी। एक प्रोजेक्ट के अन्दर बीस पच्चीस गांव आते हैं और उनमें औसतन पांच पांच गांवों का एक केन्द्र होता है यानी एक प्रोजेक्ट में पांच केन्द्र होते हैं। हर एक केन्द्र में एक ग्राम सेविका रहेगी और उसके मातहत एक क्राफ्ट टीचर होगी और एक मिडवाइफ मैटरनिटी के लिये होगी। ऐसे ही पांच पांच केन्द्र हर जिले में बनाने की व्यवस्था थी। अगस्त सन् १९५४ तक प्रदेशों के अन्दर सोशल वेलफेयर बोर्ड कायम हुए। अप्रैल से अगस्त सन् १९५४ तक यह प्रादेशिक सोशल वेलफेयर बोर्ड संगठित हो गये और उनके जरिये से यह योजना गांवों में चलायी गयी। २ अक्टूबर सन् १९५४ को इस योजना का प्रदेशों में श्री गणेश हुआ। एक साल के अन्दर यह योजना काफी फैल गयी। करीब सूबे के आधे जिलों में उसका काम शुरू हो गया। मेरे सूबे उत्तर प्रदेश में २३ या २४ जिलों में सेंट्रल वेलफेयर बोर्ड के केन्द्र संगठित कर दिये गये। जहां तक काम के विस्तार का सवाल है यह कहा जा सकता है कि बहुत काम हुआ है। यह काम गैर सरकारी ढंग पर था। इसमें सरकारी अफसरों का कोई दखल नहीं था इसलिये इस काम में बहुत प्रगति हुई इसके साथ ही इसके पहले से समाज कल्याण और स्त्री कल्याण का काम प्लानिंग विभाग की तरफ से भी चल रहा था। वह काम बदस्तूर जारी रहा। वह आज भी चल रहा है। लेकिन अगर इस काम का उस काम से मुकाबला किया जाये जो कि गैर सरकारी तौर पर सेंट्रल वेलफेयर बोर्ड के जरिये हुआ है तो आप देखेंगे कि गैर सरकारी काम में बहुत ज्यादा प्रगति हुई है। क्वालिटी में भी गैर सरकारी काम अच्छा है और क्वांटिटी में भी ज्यादा है। इसका जनता पर बहुत प्रभाव पड़ा है। कुछ सदस्यों ने इस काम की यहां टीकाटिप्पणी की है। लेकिन यह काम जो गैर सरकारी तौर पर हुआ है इसमें बहुत ज्यादा प्रगति हुई है और इसका प्रभाव भी बहुत हुआ है। लोगों को इसका प्रभाव महसूस होने लगा है। परन्तु इसमें अभी काफी कमियां हैं। इसका मुख्य उद्देश्य यह है कि गांव की औरतों में देश के प्रति भावना पैदा की जाये जो कि आज नहीं है। इसका उद्देश्य यह है कि महिलाओं को ऊंचा उठाकर उनमें भी देश के प्रति ऐसी लगन पैदा की जाये कि वे देश की रचना के कामों में उचित भाग ले सकें। जहां तक

स्त्रियों को इस ओर लाने का सवाल है हर केन्द्र में ग्राम सेविका काम करती है। उसका कार्य बहुत मुश्किल है। उसको जिन परिस्थितियों में काम करना पड़ता है वे काफी कठिन हैं। उसको इन परिस्थितियों में रहकर गांवों की स्त्रियों का विश्वास और प्रेम अपनी ओर खींचना पड़ता है। इस वास्ते यह जरूरी है कि हमारी ग्राम सेविका योग्य हो और ट्रेड हो। आज हम देखते हैं कि हमारी ग्राम सेविकायें ट्रेड बहुत कम हैं। अनट्रेड औरतों से यह काम किया जा रहा है। दूसरे जहां तक मैटरनिटी के काम का सवाल है अभी उसका प्रसार नहीं हो पाया है क्योंकि अभी मिडवाइफें सब जगह नहीं हैं। क्राफ्ट टीचर्स भी अभी कम हैं। इसलिये ग्राम सेविका का काम प्रोजेक्ट एडवाइजरी कमेटी ऊपर से निर्धारित कर देती है। यह काम ग्राम सेविका के लिये बहुत ज्यादा हो जाता है। उसे ग्रामों में बच्चों को इकट्ठा करना पड़ता है, उनकी सफाई करनी होती है, हाथ मुह धुलाना होता है, गांवों की औरतों को इकट्ठा करके उनको शिक्षा देनी होती है और गांव की सफाई भी करनी करानी होती है। यह सब काम ग्राम सेविका को सौंपे गये हैं। काम ज्यादा होने की वजह से उसे लद्दू खन्वर की तरह काम करना होता है और इसलिये वह यह नहीं सोच सकती कि वह किस तरह से अपने काम को चलाये ताकि ग्राम की स्त्रियों में इसकी ओर अधिक रुचि हो। इसके लिये यह जरूरी है कि ग्राम सेविका ऐसी हो कि वह जल्दी से जल्दी गांवों की स्त्रियों में देश प्रेम की भावना जागृत कर सके और उनकी मित्र पथ प्रदर्शक और हितैषी बन सके। ऐसा होने पर ही वह स्त्रियों को ठीक रास्ते पर लाने में कामयाब हो सकती है। आज उस का जो ढंग चल रहा है उस से तो ऐसा मालूम होता है कि गांवों की महिलाओं की यह विचार धारायें बनती जा रही हैं कि यह जो शहरी औरतें हमारे यहां आती हैं यह हम को जो कि गांवों के अन्दर सख्त काम करती हैं खेती का काम करती हैं और ऐसे कठिन काम करती हैं जो कि गांवों में होते हैं उन कामों से हटा कर यह शहरी औरतें गांव की स्त्रियों को फैशनेबल काम में लगा देना चाहती हैं जैसे कि कसीदा काढ़ना आदि। आज गांवों के अन्दर औरतों में यह विचार पैदा हो गये हैं कि यह शहर की औरतें जो हमारी कोई भालाई नहीं कर सकतीं वह हमारा नेतृत्व कर ही क्या सकेंगी। इस लिये आज आवश्यकता इस बात की है कि ग्राम सेविकायों को हम इस बात का पूरा मौका दें, पूरी तरह ट्रेन करे ताकि वह इस तरह अपना क्रिया कलाप गांवों की स्त्रियों

के बीच में चलावे जो रोचक हो और साथ ही उनमें अच्छी भावना भी ला सके। वह रामायण पढ़ कर सुनायें महाभारत पढ़ कर सुनायें जिन कामों में गांव वालों की रुची हो उन को चलावें गांवों में धार्मिक भावनायें ज्यादा होती हैं। धार्मिक भावनाओं का सहारा ले कर ग्राम सेविका अपना क्रिया कलाप चलावे ताकि महिलायें उसकी ओर आकर्षित हों और उनका नाभ हो। वह उन को अखबार भी सुनायें और संसार की बातों की जानकारी भी धीरे धीरे करायें। इस तरह से वह उन के ऊपर धीरे धीरे असर डाल सकती हैं। जहां पर गांव की औरतों पर कोई मुसीबत हो कोई परेशानी हो चाहे पुरुष समाज की तरफ से हो चाहे और किसी तरफ से उस को दूर करने में वह ग्राम सेविका उन की मदद करें। ग्रामों में बच्चों को बीमारी हुआ करती है उस हारी बीमारी का वह इलाज कर सकें ग्राम सेविकायें ऐसी होनी चाहिये जो कि जो थोड़ी दवादारू भी कर सके दवाओं का बक्स उन के पास हो उन में इस बात की सामर्थ्य हो कि वह खुद अपना रोचक और उपयोगी क्रिया कलाप निर्धारित कर सकें।

ग्राम सेविका को जो वेतन दिया जाता है वह इतना कम होता है कि कोई ट्रेन्ड स्त्री जिस के अन्दर लगन है जिस के अन्दर सेवा की भावना है उस के अन्दर आना पसन्द नहीं करेगी। उस की तनख्वाह ५० या ५५ रुपये होती है। मैं ने विभाग की रिपोर्ट को देखा है उस में कहीं पर भी इस वेतन का कोई जिक्र नहीं है कि ग्राम सेविका की तनख्वाह क्या है मिड वाइफों की तनख्वाहें क्या हैं। किसी प्रकार की कोई सूचना इस रिपोर्ट से प्राप्त नहीं होती। लेकिन और तरीकों से जो कुछ मुझे मालूम हुआ उस से पता चलता है कि ग्राम सेविका को सिर्फ ५५ या ६० रुपये मिलते हैं। इतनी कम तनख्वाह में कोई अच्छी स्त्री ट्रेनिंग के लिये भले ही चली जाये लेकिन ट्रेनिंग ले कर फिर गांव में जा कर बैठे यह नामुमकिन है। आज जो हमारे सेन्ट्रल गवर्नमेंट के चपराई हैं उन को भी हम ७० या ७५ रुपया महीना देते हैं पोस्टल पियन्स को भी हम ७५ रुपया तनख्वाह देते हैं। लेकिन ग्राम सेविकाओं को जो कि इतनी पढ़ी लिखी होती है ट्रेन्ड होती है जिन का काम गांवों का नेतृत्व करना है उन को अगर हम इतनी कम तनख्वाह दें तो वह कुछ नहीं कर सकेंगी।

जैसा मैं ने शुरू में कहा था हम को सेन्ट्रल सोशल वेलफेयर बोर्ड की तरफ से या शिक्षा मंत्रालय की तरफ से कोई आंकड़े नहीं

दिये गये। २२ मार्च को मैं ने एक अतारंकित प्रश्न भी किया था जिस में मैं ने इस सम्बन्धमें आंकड़े मांगे थे। लेकिन अभी तक मुझे वह आंकड़े भी नहीं मिल पाये हैं। इस से पता चलता है कि आंकड़े अभी तक इकट्ठा नहीं हो पाये हैं। सभा पति महोदय मैं मंत्रालय से यह निवेदन करना चाहता हूँ कि चाहे आप का काम कितना ही हो चाहे वह जिस गति से हो रहा हो आप को संसद सदस्यों को उस की जानकारी देनी चाहिये ताकि संसद सदस्य बजट के मौके पर उस के सम्बन्ध में अगर कहीं कोई खराबी पायें तो उस पर कुछ कह सकें। आज तो वह लोग बिल्कुल अंधेरे में हैं। हमें पता नहीं कि किस किस काम के लिये रुपये खर्च किये जा रहे हैं।

श्री राम बास (होशियारपुर-रक्षित-अनुसूचित जातियाँ) : सभापति महोदय, मैं आपको बहुत धन्यवाद देता हूँ कि आप ने मुझे इस मिनिस्ट्री के मुताल्लिक अपने विचार प्रकट करने का मौका दिया है। एक यह ऐसी मिनिस्ट्री है जिस के काम के ऊपर हर किस्म के कामों का इन्हेसार है। मुल्क की कोई भी तरक्की मुमकिन नहीं जब तक कि यह मिनिस्ट्री अच्छे तरीके से अपना कास न करे। लेकिन मैं इस मिनिस्ट्री को कोई बधाई नहीं दे सकता। कम्युनिकेशन मिनिस्ट्री को आप देखिये कि उन्होंने कितना काम किया है। गांव गांव में पोस्ट आफिस खोल दिये हैं, थाने के अन्दर टेलीग्राफ आफिस खोल दिये हैं और टेलीफोन का भारत में एक जाल सा बिछाने की भी कोशिश की है। रिहैबिलिटेशन मिनिस्ट्री को देखिये कि उस ने कितना काम किया है, दूसरी मिनिस्ट्रियों को भी देखकर यही कहा जा सकता है, लेकिन यह एक ऐसी मिनिस्ट्री है जिस के हक में, मुझे अफसोस है कि कुछ नहीं कहा जा सकता। मैं चाहता हूँ कि उस के काम के ऊपर जरा कठिन समालोचना की जाये, ताकि उन के कान खुल जायें और वह सारी बातों को सुन सकें। चार पांच साल से हम यहां पर काम कर रहे हैं, आखिर मुल्क हम से किस बात का तकाजा करता है। मुल्क की क्या मांग है? मुल्क आज किस तरह जाना चाहता है? हम को यह सब देखना चाहिये, लेकिन यह एक ऐसी मिनिस्ट्री है जो बदलती नहीं, झुकती नहीं और कान नहीं खोलती। उस के कानों पर जूं नहीं रेंगती। यह ऐसी कुंभकरण नींद में सोई हुई है कि उस ने सात या आठ साल के असे में करवट तक नहीं बदली। हमारे कांस्टिट्यूशन में जो आर्टिकल ४५ है डाइरेक्टिव प्रिन्सिपल का उस में साफ हिदायत है कि दस साल के असे के अन्दर

[श्री रामदास]

हमें को इस मुल्क में प्राइमरी एजुकेशन कम्पलसरी और फ्री करनी है। हर साल इस अग्र की तरफ इस मिनिस्ट्री की तबज्जह दिलाई जाती है, लेकिन इस मिनिस्ट्री की रिपोर्ट पढ़ने से मालूम हुआ कि उस का जिक्र तक नहीं है। दूसरे लोगों ने, दूसरे मुल्कों ने, बहुत थोड़े अर्थों के अन्दर अपने तमाम मुल्क को तालीम याफता कर लिया। लेकिन यह देश है कि दूसरी योजना के बाद भी ज्यादा से ज्यादा अग्रर कुछ करेगा तो मुल्क के ६० फी सदी आदमी पढ़ सकेंगे, ४० फी सदी फिर भी इस मुल्क के अन्दर अनपढ़ लोग रहेंगे। अग्रर दूसरे मुल्कों के लोग इस चीज को देखेंगे तो वह हम को क्या कहेंगे? अभी यहां कहा जा रहा था कि ऐग्रीकल्चर डिपार्टमेंट में जो रिसर्च इन्स्टिट्यूशंस हैं वह रिसर्च करते हैं। आप किस तरह से लोगों तक, जमींदारों और किसानों तक उन की बातों को पहुंचा सकते हैं? आप उन तक पहुंचाएंगे क्या, किसानों के अन्दर तालीम ही नहीं है, वहां पर पढ़े लिखे लोग ही नहीं हैं। मैं कहना चाहता हूं कि तालीम के इस मसले को स्टेट्स से निकाल कर सेन्टर अपने हाथों में ले ले। जब तक सेन्टर प्राइमरी एजुकेशन को अपने हाथों में नहीं ले लेगा, उस वक्त तक स्टेट्स कभी भी इस तरफ की प्रगति नहीं कर सकेंगे। अग्रर आप चाहें तो शिक्षा के विषय को स्टेट्स के पास रहने दें, यह आप की मर्जी के ऊपर है, लेकिन प्राइमरी एजुकेशन जो है और जो उस का विधान है वह सेन्टर के हाथ में ही होना चाहिये।

मैं बहुत देर से सुनता चला आ रहा हूं कि हमारे मुल्क के अन्दर जो इम्तहान का सिस्टम है वह निहायत खराब है और वह ताल्लिब इल्मों को निकम्मा करने वाला है, लेकिन उसके अन्दर कोई तरक्की नहीं हुई उसके अंदर कोई तब्दीली नहीं हुई, किसी किस्म का भी परिवर्तन नहीं हुआ। उसी तरह से इम्तहान होते हैं, इसी तरह से पंचे सेट किये जाते हैं, जो स्कैन्डल्स होते हैं वह भी उन क साथ उसी तरह जुड़े रहते हैं, किसी भी जगह पर कोई परिवर्तन नहीं हुआ है।

इस रिपोर्ट में यह जरूर मैं ने देखा है कि हर जगह भरमार है कि एक कमेटी बनी, दूसरी कमेटी बनी, सब कमेटी बनी, यह कमिशन बना, यह सारी की सारी रिपोर्ट कमिशन, बोर्ड्स और एडवाइजरी कमेटीज से भरी हुई है, इस के सिवा कुछ नहीं।

श्री बोगाचत (अहमदनगर दक्षिण) : अफसर कितने हैं ?

श्री राम दास : अफसरों की बात भी देख लीजिये रोजमरा बढ़त जा रहा है। तो रुपये खर्च करने से और उस में इजाफा करने जाने से यह समझ लेना कि तरक्की हो रही है, मैं समझता हूं, यह गलत है। अग्रर आप अपनी मिनिस्ट्री को दस करोड़ रुपये दे कर उस का खर्च बढ़ा दें फिर यह कहें और उसका यह नतीजा निकालें कि तरक्की हो रही है, यह गलत है।

इसी तरह से आप अपने आदमियों की तरफ देखिये। मैं आप से निवेदन करना चाहता हूं कि खाली बड़ी बड़ी तन्स्बाह दे देने से ही तो आप का काम नहीं चलेगा। आपका दो करोड़ खर्च आ जायेगा, चार करोड़ खर्च आ जायेगा या पांच करोड़ खर्च आ जायेगा लेकिन उसके अन्दर प्रगति नहीं होगी। मैं आपको बतलाना चाहता हूं कि जब तक कोई तरक्की नहीं होगी आप जितना चाहें खर्च करते जाये कोई आपकी प्रशंसा नहीं करेगा। आपको चाहिये कि आप हमें बतायें कि कौन से कन्क्रीट रिजल्ट निकले हैं।

अब मैं डिसिप्लिन की तरफ आता हूं। स्कूलों और कालेजों के अन्दर जिस तरह का डिसिप्लिन है उसको आप जानते ही हैं। आज लड़कों से डिसिप्लिन नहीं है। आज स्कूलों और कालेजों के अन्दर जब मास्टर और प्रोफेसर पढ़ाने के लिये जाते हैं तो हमेशा उनको यह डर रहता है कि पता नहीं आज क्लास में क्या हो जायेगा, पता नहीं कौन उनकी पगड़ी उतार दे और क्या वे साबत वापस आयेंगे भी या नहीं। आप दिल्ली में तथा दूसरे शहरों में जा कर देख सकते हैं की कितना लोगों का कारेक्टर गिर गया है। स्कूल खुलने से आध घंटा पहले और स्कूल बन्द होने से आध घंटा पहले पुलिस का पहरा सड़कों पर लगा दिया जाता है ताकि कोई लड़कियों से छेड़खानी न करे। आज आप दिल्ली की सड़कों पर भी यही बात देखते हैं। जगह जगह पुलिस का प्लेन यूनिफर्म में पहरा लगा हुआ है और उनकी यह ड्यूटी है कि वे देखें कि लेडीज जो सड़कों पर चलती हैं वे अन मालेस्टिड जा सकें। यह दिल्ली में ही नहीं है, हर शहर में है। आज हमारे लड़कों के अन्दर डिसिप्लिन के मामले में तरक्की आने के बजाय गिरावट ही आई है। आप को चाहिये कि आप इस तरफ सीरियसली ध्यान दें।

अब मैं बेसिक एजुकेशन की बात आपके सामने रखता हूं। आज यह कहा गया है कि जो लड़के पढ़ कर बाहर निकलते हैं उनको केवल

लिटररी एजुकेशन ही मिलते हैं और वे बेकार फिरते हैं और कोई नौकरी उनको नहीं मिलती है और पढ़ने के बाद वे किसी काम के नहीं रहते। मैं आपको बतलाना चाहता हूँ कि एक बड़ई का लड़का अगर वह दसवीं क्लास पास कर लेता है तो वह कभी भी बड़ई का काम नहीं कर सकता है। इसी तरह से लोहार का लड़का दसवीं क्लास पास करने के बाद लोहार नहीं बन सकता है। यही हाल एक मोची के लड़के का होता है और यही एक आदमी जो हल चलाता है उसके लड़के का होता है। इस चीज को देखते हुए आपने बेसिक ट्रेनिंग स्कूल खोले हैं। लेकिन मुझे अफसोस के साथ कहना पड़ता है कि यहां से भी जो लड़के निकलते हैं उनका भी बहुत बुरा हाल होता है। जो लड़के यहां पर ट्रेनिंग पाने के लिये आते हैं वे कुछ सीख कर नहीं निकलते हैं। यहां पर जबानी बातचीत होती है। जब उनकी परीक्षा होती है तो उसमें भी जो उनको जबानी पढ़ाया जाता है उसी के आधार पर वे लिख कर आ जाते हैं और पास हो जाते हैं। इस तरह से जो उनको सर्टिफिकेट मिलते हैं वे किसी भी काम के नहीं होते हैं और प्रैक्टिकल लाइफ में उनका कोई महत्व नहीं होता है।

अब आप मल्टी-परपज स्कूल को ही देख लीजिये। पिछले चार पांच सालों से कोशिश हो रही है कि इस किस्म के स्कूल खोले जायें। मैंने एक सवाल किया था और प्रार्थना की थी कि आपकी जो स्कीम है उसकी एक कापी आप इस भवन की टेबल पर रख दें। उसका मुझे जबाब दिया गया कि सारी स्कीम जो है वह जेरेगौर पता नहीं कब तक वह जेरेगौर रहेगी और कब वह फाइनेलाइज होगी। मल्टी-परपज स्कूल जो हैं वे अपनी मर्जी से काम कर रहे हैं, कोई कोर्स नहीं है और कुछ नहीं है। पंजाब के बारे में मैं कह सकता हूँ कि पिछले तीन सालों से कोशिश हो रही है कि चन्द स्कूलों को मल्टी-परपज स्कूलों में तबदील कर दिया जाये लेकिन आज सन् १९५६ हो गया है

But Government has not been able to do anything.

सरकार वे रुपये दिया है, लोगों के भी रुपये दिया है, लेकिन कोई स्कीम ही नहीं है, कोई ढांचा ही उनके सामने नहीं है, कोई रास्ता ही उनको दिखाई नहीं देता है कि किस तरफ को वे जायें। यही एक ब्लाईंड स्ट्रीट है, पता नहीं कहाँ जायेंगे और न कुछ वे तय कर पायें हैं।

यूनियवर्स्टी कमिशन बैठी, हायर सैकेंडरी एजुकेशन कमेटी बैठी और न जाने कितनी ही और कमेटियाँ बैठी और कितनी ही रिपोर्ट्स गवर्नमेंट को उन्होंने सबमिट की लेकिन सारी की सारी मंत्रालय के कागजों में पड़ी हुई है, उनपर कोई बिचार ही नहीं होता और न ही उन पर अमल करने की कोशिश की जाती है।

अभी यहां पर टाइपराइटर की बात कही गई है। हिन्दी के जो टाइपराइटर बनेंगे, यह कहा गया है, उनमें अंग्रेजी के अंक होंगे। सारे अक्षर तो हिन्दी के होंगे, लेकिन जो अंक होंगे वे क्यों अंग्रेजी के होंगे यह पता नहीं। कहा जाता है कि ये अंक लगते नहीं हैं। क्या मैं पूछ सकता हूँ कि ये क्यों नहीं लगते हैं। यही कहा जाता है कि साहब नहीं लगते हैं : क, ख, ग इत्यादि तो ठीक बैठ जाते हैं लेकिन जब १, २, ३ इत्यादि लगाने की बारी आती है तो कह दिया जाता है कि वे नहीं लगते हैं। क्या हो गया है इनको कि ये ठीक नहीं बैठते हैं? वे अपने आप तो वहां पर जा कर नहीं बैठ सकते, आप को इन्हें लगवाना ही होगा मैं चाहता हूँ कि डिप्टी मिनिस्टर साहब जब जबाब दें तो हमें यह भी बतायें कि ये क्यों नहीं लगते हैं। क्या वे इतने ही अकड़खां हो गए हैं कि वे चाहते नहीं ही हैं कि इनको वहां लगाया जाये? यही कहा जाता है कि वे वहां लगना पसन्द नहीं करते। क्या मैं पूछ सकता हूँ कि क्या यह इतने हि बागी हो गये हैं कि ये हुकुम मानने के लिये ही तैयार नहीं हैं। अगर इनमें से कोई वजह नहीं है तो वह कौन सी मुश्किल है जो मंत्रालय के रास्ते में आती है, यह मैं डिप्टी मिनिस्टर साहब से जानना चाहूंगा। अगर वे इतनी ही ना-फरमाबरदार हो गए हैं तो हमें इन अंकों को फरमाबरदार बनाना ही होगा।

अब जो सोशललिस्टिक पैटर्न आप सोसाइटी आप बनाने जा रहे हैं उसके बारे में मैं थोड़ा सा कहना चाहता हूँ। एक तो हमारे यहां बेसिक स्कूल है जो कि सिर्फ उन लोगों के लिये हैं जो देहाती में रहते हैं, जो फार्मस हैं और जो तीसरे दर्जे के लोग हैं दूसरे स्कूल वे हैं जिनको कि अर्बन स्कूल कहा जाता है और जिन में मिडल क्लास पीपल के लड़के पढ़ते हैं। एक और स्कूल है जिनको कि पब्लिक स्कूल कहा जाता है और जिन के अन्दर सिर्फ अमीरों के लड़के ही तालीम पाते हैं। इन स्कूलों में लड़कों को बजीफे देकर भर्ती किया जाता है। इन बजीफे का नाम आपने मेरिट स्कालरशिप्स रखा हुआ है। इस चीज को

[श्री रामदास]

हम ग्रंथों के जमाने में तो देखा करते थे और ऐसे स्कूल उनके जमाने में कायम तो किये गए थे और इनका कायम करने में उनका एक खास मकसद भी था और वह यह कि वे यह चाहते थे कि यहां पर आपस में संघर्ष चलता रहे और वेस्टेड क्लास कोई न कोई कायम रहे और खुराफात यहां पर बढ़ जाये। अब आप इस तीसरी क्लास को क्यों कायम करना चाहते हैं, क्यों इस हायर स्टेड्स की क्लास को कायम करना चाहते हैं क्या आप यह चाहते हैं कि ये लोग जमीन पर न रह कर आसमान में रहें। आप इस क्लास को क्यों पाल रहे हैं। इन स्कूलों में इतना रुपया पढ़ाई पर लगता है कि एक मामूली म्नादमी इसको बरदाश्त नहीं कर सकता है। क्यों आप ऐसे स्कूल कायम नहीं करते जिनमें कि सब लोगों के बच्चे, चाहे वे भ्रमीर हों या गरीब, एक साथ मिल बैठ कर तालीम हासिल करें

श्री भागवत झा आजाद : वहां पर आइ० ए० एस० तैयार किए जाते हैं।

श्री राम दास : अगर ऐसी बात है तो आपकी मर्जी है लेकिन मैं तो आपसे कहता हूँ कि यह जो कुछ आप कर रहे हैं, यह आपके लिये ठीक नहीं है, यह कोई सोशलिस्टिक पैटर्न आफ सोसाइटी कायम करने का तरीका नहीं है।

अभी किसी भाई ने यहां पर कहा था कि हमें १० साल के लिये तमाम यूनिवर्सिटीयां बन्द करके जितना भी रुपया हम बचायें उस तमाम रुपये को प्राइमरी एजुकेशन पर खर्च करें। मैं भी यही चाहता हूँ और मैं समझता हूँ कि अगर आप ने ऐसा किया तो हिन्दुस्तान का कुछ भी नहीं बिगड़ेगा लेकिन शर्त एक है और वह यह कि जितना भी रुपया आप बचायें वह तमाम का तमाम आप प्राइमरी एजुकेशन पर खर्च करें। पंजाब यूनिवर्सिटी के सामने एक बार यह सवाल उठाया गया था कि थर्ड क्लास के जो लड़के होते हैं उनको कालेजों के अन्दर एडमिशन नहीं मिलनी चाहिये। इसका कारण यह बताया गया था कि उनको कालेजों में पढ़कर कोई खास फायदा नहीं होता है। लेकिन यह सजेशन गिर गया और इस पर कोई तबज्जह नहीं दी गई। यह कहा गया कि इससे यूनिवर्सिटी की जो इनकम है वह कम हो जायेगी और थर्ड क्लास के जो लड़के होते हैं इन्हीं से यूनिवर्सिटी को इनकम होती है। अगर इनका दाखला कालेजों में बन्द कर दिया गया तो जो एग्जामिनेशनज की फीस यूनिवर्सिटी

को होती है वह कहां से होगी। यूनिवर्सिटी को तो रुपया चाहिये, उसके सामने मैयार का कोई सवाल नहीं है।

अब आपने यह कहा है कि आप मुल्क के अन्दर तकरीबन २०,००० उस्ताद भर्ती करेंगे। आपने यह भी कहा है कि आप सिंगल टीचर स्कूल खोलेंगे। यह सिंगल टीचर स्कूल क्या है और कौन सी बीमारी है, यह मेरी समझ में नहीं आया। अगर कभी मास्टर बीमार हो जाए, तो स्कूल बन्द हो जायेगा, अगर उसके यहां किसी की शादी हो तो ये स्कूल बन्द हो जायेगा, और अगर वह छुट्टी चला जाये तो स्कूल बन्द हो जायेगा। One - teacher school means no school. इन का कोई फायदा नहीं है।

कहने के लिये बहुत बातें थी लेकिन चूंकि वक्त नहीं है, मैं और कुछ नहीं कहना चाहता। लेकिन मैं समझता हूँ कि जो सजेशन मैंने आपके सामने रखे हैं अगर आप उनकी तरफ ध्यान देंगे और उनको अमल में लाने की कोशिश करेंगे तो बहुत ज्यादा फायदा लोगों को होगा।

अन्त में मैं इतना ही कहना चाहता हूँ कि आपने जो यह कहा है कि आप प्राइमरी शिक्षा फ्री और कम्पलसरी करना चाहते हैं और इस के बारे में आपने जो वादे किये हैं, मैं चाहता हूँ कि उनको पूरा करने के लिये आप कुछ कदम उठायें।

Mr. Chairman : There are only five minutes left. I propose to call the hon. Minister at five minutes past four. If any hon. Member wants to finish within five minutes, I will certainly call him to speak.

Shri Nand Lal Sharma (Sikar): rose—

Mr. Chairman : Does he propose to finish within five minutes only?

Shri Nand Lal Sharma : Only five minutes?

Mr. Chairman : Then I will call the hon. Minister.

Shri Khardekar (Kolhapur cum Satara) Rose—

Mr. Chairman : I asked hon. Members whether any one of them was prepared to speak for only five minutes.

Shri Nand Lal Sharma : I will try to finish.

Mr. Chairman : Shri Nand Lal Sharma says that he will try to finish. He has to finish within five minutes as I propose to call the hon. Minister at 4-05 P.M.

श्री नंद लाल शर्मा : (सीकर) :

तद्विषयमवयं धाम, सारस्वतमुपास्महे ।

यत्प्रसादात्प्रलीयन्ते मोहान्धतमसश्छटा ॥

माननीय सभापति महोदय शिक्षा मंत्रालय के सम्बन्ध में मेरे तीन कटौती के प्रस्ताव हैं उनमें से एक तो हमारे विद्यार्थीगण के चरित्र निर्माण के सम्बन्ध में है, दूसरा हिन्दी और संस्कृत के भारतीय ढंग पर चलने वाले विद्यालयों और पाठशालाओं के सम्बन्ध में है और तीसरा सैकंडरी और प्राइमरी स्कूलों के अध्यापकों के भाग्य के सम्बन्ध में है। मुझे पांच मिनट में अपना भाषण समाप्त करने की आज्ञा हुई है इसलिये मैं अपने कटौती प्रस्तावों पर विस्तार से तो नहीं कह सकूंगा। लेकिन एक बात में अवश्य कहूंगा कि आज शिक्षा की दृष्टि से हमारा क्या स्थान रह गया है। एक समय था कि भारत अपने को जगद्गुरु मानता था।

एतद्देश प्रसूतस्य सकाशादग्रजन्मनः ।

स्वं स्वं चरित्रं शिक्षेरन् पृथिव्यां सर्वं मानवाः ॥
आज उस भारत के लिये दूसरे देशों से भले ही कुछ सीखने का हो, पर उनके पास आज दूसरे देशों को सिखाने के लिये कुछ नहीं है। हमारे शिक्षा मंत्रालय को पता नहीं कि अभी भी कुछ ऐसी चीजें हैं जो कि भारत ही दूसरे देशों को दे सकता है और कहीं से वे नहीं मिल सकतीं। हम इस विषय पर कई बार प्रश्न भी देते हैं, पर उनको किसी न किसी तरह टाल दिया जाता है। आज अवस्था यह है कि जो हिन्दी और संस्कृत की संस्थाएँ भारतीय ढंग से चल रही हैं, स्कूली ढंग से नहीं, वे गिरती चली जा रही हैं। पंजाब में यही हाल है और स्वयं काशी संस्कृत विद्यालय में विद्यार्थी कम होते चले जा रहे हैं लेकिन सरकार इस तरफ कोई ध्यान नहीं दे रही है। इस सम्बन्ध में मैं केवल इतना ही कह सकता हूँ :

साक्षरा बिपरीतास्तु, राक्षसा एव केवलम् ।

भारत के दुर्भाग्य से कुछ ऐसे साक्षर शिक्षा मंत्रालय में आ गये हैं। मालूम नहीं श्रीमाली जी का कुछ सम्बन्ध इन विषयों से है या नहीं। केवल मौलाना साहब के हाथ में शिक्षा विभाग की बागडोर है। डा० मनमोहन दास जी कह देते हैं कि पार्लियामेंट से यदि कोई प्रश्न आ जाता है तो मैं उसका उत्तर देता हूँ और मैं कुछ नहीं

कर सकता। ऐसी परिस्थिति में मैं नहीं समझ सकता कि भारत का भाग्य किस दिशा को जायेगा। हिन्दी के सम्बन्ध में नान-हिन्दी स्पीकिंग स्टेट्स से तो कुछ काम किया गया है। उसका मैं स्वागत करता हूँ। लेकिन हिन्दी भाषी क्षेत्रों के लिये बहुत कम काम किया जा रहा है। यहाँ संस्कृत के शब्दों के साथ बड़ा अन्याय किया जा रहा है। आज यहाँ टाइपराइटर के लिये टंकन यंत्र शब्द प्रयोग में लाया जाता है। लेकिन आयुर्वेद से टंकन शुद्ध सुहागे को कहते हैं जो कि बच्चों को गला खराब होने पर दिया जाता है। लेकिन चूंकि टाइपराइटर में टंक टंक आवाज आती है इसलिये उसका नाम टंकन यंत्र रख दिया गया है। इस प्रकार के शब्द काइन करना हिन्दी और संस्कृत के प्रति बड़ा अन्याय है वर्णमाला में भी आपने मनमाने शब्द छोड़ दिये हैं। अ से क्ष तक और क्ष से अ तक १०८ का चक्र बनता है। यह वह माता है जो कि शब्द उच्चारण करने वालों की रक्षा करती है। आप सिद्धान्त को न जानकर शब्दों का नाश कर रहे हैं और इस प्रकार हिन्दी का सर्वनाश कर रहे हैं।

अब मैं सैकंडरी एजुकेशन के सम्बन्ध में दो शब्द कह देना चाहता हूँ। दिल्ली में भी जो कि केन्द्र के साथ सम्बन्धित है, और दूसरी जगहों पर भी अध्यापकों की बड़ी दुर्दशा है। सैकंडरी एजुकेशन कमीशन की रिपोर्ट मेरे सामने है। इसमें कितनी बार अध्यापकों को इनक्रीमेंट देने के लिये सिफारिश की गयी है। मैं इसके कुछ अंश आपको पढ़ कर सुनाना चाहता हूँ। इसमें कहा गया है :

“Considerable dissatisfaction exists everywhere about the scale of pay for teachers in the different grades of schools.”

वह आगे कहते हैं :

“We recommend as a general principle that those who have similar qualifications and undertake similar responsibility should be treated on a par in the matter of salary irrespective of the type of institution in which they are working.”

वे फिर कहते हैं :

“Wish to emphasise that the revision of the present scales of pay is urgent and this revision should take into consideration the recommendations made by previous committee. We, therefore, strongly urge that the State should appoint sub-committees to review the scale of pay of teachers of all grades

[श्री नन्द लाल शर्मा]

and make recommendations that meet, in a fair and general manner, the present cost of living."

केवल कहना इतना ही है कि अध्यापकों के लिये इतनी पुरानी सिफारिश होने पर भी अभी तक दिल्ली बोर्ड ने इन अध्यापकों के लिये कुछ नहीं किया है। आज एक अध्यापक की दशा एक चपरसी से भी गिरी हुई है। उसका कोई स्टेटस नहीं है। उसकी बात न कोई सुनता है न कोई पूछता है। यदि वह किसी दूसरी जगह के लिये दरखास्त भेजता है तो विभाग वाले उसे रखे रहते हैं और उसकी तारीख निकल जाने के बाद उसे वापस लौटा देते हैं यह कह कर कि इसकी डेट निकल गयी। इस प्रकार का अन्याय आज अध्यापकों के साथ किया जा रहा है। मेरा निवेदन है कि शिक्षा मंत्रालय इस ओर ध्यान दे।

Dr. K. L. Shrimall: Sir, before I deal with the various points that have been raised during the course of the debate this afternoon on the Demands of the Ministry of Education, I should like to express the regrets of Maulana Sahib who has been unable to be present here today. He intended to come here but the doctors have advised him to have rest. It is under these circumstances that I am rising to reply to the debate this afternoon.

I should at the outset like to put before the House the general background and circumstances under which the Ministry of Education has been functioning. If the hon. Members are aware of the situation, then they would be in a better position to make a correct appraisal of the short-comings as well as the achievements of this Ministry. Since Independence, this Ministry has been deeply concerned with the problem of expansion of education. Our Constitution contains a directive in this regard and we have been trying to explore all possible means and sources to implement it. The greatest hurdle which the Ministry has had to face in this matter is finance.

The House is aware that after Independence our country had to face several immediate problems of vital needs. We had to face the problem of food shortage. The First Plan laid great emphasis on agricultural production. After all, human beings must live before other needs can be fulfilled. The Second Plan

is laying greater emphasis on industrial production. We must have certain basic needs fulfilled.

Government are fully conscious of the fact that Education must also get top priority. But the situation in the country, the economic conditions, the international situation, etc. demand that we cannot cut down our expenditure. Take for instance the question of Defence. The Ministry and the Government are fully conscious of the fact that internal defences through the spread of education and other social welfare activities are as important as external defences.

We must educate our people so that they might be able to face any situation which confronts them. Even for the very purposes of defence it is essential that our people should be educated. But the difficulty is that the Government have limited resources. The Ministry of Education had made a Plan for over Rs. 1,000 crores in connection with the Second Five Year Plan. Unfortunately, when the Planning Commission took into account all the needs and requirements of the country they had considerably to cut down the Plan of the Education Ministry. I am presenting this situation before you, Sir, so that the House may be able to understand the real difficulty which stands in the way of educational progress. We want money for the expansion of education. We want money for the improvement of education. Without finance we cannot do both these things.

Another limiting factor, which I would like to place before the House, is that the Ministry of Education does not have direct control over education. The Constitution has put certain limits as far as the functions of the Central Government are concerned. I would like to place this fact before the hon. Members so that they may be able to judge the work of the Education Ministry a little better.

The Education Ministry has been giving financial assistance to the States and also leadership in educational planning. While we are giving that leadership, we have to be careful that there is no coercion or intervention in the work of the educational planning of the States. The country must have a national plan. The Ministry of Education has, after a good deal of discussion through various committees and commissions, about which the Members

have complained, prepared a national plan of education. That national plan of education is in the process of implementation. But, it is not possible for the Central Government to take direct control of the implementation of educational policies and programmes in the States. Some of our States, are very conscious and touchy about their rights in this regard. When I am saying this, I am not shirking in any way the responsibility of the Central Government. As I said, the Ministry of Education has prepared the national plan and now it is adopting various means, to which I am coming later, to implement that plan.

Complaint has been made with regard to the appointment of various committees and commissions. It is quite true that the Ministry of Education has probably, the largest number of committees, boards, councils and various kinds of advisory bodies. We have to understand the situation in this matter. Education is not a Central subject, and, still, it is necessary to evolve national policies and to devise methods and techniques for the implementation of those policies.

How is that to be done? The democratic method is the method of persuasion and reasoning and it is achieved through these committees and commissions, where the representatives of the State Governments, eminent educationists, officials and non-officials sit together and advise the Government with regard to the ways in which the national policies can be implemented. Sir, it is very easy to criticise, but we have to look at this problem from a wider angle. These committees and commissions which are working to-day will make an impact on the development of our education. We are setting up these democratic institutions to implement certain programmes which we have undertaken. Since we do not wish to adopt the method of coercion and compulsion, the only other method which is left to a democratic society is the method of persuasion and reasoning. That is exactly why these committees and commissions are set up.

The third limiting factor, which I would like the hon. Members to remember, is that the educative process itself takes some time to produce results. It is quite possible to construct a bridge or build a dam or roads, but it is not so easy to bring about changes in the human personality. There are various

factors which are involved in the re-construction of the human personality, and the most important one is the impact of the personality of the teacher on the pupil.

Now, where do we get these teachers? The teachers themselves are the products of society and the whole process is a process of re-construction. I do not think that at any stage we can say that in education we have arrived at finality. That process has to continue in a democratic society. The House should judge the work of the Ministry not by the immediate results—immediate results sometimes are not tangible—but by the results which we will get in the long process. If we have adopted right methods, as I think we have, then there is no doubt that we would produce better men and better citizens in our society.

I do want to place these facts for the consideration of the House so that they might be able to make a proper appraisal of the work of this Ministry.

With regard to free and compulsory education there has been a criticism, and quite rightly too. I agree with most of the Members that we have not been able to reach our target. In fact, as the First Five Year Plan is finished and the Second Plan is in the process of being finalised, the constitutional directive with regard to free and compulsory education recedes further and further. The Government are deeply concerned about the situation. We cannot, constitutionally or otherwise, keep these large number of children of school-going age without education. Apart from the constitutional provision, there is the moral basis of the democracy which we cannot deny. Every child has the right for education and no democratic society can deny that right. We have accepted that in our Constitution.

The Government are deeply concerned about the situation. On the one hand, we do not have adequate resources and, on the other hand, there is this moral undertaking and also constitutional undertaking. What is to be done under these circumstances?

In spite of the difficulties, if the hon. Members will look at the figures they will find that the country has made sufficient progress during the years since independence. The number of primary schools in 1947-48 was 1,40,794; in 1952-53 that rose to 2,21,082 and in

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1953-54 the number rose to 2,37,335. The enrolment in primary schools in 1947-48 was 1,10,68,273 and in 1953-54 it rose to 2,11,26,000. The expenditure on primary schools rose from Rs. 18,90,05,064 to Rs. 46,19,00,000. These figures would show that in spite of our lack of adequate financial resources the country has made sufficient progress. None of us are satisfied with the progress that has been made.

The Ministry has taken various steps to implement this directive. In the first Five Year Plan we had the scheme of employing the educated unemployed. We also gave grants to the State Governments for the expansion of basic education and the Central Government offered to share 30 per cent of the total additional expenditure incurred by the States on the conversion of primary schools and training colleges into basic schools and basic training colleges. Provision for education has also been included as an important item in the Community Development Projects. We have also given grants for the uplift of backward classes and the removal of untouchability. The result of the efforts made in bringing more children to schools and providing compulsory and free education, as the statistics will show, shows that there has been some progress in spite of its being slow.

Now, the percentage of children of the age-group 6—11 attending schools to the total population of that age-group was 36.3 for the whole of British India, and it has risen to 47 per cent. The number of children attending schools in the compulsory area rose from 22,56,000 to 47,52,000. We have made provision in the second Five Year Plan also and we are now considering how we can implement this constitutional directive within our limited resources. It has been decided to make an educational survey of the whole country for primary and secondary education so that wherever the establishment of new schools is justified they may be opened and we may also be able to improve the uneconomical schools. This survey, which is going to be made very shortly, will show the number of towns and villages already served by schools, the number of new independent primary schools required to meet the needs of the remaining bigger villages and the number of group schools or peripatetic schools that would

be needed to meet the educational needs of the smaller villages. We are proposing to organise a seminar at Delhi where we will invite the representatives of State Governments and explain the details of the survey and the ways and means to collect the figures. After the survey is over we shall be in a better position to find out what could be done to implement this directive as quickly as possible. It is not a rosy picture that I am putting before the House with regard to the constitutional directive. But I do not think, under the present circumstances, the Ministry of Education could do anything better.

Another question which has greatly disturbed the minds of the leaders of our country and the Government is with regard to the salaries of teachers. There is a unanimous feeling, and there is no difference of opinion as regards this point.

Shri Bogawat : There is no use saying this now. There are only a few years remaining.

Dr. K. L. Shrimali : As I said, the goal is receding further and further, I am not even hopeful that if we continue at the present rate of progress, we can fulfil these directive provisions even by the end of the second Plan or the third Plan. I have explained to the House the actual situation and the financial situation.

Shri Bogawat: Amend the Constitution then.

Shri Ram Dass: The difficulty is only of finance.

Dr. K. L. Shrimali: In my introductory remarks, I made it clear that finance is the greatest hurdle.

Shri Bogawat: Therefore, the Ministry is condemned. You must insist upon finance.

श्री राम दास : आपने खादी को प्रोटेक्शन देने के लिये मिल मेड क्लाय पर सैस लगाया और इसी तरह से आपने जूगर इंडस्ट्री को प्रोटेक्शन दिया। क्या आप इसी तरह की कोई चीज एज्युकेशन के बारे में नहीं कर सकते? क्या आप एज्युकेशन को फैलाने के लिए कोई ड्यूटी नहीं लगा सकते?

Dr. K. L. Shrimali : The Ministry of Education is in consultation with the State Governments with regard to this point—how it is possible to realise this

objective as quickly as possible. It is possible that the country might have to make some sacrifice or be prepared to pay new taxes or for the levy of a cess. These are the points which will have to be considered before the directive of the Constitution can be implemented. It cannot be implemented unless more funds are available and funds cannot be made available unless we have some more financial resources.

Another point about which the Ministry has been deeply concerned is with regard to the salary of teachers. We feel that unless we have better salaries for teachers we cannot attract good men in the educational profession. The third-rate salaries do not attract first-rate talent. This is a matter of common knowledge and we are fully aware that radical reforms which we envisage through our various schemes are not possible unless there are better teachers to implement these programmes.

Shri Bogawat : Is it not humiliation for a teacher to get less than a peon? Can we neglect this aspect?

Dr. K. L. Shrimali: I do not see any reason why a peon should not get a good salary. Teachers also should get enough salaries.

Shri Bogawat rose—

Mr. Chairman: This is not question-hour. The Minister has given you the reasons. There is no point in putting further questions.

Dr. K. L. Shrimali: My humble submission is that peons also should get good salaries. There is no reason why they should not get good salaries. Teachers also should get good salaries. We are deeply concerned about this fact, namely, that teachers are getting miserably low salaries. The House will remember that this Ministry has been consistently advocating that the salary scale of teachers at all levels should be upgraded to attract and train the right type of personnel in the teaching profession. If our original Plan had been accepted by the Planning Commission—Rs. 1,000 crores we would have been able to improve the salaries at all levels. The whole matter has been considered very carefully by the Government and it has been decided that for the present we must try to improve the salaries of primary school teachers who are the greatest sufferers in the whole educational profession.

Shri Nand Lal Sharma: What about secondary grade teachers?

Dr. K. L. Shrimali: That will come a little later. We have already written to the State Governments and we have suggested that an untrained teacher should get a basic salary of Rs. 40 per mensem and a trained matriculate teacher should get Rs. 50 per mensem.

Shri K. K. Basu: What is the reply?

Dr. K. L. Shrimali: The reply received from most of the Governments is hopeful. This will be the absolute minimum pay, exclusive of course of any dearness allowance which they may get. We have asked the State Governments to prepare schemes. A further letter has been issued by the Ministry to all State Education Secretaries asking them to work out and let this Ministry know the total additional expenditure to be involved during the year 1956-57 and subsequent years of the Second Five Year Plan, if the scales of salaries of primary teachers with various qualifications, i.e., trained and untrained were revised and fixed at what they would consider fair and reasonable. They have been informed that the Government of India would be prepared to give assistance to the State Governments, when the next Finance Commission is set up, in raising the salary scale of primary teachers suitably, consistent with local conditions. The Government of India have offered assistance up to 50 per cent of the additional expenditure involved. I do not think that we are fully satisfied with this provision, but this is the minimum that should be done and we have started with the primary school teachers. I hope we will have more and more funds available, so that we can improve the salaries of secondary school teachers and the college teachers also.

Besides this, the Ministry of Education has taken various measures—and I do not want to go into those details—to improve the status and the condition of teachers. We have also advised the State Governments in this direction.

Shri Nand Lal Sharma: How much time would you take before their condition is improved?

Dr. K. L. Shrimali: It is very difficult to say how much time we will take. We have already offered assistance to the State Governments and as soon as the replies are received, we will take action.

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With regard to scholarships, I must say that the Ministry has made some achievements of which the country can be proud. Regarding scholarships given to the Scheduled Castes and backward classes, all eligible Scheduled Castes and Scheduled Tribes candidates receiving post-matriculation education, including technical and post-graduate education, who have passed in the last annual examination and applied for Government of India scholarships, have been given awards every year since the year 1952-53. In the year 1951-52, 1,604 Scheduled Caste candidates were awarded scholarships. This number went up to over 3,000 in 1952-53, to about 6,000 in 1953-54 and over 10,000 in 1954-55, while it jumped to 16,300 in the year 1955-56. As regards the Scheduled Tribes candidates, 575 students were awarded scholarships in 1951-52, 1,584 in 1953-54 and 2,917 in 1955-56. The Government of India hopes to award scholarships in the year 1956-57 to all eligible candidates belonging to the Scheduled Castes and Scheduled Tribes for post-matriculation education.

I was rather surprised that the Members, instead of appreciating the work which the Ministry has done in this matter, should have thought it proper to criticise it. One other point with regard to scholarships is this. Most of our scholarships are given entirely on the basis of merit. Some Member suggested that there was a kind of nepotism regarding the awarding of scholarships. I would like to submit that all the scholarships are awarded on the basis entirely of merit. If there is any case of nepotism of which the hon. Members are aware and if they can bring it to my notice, I would enquire into the matter. We have proper selection committees on which officials and non-officials are represented. Applications are properly scrutinised and every proper care is taken to see that the best pupils get the award. On the other hand if hon. Members feel that there are cases of nepotism, I would be glad if they bring them to my notice.

With regard to the public schools also, I am afraid there is some kind of misunderstanding. We are giving grants to public schools in accordance with the recommendations which were made by the Secondary Education Commission.

The recommendation was as follows :

".....Central assistance should be given to them on a gradually diminishing scale till, at the end of the period of 5 years, they will either become self-supporting or will close down, if adequate public support is not forthcoming."

We realise that these public schools give admission primarily on the basis of wealth and no democratic Government can allow that kind of discrimination. The Government of India have instituted scholarships in order to democratise these public schools; but we have decided that after a period of 5 years, either they should become self-supporting or they may close down. As far as the Government of India are concerned, they will not give any grants to these public schools. Even now we make grants only on *ad hoc* basis to help the institutions to become self-supporting.

I now come to the points raised by our revered Shri Tandonji. I have the highest respect for him and it is not a very pleasant thing to have a difference of opinion with him. But, I am afraid there seems to be some misunderstanding in his mind with regard to the work that is being done for the progress and propagation of Hindi. He will certainly correct me if I am wrong but we have taken every care to implement the directives of the Constitution in this matter. Article 343 of the Constitution lays down that Hindi in Devanagri script shall be the official language of the Union and that the form of numerals to be used for the official purposes of the Union shall be the international form of Indian numerals. It is, however clear from the provisions of this article that English remains as the official language for the first 15 years. If, however, Hindi is used for any of the official purposes of the Union, the use of the international form of numerals is obligatory, unless the President by special order provides for the use of the Devanagri form of numerals. Shri Tandon may differ from me, but that is how we have understood it. After 15 years, Hindi in Devanagri script with the international form of numerals is obligatory, unless Parliament by law provides otherwise. Articles 344 and 346 of the Constitution provide for the use of Hindi for the first 15 years for all or any of the official purposes of communication between one State and another State. These are the relevant articles. These

two articles make no mention of the script or form of numerals to be used in Hindi. On this basis and on the basis of article 343, the Ministry issued a letter to which Shri Tandon was also referring.

[SHRIMATI SUSHAMA SEN *in the Chair*]

I would submit that in this matter we had the support of the Law Ministry. A reference was made to them in 1952 at the instance of the Bihar Government and the Law Ministry categorically stated that article 343 stated the script in which Hindi was to be written and the form of numerals to be adopted. So, whatever we did was in the true spirit of the Constitution. It is possible that the Law Ministry might not have understood it properly; but that was the best authority that we could consult. Whatever the Ministry did was in the spirit of the Constitution. The position at present namely, the use of Hindi in Devanagri script with the international form of numerals, is therefore, obligatory in the Centre and in the States wherever Hindi is used for any official purpose.

Shri Tandon : No; the States are not at all bound by the Education Ministry of the Centre in this matter.

Dr. K. L. Shrimali: There has been further consultation in this matter. We have been ourselves very anxious to solve this problem. Subsequent to the interpretation of the Law Ministry in 1952, the question of the use of numerals was again raised by the Railway and Finance Ministries in 1955.

The Education Ministry again gave the same reply. Thereupon, the matter was once more referred to the Ministry of Law. I am giving the whole history so that Shri Tandon might understand that whatever we did was in the spirit of the Constitution. We were anxious that we should not do anything which will violate the Constitution. The Ministry of Law this time took the position that the matter of the use of the Hindi numerals was not a question of law, but of agreement and convenience. It was a different interpretation which they gave this time. If an authority to whom a document in Hindi was presented did not object to Devanagri numerals, there was no harm in using it. The Ministry of Education thereupon referred the matter to the Cabinet without consulting the Ministry of Law further. The Cabinet, in its decision taken on 19th December, 1955, left

it to the discretion of the Ministry concerned to use the Devanagri form of numerals in the case of Hindi translations of official documents if they so desire, with an over-riding provision that the international form of Indian numerals should be encouraged as much as possible. This is the position as it stands at present. Keeping in view the clear provisions of the Constitution and the interpretation given by the Law Ministry in 1952, the use of the Devanagri form of numerals for any official purpose either in the Centre or in the States is unconstitutional so long as the President does not issue a special order to this effect, That is the position as we understand.

Shri Tandon: The interpretation of the Law Ministry given in 1952 is an absolutely incorrect interpretation.

Dr. K. L. Shrimali: That is the only authority to which we can refer.

I do not understand what objection Shri Tandon could have. So far as the use of the international form of Indian numerals in the proposed keyboard is concerned, this is being done in pursuance of article 343 of the Constitution. The key-board however has been so designed that it is quite easy for these numerals to be changed for Devanagri numerals whenever required, without in any way altering the rest of the key-board. Whenever there is a directive from the President for a change in the Constitution, there will be no difficulty in changing the typewriters.

There is another point which was raised by Shri Tandon, with regard to the present defects in our educational system. He said that the Ministry of Education was doing nothing to make education more practical and more related to life. My contention is that during all these years that is exactly the direction in which the Ministry has been moving. The Government of India has accepted basic education as the pattern of national education. We have done everything that is possible to persuade the State Governments by giving them financial assistance, for starting pilot projects in different centres, and by giving them grants for setting up training colleges. Everything that could possibly be done has been done by the Ministry to develop this programme of basic education. If basic education succeeds,—with the co-operation of the State Governments and with the effort that the Central Government is making

[Dr. K. L. Shrimali]
 we do hope that it would be the national pattern of education—the youth receiving true basic education is expected to become mentally alert, more disciplined, more appreciative of the dignity of labour, more skilled in the use of limbs and sense organs and more confident of earning a livelihood through the pursuit of independent callings. A system of basic education which is gradually replacing the whole system of elementary education will go a long way in helping the youth to become practical and to face the realities of life. The defect of secondary education has been that it was of a unilateral or a single track type, providing a uniform type of educational fare for all the students irrespective of the different mental equipment and social and economic needs. The Government of India is implementing the Secondary Education Commission's report and as a result of its efforts, multi-purpose schools are being established. We have helped the State Governments in converting 425 selected schools into multi-purpose schools with science, technical, agricultural, fine arts and home science courses. We have also helped the State Governments in introducing crafts in 1,100 middle schools. I am giving these details because the House should know what the Ministry has done to make the whole system more practical and more related to life.

Our achievement in the field of technical education has been of no less significance. At the beginning of the First Plan, there were 61 Engineering and technological institutions at the degree level with an in-take capacity of 2,198 and 92 institutions at diploma level with an in-take capacity of 4,119. During the First Plan period, to meet the requirements of personnel in the various projects under the Plan, there has been an increase in the number of institutions imparting instruction at the degree and diploma levels and in their in-take capacity. The present position is, there are 68 institutions of the degree standard with an in-take capacity of 6,050 and 109 diploma institutions with an in-take capacity of 8,700.

An Hon. Member: Insufficient.

Dr. K. L. Shrimali: It may be insufficient. But, we have also to see that the people going out of these technical institutions do not remain unemployed. We have to co-ordinate the development of technical education with the development of our general Plan. After

all, technical education cannot ignore the general development in the country. The point is that the Ministry of Education has made sincere efforts to make education more practical right from the bottom, and gradually the spirit is permuting the whole educational system in the country.

Some criticism has also been made with regard to the promotion of Hindi. It was said that the Ministry has not done enough in this matter. It is true that the Ministry has been a little cautious. But, the reason is that we want to put national unity above every thing else.

We know that language can be a great cementing factor. But language can also be a dividing factor. We do not like to do anything which would jeopardise national unity so far as Hindi is concerned. The work which we have done is on solid ground and of a solid quality.

I think the hon. Member Shri M. L. Dwivedi took out some quotations from some book published somewhere,—I do not know from where.

Some Hon. Members: *Hyder Ali*: that is the name.

Dr. K. L. Shrimali: I wish he had quoted anything from the publications of the Ministry itself.

Dr. Ram Subhag Singh: You have given a prize,—Rs. 1,000.

Dr. K. L. Shrimali: The Ministry, when judging a book, has to take into account several factors, not only to language, but various other factors.

Some Hon. Members: What factors?

Dr. K. L. Shrimali: I am not sure about the book. I believe these books were meant for the neo-literates.

Ch. Ranbir Singh (Rohtak): That should be the primary consideration.

Dr. Ram Subhag Singh: You ought to be sure as to why the award was given to that book.

Dr. K. L. Shrimali: As far as I remember, I am replying.

Dr. Ram Subhag Singh: Be definite in the reply.

Dr. K. L. Shrimali: The book was a prize book. We were giving several prizes for publishing books for neo-literates. We invited several books.

Dr. Ram Subhag Singh: This platitude has no meaning. If the name of Rana Pratap occurs in a book, the Ministry ought to be sure about it, and be definite in giving a reply.

Dr. K. L. Shrimali: The book is a publication of the Dakshina Hindi Prachar Samiti. I am only speaking from memory. The general principle is that the Ministry takes into account various factors, not only the language.

Dr. Ram Subhag Singh: Government money should not be wasted like this.

Dr. K. L. Shrimali: Government took various factors into account.

Dr. Ram Subhag Singh: What was the main factor? It is the content of the book.

Mr. Chairman: The hon. Minister, I think, would be able to supply the information to the hon. Member.

Dr. K. L. Shrimali: I will be able to give detailed information to the hon. Member, the various reasons and on what basis the prize was awarded.

Dr. Ram Subhag Singh: But you can ask your Secretary to present that book.

Dr. K. L. Shrimali: My time is limited.

Mr. Chairman: How long will he take? I think his time is already over.

Dr. K. L. Shrimali: I think, if you will permit me, I will take a few more minutes.

Mr. Chairman: All right. How long more?

Dr. K. L. Shrimali: About 15 minutes.

I was explaining the general attitude which the Ministry has taken with regard to the propagation of Hindi. The work which has been done is on very scientific lines, and has made a definite contribution to the development of a federal language.

Shri Nand Lal Sharma: Question.

Dr. K. L. Shrimali: This may be questioned, but these are facts I am giving. You cannot question the facts. I am not saying anything which is theoretical. I am basing all my arguments on facts.

The work of evolving terminology in Hindi has been greatly accelerated. Fifty-five thousand words have been finalised and 18,000 have been published in the form of provisional lists. Eight

thousand terms are in the press and about 20,000 terms are awaiting approval of the expert committee. There is a certain procedure for evolving these terms. We have to take the advice of experts, consult them and it takes some time before these terms can be finalised. We cannot quicken the process beyond a certain limit.

There have been certain objections about the Ministry not giving grants to particular institutions. I think we do give grants to the Samsadiya Hindi Parishad. I think in one year when we did not receive the accounts the grants were withheld, but we have been giving grants to them. Besides that, grants have also been given to the Nagari Pracharani Sabha, the Akhil Bharatiya Hindi Parishad, the Dakshina Bharat Hindi Prachara Sabha and the Hindi Sahitya Sammellan. Besides that there are several other Hindi organisations and institutions.

The Ministry has also taken up the preparation of a standard English-Hindi dictionary which is now in an advanced state and the basic grammar of Hindi language is also under preparation.

There was one criticism with regard to the sending of cultural delegations, and I was rather surprised that even a person like Tandonji should have thought that Government were wasting money by sending these cultural delegations. India has made a definite contribution in the field of arts, music and dancing.

Shri T. S. A. Chettiar: It is a mistake. Our approach is different. It is the large amount of money that is spent on them that was objected to.

Dr. K. L. Shrimali: If cultural delegations go, it is quite obvious we have to pay them some money. After all, you cannot send these delegations free. India is rich in her culture. We have made a definite contribution to the development of our music and dancing and art, and if we spend some money in the dissemination of this culture, it brings about better international understanding and will develop better relations with the other countries. Of course, there is the broader aspect that we enrich the other cultures also by contributing something of our own. I was rather amazed that Tandonji who is himself a very highly cultured man and who has made great contribution to culture himself, should have criticised this activity of the Ministry.

Shri Tandon: It is the dancing aspect of it that I am opposed to.

Dr. K. L. Shrimall: I think *Shiv thandav* was a great contribution of India, and the Ministry of Education should at least have been given the credit that during the last few years they have done considerable work in reviving our old arts, music and dancing which were practically lost on account of long periods of suppression.

Shri Nand Lal Sharma: This is *thandav* without the Shiva.

Dr. K. L. Shrimall: There are various other minor points which were raised. I would not like to go into the details since my time is up. I have been seeing that you have been wanting me to sit down.

There is one point I would like to clear. There was objection to the appointment of a Development Officer in the University Grants Commission who did not have the prescribed qualifications. It is a fact that the Development Officer did not possess the teaching experience prescribed, but the Selection Committee considered him the best candidate and consequently he was appointed. The University Grants Commission was quite authorised to do that. The prescribed qualification was about 10 years of teaching experience and five years of administrative experience. The selected candidate had the requisite administrative experience but not the teaching experience. He had only about five years' teaching experience. His academic qualifications were, however, easily the most outstanding and his appointment was reviewed by the full Commission in all its aspects and was approved.

Shri N. B. Chowdhury (Ghatal): May I know what was the administrative experience the gentleman had?

Shri K. K. Basu: Was there not any qualified person? Why this special appointment?

Dr. K. L. Shrimall: I cannot give more details than what I have given, but whatever the University Grants Commission did was within their full power and they did it with full responsibility.

Dr. Ram Subhag Singh: The question is whether that was right or not.

Dr. K. L. Shrimall: I would not like to take the time of the House. I have already taken longer than I should have.

I do wish to tell the House that the achievement of the Ministry, though it may not be very spectacular, has made some permanent impact on our educational system, and I must say that the persons who are sitting in the official gallery have worked hard. I know that there has been criticism, sometimes it has also been uncharitable, but some of these people have spent their lifetime in education and have worked with sincerity and zeal, and they would continue to work with that sincerity and zeal in spite of the criticism that has been offered about them.

With regard to the book, I have just now got the information. The book *Hyder Ali* was published by the Dakshina Bharat Hindi Prachar Sabha. The author was Pandit Raghuvir Mishra. The prize was recommended by a special committee consisting of non-officials comprising of eminent Hindi scholars. I do not know what more the Ministry could do in awarding the prizes to books.

Mr. Chairman: I will now put all the cut motions to the vote of the House.

All the cut motions were negatived.

Mr. Chairman: The question is :

"That the respective sums not exceeding the amounts shown in the fourth column of the Order Paper, be granted to the President to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March 1957, in respect of the following heads of demands entered in the second column thereof:—

Demands Nos. 17, 18, 19, 20, 21, and 118."

The motion was adopted.

[The motions for Demands for Grants which were adopted by the Lok Sabha are reproduced below.—Ed]

DEMAND No. 17.—MINISTRY OF EDUCATION

"That a sum not exceeding Rs. 43,13,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Ministry of Education'."

DEMAND No. 18—ARCHAEOLOGY

"That a sum not exceeding Rs. 76,32,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Archaeology'."

DEMAND No. 19—OTHER SCIENTIFIC DEPARTMENTS

"That a sum not exceeding Rs. 2,98,80,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Other Scientific Departments'."

DEMAND No. 20—EDUCATION

"That a sum not exceeding Rs. 19,32,32,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Education'."

DEMAND No. 21—MISCELLANEOUS DEPARTMENTS AND EXPENDITURE UNDER THE MINISTRY OF EDUCATION

"That a sum not exceeding Rs. 2,60,27,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Miscellaneous Departments and Expenditure under the Ministry of Education'."

DEMAND No. 118—CAPITAL OUTLAY OF THE MINISTRY OF EDUCATION

"That a sum not exceeding Rs. 36,09,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Capital Outlay of the Ministry of Education'."

Mr. Chairman : The House will now take up Demands for Grants Nos. 26 to 41 and 120 to 126 relating to the Ministry of Finance.

As the House is aware, six hours have been allotted for the demands of

this Ministry. There are a number of cut motions to these various Demands. Hon Members may hand over the number of the selected cut motions which they propose to move at the Table within 15 minutes. I shall treat them as moved, if the Members in whose names those cut motions stand are present in the House and the motions are otherwise in order.

The time-limit for speeches will, as usual, be 15 minutes for Members including Movers of cut motions, and 20 minutes if necessary for leaders of groups.

Does the hon. Minister wish to speak?

The Minister of Finance (Shri C. D. Deshmukh): No.

DEMAND No. 26—MINISTRY OF FINANCE

Mr. Chairman : Motion moved :

"That a sum not exceeding Rs. 1,23,47,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Ministry of Finance'."

DEMAND No. 27—CUSTOMS

Mr. Chairman : Motion moved :

"That a sum not exceeding Rs. 3,17,44,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Customs'."

DEMAND No. 28—UNION EXCISE DUTIES

Mr. Chairman : Motion moved :

"That a sum not exceeding Rs. 6,03,58,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Union Excise Duties'."

DEMAND No. 29—TAXES ON INCOME INCLUDING CORPORATION TAX AND ESTATE DUTY

Mr. Chairman : Motion moved :

"That a sum not exceeding Rs. 4,08,72,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment

during the year ending the 31st day of March, 1957, in respect of 'Taxes on Income Including Corporation Tax and Estate Duty'."

DEMAND NO. 30—OPIUM

Mr. Chairman : Motion moved :

"That a sum not exceeding Rs. 32,50,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Opium'."

DEMAND NO. 31—STAMPS

Mr. Chairman : Motion moved :

"That a sum not exceeding Rs. 1,37,23,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Stamps'."

DEMAND NO. 32—PAYMENTS TO OTHER GOVERNMENTS, DEPARTMENTS ETC. ON ACCOUNT OF THE ADMINISTRATION OF AGENCY SUBJECT AND MANAGEMENT OF TREASURIES

Mr. Chairman : Motion moved :

"That a sum not exceeding Rs. 1,48,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Payments to other Governments, Departments etc. on account of the Administration of Agency Subjects and Management of Treasuries'."

DEMAND NO. 33—AUDIT

Mr. Chairman : Motion moved :

"That a sum not exceeding Rs. 7,88,75,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Audit'."

DEMAND NO. 34—CURRENCY

Mr. Chairman : Motion moved :

"That a sum not exceeding

Rs. 2,22,85,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Currency'."

DEMAND NO. 35—MINT

Mr. Chairman : Motion moved :

"That a sum not exceeding Rs. 1,22,37,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Mint'."

DEMAND NO. 36—TERRITORIAL AND POLITICAL PENSIONS

Mr. Chairman : Motion moved :

"That a sum not exceeding Rs. 29,07,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Territorial and Political Pensions'."

DEMAND NO. 37—SUPERANNUATION ALLOWANCES AND PENSIONS

Mr. Chairman : Motion moved :

"That a sum not exceeding Rs. 2,47,73,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Superannuation Allowances and Pensions'."

DEMAND NO. 38—MISCELLANEOUS DEPARTMENTS AND OTHER EXPENDITURE UNDER THE MINISTRY OF FINANCE

Mr. Chairman : Motion moved :

"That the sum not exceeding Rs. 23,13,70,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Miscellaneous Departments and other expenditure under the Ministry of Finance'."

DEMAND No. 39—GRANTS-IN-AID TO STATES

Mr. Chairman : Motion moved :

"That the sum not exceeding Rs. 15,51,75,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Grants-in-aid to States'."

DEMAND No. 40—MISCELLANEOUS ADJUSTMENTS, BETWEEN THE UNION AND STATE GOVERNMENTS

Mr. Chairman : Motion moved :

"That the sum not exceeding Rs. 4,34,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Miscellaneous Adjustments, between the Union and State Governments'."

DEMAND No. 41—PREPARTITION PAYMENTS

Mr. Chairman : Motion moved :

"That the sum not exceeding Rs. 96,90,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Pre-partition Payments'."

DEMAND No. 120—CAPITAL OUTLAY ON THE INDIA SECURITY PRESS

Mr. Chairman : Motion moved :

"That the sum not exceeding Rs. 4,45,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Capital Outlay on the India Security Press'."

DEMAND No. 121—CAPITAL OUTLAY ON CURRENCY AND COINAGE

Mr. Chairman : Motion moved :

"That the sum not exceeding Rs. 72,09,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Capital Outlay on Currency and Coinage'."

DEMAND No. 122—CAPITAL OUTLAY ON MINTS

Mr. Chairman : Motion moved :

"That the sum not exceeding Rs. 34,39,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Capital Outlay on Mints'."

DEMAND No. 123—COMMUTED VALUE OF PENSIONS

Mr. Chairman : Motion moved :

"That the sum not exceeding Rs. 42,86,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Commuted Value of Pensions'."

DEMAND No. 124—PAYMENTS TO RETRENCHED PERSONNEL

Mr. Chairman : Motion moved :

"That the sum not exceeding Rs. 3,90,000 be granted to the President to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Payments to Retrenched Personnel'."

DEMAND No. 125—OTHER CAPITAL OUTLAY OF THE MINISTRY OF FINANCE

Mr. Chairman : Motion moved :

"That the sum not exceeding Rs. 25,90,54,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Other Capital Outlay of the Ministry of Finance'."

DEMAND No. 126—LOANS AND ADVANCES BY THE CENTRAL GOVERNMENT

Mr. Chairman : Motion moved :

"That the sum not exceeding Rs. 94,20,27,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Loans and Advances by the Central Government'."

Shri N. B. Chowdhury : I have given notice of a number of cut motions regarding the general fiscal and economic policy of Government and certain other specific matters connected with the activities of this Ministry. While offering my due appreciation of some of the measures adopted by the Ministry, such as the conversion of the Imperial Bank into the State Bank, the nationalisation of insurance, and also company law reform, as far as it goes, I have to observe that there has not been any basic change in the policies in pursuance of the declared objective of the socialistic pattern of society.

In the speech of the Finance Minister, we find that there has been an attempt to present a picture of increased production in the agricultural and industrial sector, and that there is also a mention about the increased national income to the tune of about 18 per cent. But the difficulty is that in spite of this increase in production and national income, the benefit of it has not gone to the common people. The result has been that the broad sections of our common people have not been benefited by whatever increase has occurred in our total national wealth. This is the basic point that has to be tackled. Unless we change our basic policy to see that the income is properly distributed among the poorer sections of the community, certainly we cannot claim to be working for the declared objective before us.

It has been said in the Draft Second Five Year Plan and also in the report of the Finance Ministry that Government are thinking of certain changes in their policy. It was declared only the other day that Government might perhaps come forward with a statement of the new policy that they might adopt in the light of the changed objective. We do not know what this new statement will contain. But from what we hear, and particularly from what we find from the speech of the Finance Minister as reported in today's papers, we find that Government are facing certain difficulties with regard to resources for implementing the Plan.

In this connection, I would like to point out first of all that unless some change is made immediately in regard to the policy in the matter of tapping the resources, the country will be forced to face further difficulties. I would like to draw the attention of the Finance Minister to a recent article published in *The Economic Weekly*—probably he

is already aware of it—by one professor working in the Indian Statistical Institute, that is, Mr. Paul Baron from the University of California in America wherein he has pointed out how the latent economic potential of this country can be tapped for the purpose of finding out further resources. In that article, he has clearly shown how there is excess consumption, so far as certain upper strata of our society are concerned. For instance, he has pointed out that there are high salaries paid, there is purchase of jewels and foreign luxuries etc., and in this way, there is excess consumption. If this could be reduced considerably, we shall be able to find an additional resource to the extent of about Rs. 500 crores. So, this is a very important thing which must be seriously taken note of.

The other sources pointed out are the moneylenders, absentee landlords, middlemen, commission agents and so on. By properly tapping these sources, we can get something like Rs. 200 crores or so. Further if Government choose to postpone the payment of compensation to the big landlords in the country, then there will certainly be no necessity to resort to deficit financing to the extent contemplated. Government have stated that it may be necessary to resort to deficit financing to the tune of Rs. 1,200 crores, and in fact, even more, if the external assistance expected is not forthcoming to the required extent.

Then comes the question of further taxation. What we find is that it is the common people who are being taxed more and more. According to the recommendation of the Taxation Enquiry Commission, the States are taxing even essential commodities. Already, the U.P. Government have imposed sales tax on foodgrains. And we do not know what other kinds of taxation are being contemplated. But since the consumption level is already deplorably low, so far as the masses of our people are concerned you cannot impose any further cut on them. If you want that there should be some sacrifice on the part of the community, then certainly those persons who are in a position to pay more should be called upon first to pay more.

It may also be pointed out that at the time the Taxation Enquiry Commission was set up, there was not this objective of the socialistic pattern of society, and further the expenditure envisaged under the Second Five Year Plan was also

only about Rs. 3,500 crores. But now the targets have been raised, the circumstances have changed, and a new objective has been declared. In view of these changed conditions, we have to revise our idea about the recommendations of the Taxation Enquiry Commission.

But what I want to point out is that even their recommendations have not been implemented to the extent we desire, when they concern the big people. For instance, there is this question of the imposition of a ceiling on personal income. But that ceiling has not yet been fixed, although we have been asking for it ever since the publication of the report.

When the question of finding resources is coming up every now and then, and when so many difficulties are appearing before us, and already there is some sort of inflationary pressure and the prices are rising throughout the country, I suggest that it is certainly necessary that the question of finding resources for financing the Plan should be considered in the light of all these factors, the study that has been made in the different institutes, and also the views of the experts.

I read in today's papers that the Minister is reported to be getting confused when he comes across the different kinds of views. I do not know what time he will take to clear this confusion.

Anyway, if he plucks up some more courage and proceeds along the line in which we suggest that Government should proceed, then there will be no difficulty, so far as the financing of the Plan is concerned.

I would like to say a word now about the working of the income-tax department. Through a specific cut motion, I have tried to point out how this department has not been made to work in a more efficient and effective way. There was the Income-tax Investigation Commission to enquire into certain cases. But because of some Supreme Court decision, all the work has been nullified. The whole thing has now to be made legal and effective in a different way. I do not understand why there should be this sort of tenderness towards the tax-evaders. If somebody steals my property, what happens? He is caught, and then punished. But in this case, what happens? Government ask the persons concerned to make voluntary disclosures. And if some amount is agreed

upon, they are given the privilege of paying the amount in instalments. Is this the way in which things should be done? As regards enquiry, there will be no enquiry unless the amount involved is a substantial one, of the order of Rs. 1 lakh or so. There was some amendment in this regard, and that measure was adopted by this House some time back.

But in this situation, that is not proper and that is not the way of thinking in which we can indulge at this stage, when we have such a laudable objective before us and we are trying very seriously for resources for the Plan.

Then there is the question of privy purses and such other resources. These princes and big landlords should not be allowed to proceed in this manner to enjoy, as they have done so far.

Then I come to the question of rural credit which I consider to be very important. In the First Five Year Plan, there was a provision of as much as Rs. 130 crores by way of credit to agricultural people. But what has happened? Sometime ago I asked a question to the hon. Minister of Revenue and Defence Expenditure, and in reply he said that up till last year, perhaps a sum of between Rs. 30 and Rs. 40 was spent on this account. So there was a dismal failure so far as this promise of Rs. 130 crores was concerned. This is a basic thing needed in a country like ours where 80 per cent of the people are dependent on agriculture and where for lack of credit they have to go to the village mahajans and pay exorbitant rates of interest. But on this particular question, there was a miserable failure. Now that we have got the recommendations of the Rural Credit Survey Committee before us and Government are going to do something with regard to establishing some sort of integrated co-operative and marketing organisation, as they call it, it should be done very promptly. We had seen that there was a Bill introduced with regard to establishing warehousing godowns etc. But it is taking a lot of time. If Government are not quick in implementing these measures, the people continue to suffer. So in such measures one has to act more promptly.

In this connection, I would urge upon the hon. Minister to consider the necessity of starting certain warehousing godowns in West Bengal. It is a jute growing State and I think it is very necessary

[Shri N. B. Chowdhury]

that there should be some warehousing godowns throughout the State of West Bengal. In view of the fact that there is a large production of jute round about the commercial town of Ghatal, there should be one branch of the State Bank of India there. It will pay good dividends; there will be good deposits. There is a navigable river connecting that town with Calcutta. So it would be a very paying branch, if established there.

Then I come to the question of foreign investments in India. We do not oppose foreign capital as such; if it comes without any strings and if it is capital alone, we would welcome it. But when we are hearing of a socialist pattern of society and also about the growth and expansion of the public sector, as has been suggested in the Draft Second Five Year Plan, it is very necessary that we do not help the combination of private capital here with private capital from UK, USA or some other foreign country. Take the question of the International Finance Corporation or the Indian Investment and Credit Corporation or other financing institutions. There I find that Government are coming forward with interest-free loans to help these concerns. What does this mean? It means that the society, the people at large, have to sacrifice in order to help a particular private project by providing interest-free loans. So I say the society has a claim to establish social ownership of such concerns because the society is contributing to the growth of such institutions by way of State support, interest-free loans and all that.

So when we are in difficulty about finding resources to finance our Plan, certainly we would have to increase our income from State undertakings. A larger amount has to be obtained from the public sector. In those countries where they are planning for rapid industrialisation and for rapidly raising the general standard of living of the people, a large chunk of their income comes from the public sector. But here the income from our State undertakings will be just 10 per cent or so. In this way, we cannot rapidly develop an under-developed country like ours. We have to have some sort of State trading also.

It has been said by the Minister of Commerce and Industry this morning that essentially our economic philosophy

is a pragmatic one. We find in the declaration of objectives of the Second Five Year Plan and also in the President's Address and other policy statements of the ruling Party, that they are speaking of a socialist pattern, the idea of an egalitarian society. If it is so, why should there be this sort of hazy and lack of a clear policy? When we have accepted the socialist pattern of society as our goal, it is very necessary that we should think of the further expansion of the public sector.

Then I would urge upon the Finance Minister to provide more money for relief of scarcity areas. Every year we find that there is flood and drought in so many States, and those States are in need of money. In the speech of the Finance Minister, he points out that we have to impose further taxation because we have to give so much to the States. On the other hand, the States are saying that their resources are being taken away and important sources of taxation are tapped and taken away by the Centre. So we are in difficulty. We have to impose more taxation. Everywhere, here as also in the States, they are thinking of more and more taxation.

Then I find that so far as local development works are concerned, the figures from West Bengal show that the amount spent during 1953-54 was more than the amount spent during 1954-55, and it is less this year. How is it that the amount provided under 'local development works' is being reduced so far as West Bengal is concerned? Sometime back, I heard the hon. Minister say that this is a thing which inspires the people because they understand that something is being done in relation to them. So this lack of encouragement of village development works should end, and more assistance should be given for these works.

I would also suggest that in order to check inflationary trends and also to regulate the credit institutions properly, the banking institutions of the country should be nationalised. So far as this question is concerned, I remember the speech of the Finance replying to the debate on the discussion of the Finance Ministry's Demands for Grants in 1953 that when the public sector expanded, the question of nationalising the banking institutions would come. I think the time has come to take up the question of nationalisation of banks and also general insurance.

Shri Mohanlal Saksena (Lucknow Distt.-cum-Bara Banki Distt.): I shall

begin by referring to a case which throws lurid light on the working of the Finance Ministry. The case relates to the highest functionary in the Ministry and has been recounted in the audit report issued in April 1955 as one of the important financial irregularities. This officer, who was deputed under the Colombo Plan, to one of the countries abroad, had sanctioned for himself, by way of pay and allowances a sum to the tune of Rs. 20,321-12-0 per mensem.

An Hon. Member: Per mensem ?

Shri Mohanlal Saksena: Yes; per month.

I am not going into the details.

Shri D. C. Sharma: Please go into.

Shri Mohanlal Saksena : You can refer to the report itself. But, I would like to point out that apart from the salary, there was a free motor car and daily allowance to the tune of Rs. 110 per day. The other day, when the Finance Minister referred to the private sector, it sounded hollow to my mind in view of this very case. What action has been taken? This case has been before the Minister. Originally, the proposal for the deputation of this officer and another officer was estimated to cost only Rs. 36,000; but the total cost of this officer alone has come to Rs. 64,649.

Shri D. C. Sharma: For what period?

Shri Mohanlal Saksena: The original estimate was for 4 months for two officers. But, for himself alone it came to nearly double, Rs. 64,649. I do not know what action, if any, has been taken. But, I am sure, I may be told that he was made to refund some part of this money. What has happened? (*Interruption*). I can tell the hon. Minister that this is admittedly a bad case and has lowered our country in the eyes of other countries, particularly, the Colombo Plan countries which are underdeveloped. We, in this House, are complaining that officers from U.S.A. and the U.K. are coming here and they are being paid high salaries and allowances. People in other countries must naturally be feeling similarly. It is stated in the report that if this officer had gone in the ordinary course, he would have gone there with a salary of Rs. 4,000, and a certain amount by way of rebate of income-tax and an allowance of only Rs. 25 per day. Instead of that, he was sanctioned so much as Rs. 20,321-12-0.

This case has caused so much damage. It has lowered our country in the eyes of other countries. It has undermined the prestige of the Finance Ministry as custodian of public funds and it has tarnished the reputation of the Finance Minister as an efficient and effective administrator, for under his very nose, this amount was sanctioned. I understand that this officer has been put in charge as the Chairman of the Industrial Finance Corporation. The least that I expected and the public would expect was that he should have been compulsorily retired. That has not been done. Therefore, I have brought this case to the notice of this House because I wanted to show how the Finance Ministry is working.

You will remember that last year, I had raised the question of economy. I had also brought to the notice of this House the recommendations made by the Taxation Enquiry Commission. I had hoped that at least, an opportunity would be given to this House to discuss the recommendations of the Commission. That was not done. Not only that. If the Government has taken any decisions, we are entitled to know what recommendations have been accepted and what have not been accepted so that, if we were so minded, and if we were not satisfied with the decision of Government, we could have discussed its decisions in this House.

The other day, in reply to a question with reference to the Sales Tax Ordinance in U.P. the Finance Minister said that the President had given consent to it and also that assurance had been given to the U.P. Government that it could assume that the consent would be available to the extent of the recommendations of the Taxation Enquiry Commission on the subject. I submit that the Taxation Enquiry Commission, in the very first or second chapter have stated that before we think of imposing fresh taxes, we must be satisfied that whatever tax is being realised is being properly spent. They had suggested that a high-power committee should be appointed to go into the question of the expenditure. They had also pointed out that the expenditure on administration alone had gone up from Rs. 3 crores to Rs. 19 crores and that out of every rupee we spend, 0-9-6 went to non-developmental expenditure, 0-3-0 on social services and the remaining on economic investment. They had also pointed out that it should

[Shri Mohanlal Saksena]

be our first duty to reduce this non-developmental expenditure and had recommended the appointment of a high-power committee.

The hon. Finance Minister said in his speech yesterday or the day before that he has accepted this suggestion and the committee will be appointed which will go into the question. If you have really accepted the recommendation, you should take into account the savings that could be effected because of the economies that will result. I had submitted a note in which I had shown that it would be possible to make effective savings to the tune of Rs. 250 to Rs. 300 crores during the Plan period. In the Plan, we find, the Finance Minister or the framers of the Plan have not taken into account any savings on account of economy. Last year, he had pointed out that retrenchment in personnel, instead of solving the problem would create more problems. Even then I had submitted, and I submit once again, that it does not lead to efficiency in administration to keep surplus people in office. It is much better to send them give them pension and retire them. You

can lend their services to social service institutions instead of keeping them here.

We also know that the Iron and Steel Ministry was started and new staff has been taken. We could have utilised existing staff in the new Ministry. It is not necessary we should have new staff; we should take into account the existing staff. They should be provided in the new schemes or new projects that you are going to take in hand. In any case, you have to take into account the savings that would result by way of economy. We know that formerly, there used to be about 7 or 8 Secretaries.

Mr. Chairman : How long does the hon. Member want to take?

Several Hon. Members : He may continue tomorrow.

Shri Mohanlal Saksena : I will continue tomorrow.

5-30 P.M.

The Lok Sabha then adjourned till Half Past Ten of the Clock on Tuesday, the 17th April, 1956.